NATIONAL COMPANY LAW TRIBUNAL

OBJECTIONS LIST DATED 01.04.2025 TO 05.05.2025

PETITION, APPLICATIONS, ADDITIONALS

	•	ICATIONS , ADDITIONAL							
Sr No.	Date Of Filing	I-24363846 REGARDING YO Case Type	Dairy No.	MAIN CASE NO	NO FOR DELHI SCRUTINY TEAM Title Of Case	Section	Scrutiny Date	Comments	Filed By
1		Company Petition IB (IBC)	710102022262024		CENTRAL BANK OF INDIA VS ANIL JINDAL	Section 95(1)	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BINAY KUMAR MISHRA
2	14-10-2024	Company Appeal(Companies Act)	710102088062024		CENTRAL BANK OF INDIA VS ANIL JINDAL	Rule 63 of NCLT, 2016	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Pankaj
3	17-10-2024	Company Appeal(Companies Act)	710102090212024		CENTRAL BANK OF INDIA VS ANIL JINDAL	Sec 252 (3)	03-04-2025	no of objections 1 counsel detail full fill missed in index(company master data missed) 2. 1st page director sign missed and other side 3.all hindi page english translation missed(kindly english translation pages attached in pdf)and income tax service missed 4. file issue contact to 01124363846 or dr1-nclt@nclt.gov.in	Anupam Rajesh Aggarwal
4	17-12-2024	Company Appeal(Companies Act)	710102106512024		CENTRAL BANK OF INDIA VS ANIL JINDAL	Sec 252 (3)	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Himanshu Bhatia
5	18-12-2024	Company Petition (Companies Act)	710102106742024		MUKESH GARG VS HERO MOTOCORP LIMITED	Sec. 59,Rule 11 of NCLT	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHASHANK KUMAR
6	24-01-2025	Company Petition IB (IBC)	710102009442025		MURTHAL AUTO PRIVATE LIMITED VS HYLEX HOME APPLIANCES INDIA PRIVATE LIMITED	IBC Under Sec 9	07-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Prateek Kushwaha
7	08-02-2025	Company Appeal(Companies Act)	710102013412025		MURTHAL AUTO PRIVATE LIMITED VS HYLEX HOME APPLIANCES INDIA PRIVATE LIMITED	Sec 252 (3)	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mohit
8	12-02-2025	Company Petition IB (IBC)	710102014352025		CANARA BANK VS EQUINOX INDIA DEVELOPMENTS LIMITED	IBC under Sec 7	18-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HITESH SACHAR
9	31-01-2025	Company Petition IB (IBC)	710102011582025		NEERAJ KUMAR DUBEY VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	IBC under Sec 7	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Gursat
10	21-02-2025	Company Appeal(Companies Act)	710102016902025		NEERAJ KUMAR DUBEY VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Sec 252 (3)	08-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SAURABH

11	28-02-2025	Company Petition IB (IBC)	710102018672025	SHRAVAN MINOCHA AND ORS VS MS RAHEJA DEVELOPERS LTD	IBC under Sec 7	15-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
12		Company Appeal(Companies Act)	710102019542025	SHRAVAN MINOCHA AND ORS VS MS RAHEJA DEVELOPERS LTD	Sec 252 (1)	03-04-2025 all pdf are merge and upload final pdf Manish
13		Company Appeal(Companies Act)	710102020392025	SHRAVAN MINOCHA AND ORS VS MS RAHEJA DEVELOPERS LTD	Sec 252 (3)	03-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
14	07-03-2025	Company Petition IB (IBC)	710102020482025	MUNICIPAL CORPORATION OF DELHI THROUGH ITS COMMISSIONER VS MR RAKESH TAKYAR	Sec 42	03-04-2025 No fo objections 1.case type wrong 2.main case not link 3.ticket not allowed on content of vakalatnama 4.please delete extra pdf
15	18-03-2025	Company Petition IB (IBC)	710102023142025	AKG SHUTTERING PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	20-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
16	20-03-2025	Company Petition IB (IBC)	710102023742025	ARISSAN POWER LIMITED VS VIPUL LIMITED	IBC under Sec 7	03-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
17	20-03-2025	Intervention Petition (IBC)	710102023522025	AASHISH VS WIANXX IMPEX PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
18	25-03-2025	Company Petition IB (IBC)	710102024962025	ONAXE BUILDERS AND PROMOTERS PRIVATE LIMITED VS WIANXX IMPEX PRIVATE LIMITED	IBC Under Sec 10	03-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
19	25-03-2025	Company Petition IB (IBC)	710102024732025	GROYYO PRIVATE LIMITED VS KHULLAR APPARELS PRIVATE LIMITED	IBC Under Sec 9	18-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
20	28-03-2025	Company Petition (Companies Act)	710102025682025	PANKAJ DESWAL VS POOJA ROLLER FLOOR MILLS PRIVATE LTD.	Application under any other provisions	01-04-2025 no of objection 1. bookmarking not proper uploaded as per index 2. company master data numbering missed 3. 22-25,27,31-36,63,65,66,71,72,75,77,78 page not clear 4. 38-39 page english translation missed 5. case type and section wrong 8. Moa and Aoa missed 9. prayer missed 10. (file issue kindly contact 01124363846 email dr1-nclt@nclt.gov.in
21	28-03-2025	Company Petition IB (IBC)	710102025982025	REVENT METALCAST LIMITED VS HERO MOTOCORP LIMITED	IBC Under Sec 9	15-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you

22	29-03-2025	Company Petition IB (IBC)	710102026232025	CANARA BANK VS NEEL KAMAL PODDAR	Section 95(1)	15-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk	HITESH SACHAR
							011-24363846 we will Help you	
23	29-03-2025	Company Petition IB (IBC)	710102026242025	CANARA BANK VS NIRMALA DEVI	Section 95(1)	15-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HITESH SACHAR
24	29-03-2025	Company Petition IB (IBC)	710102026212025	CANARA BANK VS AMIT GARG	Section 95(1)	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HITESH SACHAR
25	29-03-2025	Company Petition (Companies Act)	710102026272025	TAPAN KISHORE MOHAPATRA VS ALTIN TRADING PRIVATE LIMITED	Section 271-272 of the company act 2013 - Govt body	04-04-2025	wrong file wrong section	Shri
26	29-03-2025	Company Petition IB (IBC)	710102026222025	CANARA BANK VS DHARAMPAL GARG	Section 95(1)	15-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HITESH SACHAR
27	28-03-2025	Contempt Petition (IBC)	710102025742025	ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD	Rule 11 of NCLT, 2016	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KARTIK CHETTIAR
28	01-04-2025	Contempt Petition(Companies Act)	710102026882025	ANIL KUMAR JOHRI VS PAM COMPOSITE PVT. LTD.	Sec 425	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Hemant Kumar
29	01-04-2025	Company Petition (Companies Act)	710102027072025	NARENDER GARG & ORS VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED	Sec. 241(1)	24-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SINDHU SINHA
30	01-04-2025	Company Petition IB (IBC)	710102026962025	JAYPEE INFRATECH LIMITED VS JAYPEE HEALTHCARE LIMITED	IBC Under Sec 9	15-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	VARSHA
31	01-04-2025	Company Petition (Companies Act)	710102027142025	ESSAR POLYMA ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	11-04-2025	no of objections 1. bookmarking are mandatory 2. only 3-4 pages uploaded in pdf 3. case type wrong 4. proof of service missed	ASHOK KUMAR
32	31-03-2025	Company Appeal(Companies Act)	710102026832025	ESSAR POLYMA ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3) - By Government Body		no of objections 1. bookmarking are mandatory 2. index numbering missed 3. all pages numbering missed 4. counsel sign missed in index and other side given counsel detail 5. application every page sign missed 6. affidavit notary missed 7. stk 7 missed 8. APPELLANT sign missed in all given details 9. proof of service missed	Gaurav Gupta

33		. () . 5	710102026752025	BLACKBIRD INVESTMENTS INDIA	Sec. 230-232, Sec	04-04-2025 no of objections 1. bookmarking are Afnaan
		Amalgamation(Companies Act)		PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	234	mandatory 2. only petition uploaded, required document missed
34		Company Appeal(Companies Act)	710102027002025	BLACKBIRD INVESTMENTS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	21-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
35	03-04-2025	Company Petition IB (IBC)	710102027742025	JASJIT SINGH SAWHNEY VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Section 94(1)	21-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
36	02-04-2025	Company Petition IB (IBC)	710102027482025	RINAC INDIA LIMITED VS MOJOLAND INDIA LIMITED	IBC Under Sec 9	07-04-2025 No of objections 1.List of date events and brief synopsis missed 2.pagination missed in book marking 3.Pg-24,25,28,29 to 40,48,49,54,55 to 74 not clear 4.need to true copy sign on every page of annexure 5.Vakalatnama and Board Resolution missed 6.
37	04-04-2025	Company Petition IB (IBC)	710102028102025	DEEPTI SHARMA VS AMARPAL	Section 94(1)	15-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
38		Company Petition (Companies Act)	710102027882025	RICHA VIVIDH BHATNAGAR VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	11-04-2025 no of objections 1. 13-14 page cut 2. kindly photo put some space area
39	29-03-2025	Intervention Petition (IBC)	710102026112025	INCOME TAX VS INCOME TAX DEPARTMENT	Sec 60(5)	08-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
40	04-04-2025	Company Petition IB (IBC)	710102028182025	AUGMENT FINVEST PRIVATE LIMITED VS VIPUL LIMITED	IBC under Sec 7	11-04-2025 No of objections 1.Form-B missed MAYANK BIYANI
41		Company Appeal(Companies Act)	710102028352025	AUGMENT FINVEST PRIVATE LIMITED VS VIPUL LIMITED	Sec 252 (3)	15-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
42	09-04-2025	Company Petition (Companies Act)	710102029672025	VAIBHAV VATS VS DIGITAL PERFORMANCE MEDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	21-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
43	08-04-2025	Company Petition IB (IBC)	710102029112025	ALPENNO PULSES PRIVATE LIMITED VS DIGITAL PERFORMANCE MEDIA PRIVATE LIMITED	IBC Under Sec 10	23-04-2025 No of objections 1.file incomplete 2.you have uploaded only single page as a petition please do properly file after that we will check
44		Company Petition (Companies Act)	710102029592025	ANIL KUMAR JOHRI VS MANJEET KAUR TAGGAR	Sec. 242(4)	21-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you

45	24-04-2025	Company Petition IB (IBC)	710102034442025	THE KARNATAKA BANK LIMITED VS DHARAMPAL GUPTA	Section 95(1)	30-04-2025 No of objections 1.volume-4 double uploaded 2.volume wise index missed 3.Pg-72,74,75,76 to 80,86,95,96 to 105,157 to 159,291 not clear 4.master data missed for M/s Delhi Control Devices Private Limited
46	11-04-2025	Company Petition (Companies Act)	710102030482025	INDIAN RAILWAY CATERING AND TOURISM CORPORATION LIMITED VS ROYALE INDIAN RAIL TOURS LIMITED		22-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
47		Company Petition (Companies Act)	710102029812025	MR. BALWINDER SINGH VS SKYLARK BUILDERS PVT LIMITED	Sec 241 (2)	27-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
48	15-04-2025	Company Petition IB (IBC)	710102031502025	NAVNIRMAN SSR PATHWAYS PRIVATE LIMITED VS DEV YASH PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	23-04-2025 No of objections 1.Book marking missed acording to the index with the paginations 2.Pg- 43,44,49,54,56,57,58,60,65,66,67,78,79,86 ,88,94,98,99,100,108,109,110,112,116,117 ,118,119,140,145,147,153,162,173,175,17 6 not clear
49		Company Appeal(Companies Act)	710102030932025	NAVNIRMAN SSR PATHWAYS PRIVATE LIMITED VS DEV YASH PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	Sec 252 (3)	22-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
50	14-04-2025	Company Petition IB (IBC)	710102031082025	TRANS-GLOBAL HOLDINGS PRIVATE LIMITED VS DEV YASH PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	IBC Section 59	24-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
51	13-04-2025	Company Petition (Companies Act)	710102030842025	OPTIMIST EXPORTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	23-04-2025 no of objection 1. case type wrong 2. all KUMAR GOPAL extra pdf remove and upload final pdf 3. SINGHAL power of attorney and 50rs stamp paper with notary missed or board resolution missed 4. income tax service wrong
52	24-04-2025	Company Petition IB (IBC)	710102034492025	THE KARNATAKA BANK LIMITED VS ASHISH GUPTA	Section 95(1)	30-04-2025 No of objections 1. 2.master data missed for M/s Delhi Control Devices Private Limited" 3.Pg-70 to 78,83,84,93 to 103,112,156 to 159,288 not clear
53	15-04-2025	Company Petition (Companies Act)	710102031662025	MRS. ARCHANA AGGARWAL VS IOC FASHIONS PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 242(4),Sec 241 (2),Section 56	27-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
54	15-04-2025	Company Petition IB (IBC)	710102032042025	HYPRO ENGINEERS PRIVATE LIMITED VS PEGASI SPIRITS PRIVATE LIMITED	IBC Under Sec 9	24-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
55		Contempt Petition(Companies Act)	710102032702025	MR. B.N MEHTA VS M/S P.G.T COMPONENTS LIMITED	Sec 425	21-04-2025 no of objections 1. list of date and brief synopsis missed 2. petition every page sign missed 3. all petitioner affidavit missed

56	16-04-2025	Company Petition (Companies Act)	710102032932025	RAVINDER SINGH VS NYSAA RETAIL PRIVATE LIMITED	Section 356	23-04-2025 no of objection 1. due to payment section 241,242,246,338 2. 474,895, not clear 3. 1125,1126, page english translation missed 4. 1229-1231 page missed	Sameer
57	24-04-2025	Company Petition IB (IBC)	710102034732025	VIPIN MALIK VS CMYK PRINTECH LIMITED	IBC Under Sec 9	30-04-2025 No of objections 1.Pg-134,135,270 to 273 not clear	KNM & Partners
58	17-04-2025	Company Petition IB (IBC)	710102033192025	SURYA DEALTRADE PRIVATE LIMITE VS M/S VIPUL LTD.	D IBC under Sec 7	23-04-2025 No of objections 1.Pg-41 not clear 2.Form-B missed	MAYANK BIYANI
59	19-04-2025	Company Petition (Companies Act)	710102033302025	SHREE SHAKTI HANDIFAB PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	no of objections 1. bookmarking are mandatory 2. memo of parties missed 3. case type wrong 4. 17,22,28,41,45,46,48,51,54,59,61,67,70,81 86,89,111,115 page not clear and blur 5. proof of service missed	
60	21-04-2025	Intervention Petition (IBC)	710102033682025	RK BHARANI VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Rule 11 of NCLT, 2016	27-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ashish Bharani
61	19-04-2025	Company Petition (Companies Act)	710102033322025	DNOVA INFRACON PRIVATE LIMITED VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD		no of objections 1. bookmarking are mandatory 2. only 19 page upload and all extra pdf remove and upload final pdf 3. incomplete file	ANKUR ARORA
62		Intervention Petition(Companies Act)	710102033112025	SANDEEP RATHI AND OTHERS VS KANAK KRISHI IMPLEMENTS LIMITEE	Rule 11 of NCLT	27-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sakshi Kejriwal
63	24-04-2025	Company Petition IB (IBC)	710102034872025	MAPPA MEDICAL IMAGING TECHNOLOGIES INDIA PRIVATE LIMITED VS KANAK KRISHI IMPLEMENTS LIMITED	IBC Section 59	27-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Aditya
64		Company Appeal(Companies Act)	710102033262025	MAPPA MEDICAL IMAGING TECHNOLOGIES INDIA PRIVATE LIMITED VS KANAK KRISHI IMPLEMENTS LIMITED	Sec 252 (1)	27-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Divyansh Jaiswal
65	24-04-2025	Company Petition IB (IBC)	710102034392025	THE KARNATAKA BANK LIMITED VS REKHA GUPTA	Section 95(1)	30-04-2025 No of objections 1.volume-1 index missed in all files 2.Pg-70,71,72,73 to 80,85,87,89,94 to 104,157 to 161,290, 2.master data missed for M/s Delhi Control Devices Private Limited"	RISHABH JAIN
66	24-04-2025	Company Petition IB (IBC)	710102034362025	KARNATAKA BANK LIMITED VS DHARAMPAL GUPTA & SONS HUF	Section 95(1)	No of objections 1.master data missed for M/s Delhi Control Devices Private Limited" 2.Pg-51 to 58,63,72 to 82,135,136 to 138,269 not clear 2.	RISHABH JAIN
67	22-04-2025	Company Petition IB (IBC)	710102033962025	WORLDLINK TELECOM LIMITED VS MEKASTER FINLEASE LIMITED	IBC under Sec 7	27-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Anand Chichra

68	23-04-2025	Company Petition IB (IBC)	710102034072025	RANBIR SINGH DAHIYA VS SHREE BAHORA INFRATECH PRIVATE LIMITED	IBC Under Sec 9		& amp; quot; No of objections Note- .wrong juridiction U70109HR2018PTC077499, SHREE BAHORA INFRATECH PRIVATE LIMITED	Ajit
69	25-04-2025	Company Petition IB (IBC)	710102035382025	CANARA BANK VS SH VIMAL MAHAJAN PERSONAL GUARANTOR OF M/S SPM AUTO PVT LTD	Section 95(1)	30-04-2025	No of objections 1.Pg-5 to 8,83 not clear	Copper & Gold Partners
70	25-04-2025	Company Petition IB (IBC)	710102035392025	CANARA BANK VS M/S SPM AUTO PVT LTD	Section 95(1)		No of objections 1.Pg-27 to 30,207 ot clear	Copper & Gold Partners
71	24-04-2025	Company Petition IB (IBC)	710102034882025	SREI EQUIPMENT FINANCE LIMITED VS BKM MINING PRIVATE LIMITED	Application under any other provisions- IBC		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHAMBO NANDY
72	24-04-2025	Company Appeal(Companies Act)	710102035272025	SREI EQUIPMENT FINANCE LIMITED VS BKM MINING PRIVATE LIMITED	Sec. 59		no of objections 1. bookmarking wrong uploaded 2. due to payment section 56 3. case type wrong 4. 21-33,50 page are black and not clear 5. kindly extra pdf remove and upload final pdf 6. Moa and Aoa missed 7. Company master data missed	Hari Om
73	24-04-2025	Company Petition (Companies Act)	710102034852025	HMT CONSTRUCTION AND INTERIOR PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)		Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Manish
74	24-04-2025	Contempt Petition (IBC)	710102035312025	ANURAG NIRBHAYA RP OF KAGAZ PRINT-N-PACK INDIA PVT. LTD. VS SUKUL PRURTHI (SUSPENDED DIRECTOR) AND ORS.	Rule 11 of NCLT, 2016		No of objections 1.list of date events and brief synopsis missed 2.	Aditi Sharma
75	24-04-2025	Intervention Petition (IBC)	710102035012025	ARTI VS VALUE INFRACON INDIA PVT. LTD	Section 60(5)		No of objections 1.Pg- 25,27,28,29,34,35,36,38,48,53,64,70,75no t clear 2.Pg-77 to 80 in hindi 3.date missed in vakalatnama 4.wlefare and court fee not clear	RANVEER SHARMA
76	25-04-2025	Company Appeal(Companies Act)	710102035432025	ARTI VS VALUE INFRACON INDIA PVT. LTD	Sec 252 (3)		no of objections 1. petition every page sign missed 2. 36,60-70,72,76,78,79,87-93,232 page not clear 3. 53,55,57,59,71,73,202-211 english translation missed and doctor receipt pages not clear	Himanshu Bhatia
77	24-04-2025	CA(A) Merger and Amalgamation(Companies Act)	710102035202025	SPAN INDIA PVT LTD VS VALUE INFRACON INDIA PVT. LTD	Sub-section (I) of section 230		no of objections 1. 216-224,480,481,493 page not clear 2. court fee and welfare not proper showing	VAIBHAV

78	24-04-2025	Company Petition IB (IBC)	710102034472025	PARIDHI BHAL & ORS VS WTC NOIDA DEVELOPMENT COMPANY PVT. LTD.	IBC under Sec 7	30-04-2025 No of objections 1.service upload seperatly 2.IRP certificate missed 3.date,court fee and welafre missed in vakalatnama
79	24-04-2025	Transfer Petition (IBC)	710102035112025	CHARU MEHTA VS PHOENIX ARC PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	30-04-2025 No of objections 1.case type wrong 2.sign missed after index and memo party, list of date events and brief synopsis missed,anf prayer. 3.court fee missed @ b3 rs
80	26-04-2025	Company Petition IB (IBC)	710102035892025	SHALAKS PHARMACEUTICALS PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	IBC Section 59	30-04-2025 No of objections 1.46 to 47,51,52,73,105 ASHU GUPTA not clear
81	12-03-2024	Company Petition IB (IBC)	710102021712024	CENTRAL BANK OF INDIA VS BISHAN BANSAL	Section 95(1)	17-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
82	12-03-2024	Company Petition IB (IBC)	710102022182024	CENTRAL BANK OF INDIA VS KUNAL BANSAL	Section 95(1)	17-04-2025 Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
83	24-04-2025	Company Petition IB (IBC)	710102035342025	NEOSOFT PRIVATE LIMITED VS ENGINEER.AI INDIA PRIVATE LIMITED	IBC Under Sec 9	30-04-2025 No of objections 1.please delete MB from headline 2.Pg-94 to 97,99,100,101,102,103,104,105,106,108,1 11,112,132,142, not clear 3.court fee and welfare on vakalatnama missed 4.
84	25-04-2025	Company Petition IB (IBC)	710102035622025	SREI EQUIPMENT FINANCE LIMITED VS BRACE IRON AND STEEL PRIVATE LIMITED	IBC under Sec 7	30-04-2025 No of objections 1.date,court fee and welafre missed in vakalatnama
85	26-04-2025	Company Petition IB (IBC)	710102035982025	NTPC LIMITED VS ENERGO ENGINEERING PROJECTS LIMITED	Sec 42	30-04-2025 No of objections 1.case type wrong 2.main case not link 3.
86	26-04-2025	Company Petition IB (IBC)	710102035952025	VINOD KUMAR AGARWAL VS M/S FIITJEE LTD.	IBC Under Sec 9	30-04-2025 No of objections 1.service missed 2.please delete extra pdf 3.need to sign on every page of applications 4.Pg- 42,43,68,78,92,198 to 204,225 to 233,246 not clear
87	29-04-2025	Company Petition IB (IBC)	710102036402025	THE CANARA BANK LIMITED VS SONIA RASTOGI	Section 95(1)	05-05-2025 & Divyanshu of objections 1.0CR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd & Divyanshu of objections 1.0CR missed for fortek bio-sceince pvt ltd & Divyanshu of objections 1.0CR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd & Divyanshu of objections 1.0CR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd & Divyanshu of objections 1.0CR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd & Divyanshu of objections 1.0CR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd & Divyanshu of objections 1.0CR missed 2.Pg-36,55 not clear 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd & Divyanshu of objections 1.0CR missed 1.
88		Company Appeal(Companies Act)	710102036362025	THE CANARA BANK LIMITED VS SONIA RASTOGI	Sec 252 (3) - By Government Body	05-05-2025 no of objections 1. kindly remove extra pdf and upload final pdf

89	29-04-2025	Company Petition IB (IBC)	710102036392025	V K R PROJECTS PRIVATE LIMITED VS WELSPUN SATTANATHAPURAM NAGAPATTINAM ROAD PRIVATE LIMITED	IBC Under Sec 9	01-05-2025	No of objections 1.court fee 3 rs and welfare 25 rs missed on vakalatnama 2.master index missed 3.Pg-41, 4.OCR missed 5.pagination wrong in index 6.Pg-238 to 258 not clear	Susshil Daga
90	27-04-2025	Company Petition IB (IBC)	710102036162025	CREATIVE CAPITAL SERVICES LIMITED VS AKSHAJ ESTATES PRIVATE LIMITED	IBC under Sec 7	01-05-2025	No of objections 1.Need to true copy sign on every page of annexure 2.welfare missed @ 25 rs	Paras
91	28-04-2025	Company Petition IB (IBC)	710102036312025	THE CANARA BANK LIMITED VS DEEPAK RASTOGI	Section 95(1)	05-05-2025	& amp; quot; No of objections 1.OCR missed 2.Pg-36,55, 3.spme page rotate not allowed 4.master data missed for fortek bio-sceince pvt ltd	Divyanshu
92	29-04-2025	Company Petition (Companies Act)	710102036432025	PRIYANKA BHAU VS REDECON (INDIA) PRIVATE LTD	Sec. 242(4)	05-05-2025	no of objection 1. due to payment section 242	LAKSHAY
93	27-04-2025	CA(A) Merger and Amalgamation(Companies Act)	710102036062025	SEVENSEAS PROMOTERS PRIVATE LIMITED VS REDECON (INDIA) PRIVATE LTD	Sec. 230-232, Sec 234	05-05-2025	no of objections 1. 3rs court fee and 25rs welfare missed	PAWAN
94	29-04-2025	Company Petition IB (IBC)	710102036452025	BANK OF INDIA LIMITED VS GOLF TECHNOLOGIES PRIVATE LIMITED	IBC under Sec 7	01-05-2025	No of objections 1.Pg-300,301,302 to 308,324,328,329,330,332 not clear	KARAN
95	29-04-2025	Company Petition IB (IBC)	710102036672025	CREATIVE CAPITAL SERVICES LIMITED VS AKSHAJ INFRA PRIVATE LIMITED	IBC under Sec 7	01-05-2025	"No of objections 1.Need to true copy sign on every page of annexure 2.welfare missed @ 25 rs "	Paras
96	29-04-2025	Company Petition IB (IBC)	710102036632025	KUMAR GAURAV VS FIITJEE LIMITED.	IBC Under Sec 9	01-05-2025	"No of objections 1.service missed 2.Need to sign on every page of applications 3.Need to true copy sign on every page of annexure 4.court fee and welfare missed"	Praphull Chandan Jha
97	30-04-2025	Company Petition IB (IBC)	710102037072025	ROVIERO TECHNOLOGIES PRIVATE LIMITED VS FIITJEE LIMITED.	IBC Section 59	02-05-2025	No of objections 1.Pg-29,53 to 57,77,79,97 not clear	Shweta
98	01-05-2025	Intervention Petition (IBC)	710102037372025	MK JIAN VS SANGJEY TSERING	Sec 60(5)	05-05-2025	No of objections 1.list of date events and brief synopsis missed 2.pagination missed in book marking 3.need to true copy sign on every page of annexure 4.Pg-126,128,134,136,138,140,142,144,155,201,203,204,205,261 to 264,311 to 315 not clear 5.Pg-sign missed after index 6.pagination wrong in index 7.court fee welfare missed in vakalatnama	Carina Arora

99	29-04-2025	Company Petition IB (IBC)	710102036662025		AJAI KUMAR TRIPATHI VS M/S FIITJEE LTD.	IBC Under Sec 9		No of objections 1.service missed 2.Need to sign on every page of applications 3.Need to true copy sign on every page of annexure 4.Pg- 39,40,41 not clear 5.court fee and welfare missed	Praphull Chandan Jha
100	30-04-2025	Company Petition IB (IBC)	710102037202025		MNEC MKS JV VS WAPCOS LIMITED	IBC Under Sec 9	05-05-2025	No of objections 1pagination missed in book marking 2.welfare missed @ 25 rs 3.service missed 4.reply missed for demond notice or 9-3-B certificate missed.	YАНYА
101	30-04-2025	Company Petition IB (IBC)	710102037302025		BANK OF INDIA LIMITED VS CEDAR HOSPITALITY PRIVATE LIMITED	IBC under Sec 7	05-05-2025	No of objections 1.Pg-273 to 279,304,305,306,308 not clear	KARAN
102	01-05-2025	Intervention Petition (IBC)	710102037392025		MK JIAN VS AAP INVESTMENT PRIVATE LIMITED	Sec 60(5)	05-05-2025	No of objections 1.list of date events and brief synopsis missed 2.Pg-37,60,61,62,85,96,98,102,106,108,110,112,114,116,124,125,126,170,171,172,173,17 4 cut and not clear 3.need to true copy sign on every page of annexure. 4.pagination wrong in index 5.Pg-sign missed after index 6.pagination wrong in index 7.court fee welfare missed in vakalatnama .pagination missed in book marking	Carina Arora
103	02-05-2025	Transfer Petition (IBC)	710102037962025		TATA INTERNATIONAL LIMITED VS AETOS AGRO MERCHANTS PRIVATE LIMITED	Rule16(d),NCLT Rules,2016 IBC	05-05-2025	No of objections 1.case type wrong	KAUSTAV
104	30-04-2025	Company Petition IB (IBC)	710102036952025		OVT INDIA PRIVATE LIMITED VS VIJENDER SINGH	Section 95(1)	02-05-2025	No no of objections 1.pagination missed in volume-1 index 2.Pg-77,78,79,101 to 102,112,168,,182,226,232,234,236,238,24 0,242,244,246,248,250,252,254,256,258,26 00 not clear 3.Need to true copy sign on every page of annexure 4.double pagination not allowed 5.need to true copy sign on every page of annexure 6.Pg-300 to 307 in hindi 7.master data missed for pantel technoogies pvt ltd	SINHA SHREY
105		Interlocutory Application (I.B.C)	710102082192024	COMPANY PETITION IB (IBC)/1022(ND)2018	KRIPA SHANKER PRASHAD VS MUKESH GUPTA	Sec 66(1)	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Amol Chitravanshi
106	08-10-2024	Interlocutory Application (I.B.C)	710102086152024	COMPANY PETITION IB (IBC)/13(ND)2024	DR.TARUNA GOYAL RESOLUTION PROFESSIONAL VS MUKESH GUPTA	Application under any other provisions- IBC	01-04-2025	1.Bookmarking as per index with page number	SWATI SALUJA

107	12-04-2025	Interlocutory Application (I.B.C)	710102030732025	COMPANY PETITION IB (IBC)/442(ND)2022	AKHIL AHUJA VS MUKESH GUPTA	Application under any other provisions- IBC	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHIVAM
108	01-12-2024	Restoration Application (Companies Act)	710102101962024	COMPANY PETITION (COMPANIES ACT)/66(PB)2021	DEV KARAN RAJPUT VS MIRAZ SECURITAS PRIVATE LIMITED	Rule 11 of NCLT	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANAND
109	16-12-2024	Interlocutory Application (I.B.C)	710102106282024	COMPANY PETITION IB (IBC)/1022(ND)2018	IDBI BANK LTD. VS M/S ROHTAS PROJECTS LTD.	Rule 11 of NCLT, 2016	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KRISHAN KUMAR
110	16-01-2025	Interlocutory Application (I.B.C)	710102005912025	COMPANY PETITION IB (IBC)/718(ND)2022	MEGHA AGRAWAL VS M/S ROHTAS PROJECTS LTD.	Application under any other provisions- IBC	20-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Atul Bhatia
111	18-01-2025	Interlocutory Application (I.B.C)	710102007282025	COMPANY PETITION IB (IBC)/05(ND)2019	JAYANTI JAIN VS DEEPAK KAPOOR	19(2)	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Samarendra
112	03-02-2025	Interlocutory Application (I.B.C)	710102012042025	COMPANY PETITION IB (IBC)/358(ND)2024	CANARA BANK VS SIMARPRIT SINGH	Application under any other provisions- IBC	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Saurabh Kushawaha
113	05-02-2025	Interlocutory Application (I.B.C)	710102012512025	COMPANY PETITION IB (IBC)/745(ND)2023	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS APRESH GARG		03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAJESH KUMAR GAUTAM
114	06-02-2025	Interlocutory Application (I.B.C)	710102012672025	COMPANY PETITION IB (IBC)/746(ND)2023	NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS MONIKA GARG		03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RAJESH KUMAR GAUTAM
115	13-02-2025	Interlocutory Application (I.B.C)	710102014432025	COMPANY PETITION IB (IBC)/638(ND)2021	WEST END EDUCATIONAL AND WELFARE SOCIETY VS MOTHERS PRIDE EDUCATION PERSONNA PVT. LTD. THROUGH ITS DIRECTOR OR AUTHORIZED PERSON	Application under any other provisions- IBC	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KIRTI BIRUA
116	14-02-2025	Company Application(Companies Act)	710102014922025	COMPANY PETITION (COMPANIES ACT)/151(ND)2020	SMT. PREMWATI VS RAHUL SACHDEVA & ORS.	Rule 11 of NCLT	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sidhartha
117	16-02-2025	Interlocutory Application (I.B.C)	710102015612025	COMPANY PETITION IB (IBC)/106(ND)2023	ANIL MATTA VS RAHUL SACHDEVA & ORS.	Rule 11 of NCLT, 2016	13-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANUJA PETHIA
118	11-02-2025	Interlocutory Application (I.B.C)	710102014102025	COMPANY PETITION IB (IBC)/607(PB)2022	BANK OF BARODA VS ANKINEEDU MAGANTI	Application under any other provisions- IBC	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sougat Sinha
119	20-02-2025	Restoration Application (IBC)	710102016622025	COMPANY PETITION IB (IBC)/891(PB)2022	A AND R ENTERPRISE PRIVATE LIMITED VS TGB REALCON PRIVATE LIMITED	Rule 11 of NCLT, 2016	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Saurabh Rohilla
120	22-02-2025	Interlocutory Application (I.B.C)	710102017062025	COMPANY PETITION IB (IBC)/536(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED	Section 21/Regulation 17 (1)	09-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SUKHDEV MADNANI

121	25-02-2025	Interlocutory Application (I.B.C)	710102017552025	COMPANY PETITION IB (IBC)/2688(ND)2019	RIKAYAA ENTERPRISES PRIVATE LIMITED VS RITESH KUMAR	Rule 11 of NCLT, 2016	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kumar
122	27-02-2025	Interlocutory Application (I.B.C)	710102018492025	COMPANY PETITION IB (IBC)/24(PB)2018	EMPLOYEES PROVIDENT FUND ORGANISATION VS SH. RAM RATAN KANOONGO	Section 60(5)	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ABHAS MISHRA
123	01-03-2025	Interlocutory Application (I.B.C)	710102018992025	COMPANY PETITION IB (IBC)/2380(ND)2019	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Sec 60(5)	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ANAND
124	05-03-2025	Interlocutory Application (I.B.C)	710102020072025	COMPANY PETITION IB (IBC)/22(PB)2018	INDRA GULATI VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mishal Vij
125	05-03-2025	Interlocutory Application (I.B.C)	710102020082025	COMPANY PETITION IB (IBC)/22(PB)2018	RAVINDER NATH GULATI VS VALUE INFRA BUYERS ASSOCIATION	Sec 60(5)	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mishal Vij
126	06-03-2025	Interlocutory Application (I.B.C)	710102020322025	COMPANY PETITION IB (IBC)/485(ND)2022	PAISALO DIGITAL LIMITED VS ANIL MOHAN WIG	Sec 60(5)	24-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HARSHAL KUMAR
127	07-03-2025	Interlocutory Application (I.B.C)	710102020712025	COMPANY PETITION IB (IBC)/1788(ND)2018	MR. DEEPAK KUMAR AGARWAL VS NA	Sec 60(5)	09-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Jatin S Sethi
128	11-03-2025	Company Application(Companies Act)	710102021502025	COMPANY PETITION (COMPANIES ACT)/30(ND)2014	YASMIN CAROLINE VS ALFA IMPEX	Rule 11 of NCLT	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	UDAIBIR SINGH KOCHAR
129	11-03-2025	Interlocutory Application (I.B.C)	710102021552025	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA VS LUCKNOW DEVELOPMENT AUTHORITY THROUGH ITS VICE-CHAIRMAN	Sec 60(5)	14-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Utsav
130	12-03-2025	Interlocutory Application (I.B.C)	710102021782025	COMPANY PETITION IB (IBC)/335(ND)2022	MOHIT KUMAR GUPTA VS LUCKNOW DEVELOPMENT AUTHORITY THROUGH ITS VICE-CHAIRMAN	Section 105,112, 113	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajiv Malik
131	10-03-2025	Interlocutory Application (I.B.C)	710102021212025	COMPANY PETITION IB (IBC)/807(ND)2021	SURINDER BABBAR VS CANARA BANK	Section 105,112, 113	08-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Gaurav Joshi
132	14-03-2025	Interlocutory Application (I.B.C)	710102022472025	COMPANY PETITION IB (IBC)/541(ND)2023	RAJIV BAJAJ VS CANARA BANK	Section 21	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish
133	23-03-2025	Interlocutory Application (I.B.C)	710102024412025	COMPANY PETITION IB (IBC)/933(PB)2019	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS CLC INDUSTRIES LIMITED	Sections 60(5)/Regulation 13	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Dasgupta Shourya Saumyajit
134	25-03-2025	Interlocutory Application (I.B.C)	710102024762025	COMPANY PETITION IB (IBC)/661(PB)2021	CANARA BANK & ORS. VS MS. RITU RASTOGI RESOLUTION PROFESSIONAL	Sec 60(5)	13-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Brijesh Kumar Tamber

135	26-03-2025	Interlocutory Application	710102024992025	COMPANY PETITION IB	DEEPAK KESARWANI VS CASA ITALIA	Sec 60(5)	03-04-2025	Sorry for the inconvenience due to NIC	Aanchal Jain
100	20-03-2023	(I.B.C)	110102024332023	(IBC)/67(ND)2022	SOCIAL WELFARE ASSOCIATION	00(0)	05-04-2023	Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Autoliai valii
136	26-03-2025	Interlocutory Application (I.B.C)	710102025212025	COMPANY PETITION IB (IBC)/818(PB)2018	NISHANT GAURAV GUPTA VS CASA ITALIA SOCIAL WELFARE ASSOCIATION	Application under any other provisions- IBC	03-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Nishi
137	28-03-2025	Interlocutory Application (I.B.C)	710102025722025	COMPANY PETITION IB (IBC)/596(ND)2024	INDUSIND BANK LTD. VS KKSPUN INDIA LIMITED	Rule 11 of NCLT, 2016	01-04-2025	vakalatnama compulsory.	Chandni
138	29-03-2025	Interlocutory Application (I.B.C)	710102026022025	COMPANY PETITION IB (IBC)/2721(ND)2019	SANJAY THAPAR VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	07-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RISHI
139	30-03-2025	Interlocutory Application (I.B.C)	710102026632025	COMPANY PETITION IB (IBC)/2721(ND)2019	VANDANA MATHUR VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	07-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RISHI
140	28-03-2025	Company Application(Companies Act)	710102025702025	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	M/S. SUNTIME ENERGY LTD. VS PRADEEP KUMAR KAUSHIK	Rule 11 of NCLT	15-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHAILESH SUMAN
141	29-03-2025	Interlocutory Application (I.B.C)	710102026202025	COMPANY PETITION IB (IBC)/41(ND)2024	SAURABH SHARMA IRP OF WEST STAR CONSTRUCTIONS PVT. LTD. VS PRADEEP KUMAR KAUSHIK	Section 21/Regulation 17 (1)	03-04-2025	file incomplete. 2. fill all details in online portal.	Copper & Gold Partners
142	28-03-2025	Restoration Application (Companies Act)	710102025942025	TRANSFER PETITION(COMPANIES ACT)/42(ND)2023	MR. PUNEET GOEL VS CENTER FOR VOCATIONAL AND ENTREPRENEURSHIP STUDIES EARLIER KNOWN AS INTERNATIONAL INSTITU TE OF PLANNING & MANAGEMENT PVT. LTD IIPM	Rule 11 of NCLT	16-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mrs. Mala Goel
143	01-04-2025	Interlocutory Application (I.B.C)	710102026922025	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS CENTER FOR VOCATIONAL AND ENTREPRENEURSHIP STUDIES EARLIER KNOWN AS INTERNATIONAL INSTITU TE OF PLANNING & MANAGEMENT PVT. LTD IIPM	Sec. 45 (1)	13-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajiv Malik
144	01-04-2025	Interlocutory Application (I.B.C)	710102026872025	COMPANY PETITION IB (IBC)/477(ND)2023	ASST. COMMISSIONER OF CT& GST VS ANKIT GOEL RESOLUTION PROFESSIONAL OF M/S. FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	Section 60(5)	04-04-2025	1. page no. 9 to 13,15,16,17,19,20,21,23,24,32 are not clear.	Anand
145	01-04-2025	Interlocutory Application (I.B.C)	710102027122025	COMPANY PETITION IB (IBC)/823(ND)2024	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VS DMI FINANCE PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT. 2016	08-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Devashish
146	29-03-2025	Interlocutory Application (I.B.C)	710102026192025	COMPANY PETITION IB (IBC)/183(PB)2024	CERTA INFRASTRUCTURE PRIVATE LIMITED VS PROPLARITY INFRASTRUCTURE PRIVATE LIMITED	Section 60(5)	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Aditya Nayyar

147		Company Application(Companies Act)	710102026852025	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED VS SAMIR DEV SHARMA	Rule 11 of NCLT	03-04-2025	memo of parties missing. 2. pagination incomplete in pdf. 3. vakalatnama compulsory.	Tanuj Gulati
148	29-03-2025	Interlocutory Application (I.B.C)	710102026282025	COMPANY PETITION IB (IBC)/887(ND)2022	CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	Any other provision - Govt body	03-04-2025	memo of parties missing. 2. section not mention in index. 3. bookmarking compulsory with page numbering. 4. counsel details missing in index and prayer. 5. vakalatnama compulsory. 6. OCR missing.	Kapil Sharma
149	02-04-2025	Interlocutory Application (I.B.C)	710102027392025	COMPANY PETITION IB (IBC)/1799(ND)2019	ANURAG NIRBHAYA VS GOVIND JEE DAIRYMILK PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shivani Jaiswal
150	03-04-2025	Miscellaneous Application(Companies Act)	710102027652025	TRANSFER PETITION(COMPANIES ACT)/49(PB)2022	HYTHRO ENGINEERS PRIVATE LIMITED VS U S ADCOM PRIVATE LIMITED	Rule 11 of NCLT	11-04-2025	case type wrong. 2. memo of parties missing. 3. vakalatnama compulsory.	Davinder N. Grover
151	29-03-2025	Interlocutory Application (I.B.C)	710102026102025	COMPANY PETITION IB (IBC)/111(ND)2023	C B M INDUSTRIE PRIVATE LIMITED VS RAMBO ENTERPRISES PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SANKET RANJAN
152		Miscellaneous Application(Companies Act)	710102027832025	COMPANY PETITION (COMPANIES ACT)/154(ND)2024	NITIN KUMAR VS JANKI JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	08-04-2025	case type wrong. 2. prayer missing. section not mention in index. 4. affidavit missing. 5. 1Rs court fee short in vakalatnama. 6. mention bookmarking with page numbering.	ANKIT JAIN
153	04-04-2025	Interlocutory Application (I.B.C)	710102027952025	COMPANY PETITION IB (IBC)/519(PB)2022	MANISHAGARWAL VS INDO ALUSYS INDUSTRIES LIMITED	Sec 12(2)	01-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SONALI KARWASRA JOON
154	03-04-2025	Interlocutory Application (I.B.C)	710102027862025	COMPANY PETITION IB (IBC)/558(ND)2024	IL&FS FINANCIAL SERVICES LIMITED VS MS. PRITI JAIN	Application under any other provisions- IBC	11-04-2025	No of ojections 1.case type and section wrong 2.memo party missed 3.list of date events nad brief synopsis missed 4.Pg-21,22,27,28 not clear 5.service missed 6.court fee @ rs 3 and welfare missed @ 15 rs	Ashish
155	29-03-2025	Interlocutory Application (I.B.C)	710102026032025	COMPANY PETITION IB (IBC)/882(ND)2020	LOGIC BUILDTECH PRIVATE LIMITED VS ATUL MITTAL	Sections 60(5)/Regulation 13	07-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	
156	29-03-2025	Company Appeal (IBC)	710102026002025	COMPANY PETITION IB (IBC)/440(ND)2021	LOGIC BUILDTECH PRIVATE LIMITED VS MANOHAR LAL VIJ	Section 60(5)/Liq Regulation 35	09-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SIDDHARTH SHARMA
157	01-04-2025	Interlocutory Application (I.B.C)	710102027052025	COMPANY PETITION IB (IBC)/2721(ND)2019	SANJAY TANWANI VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	08-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	
158	03-04-2025	Interlocutory Application (I.B.C)	710102027892025	COMPANY PETITION IB (IBC)/2721(ND)2019	SOUMITRA ROY VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-04-2025	1. file incomplete.	Rajat Dabas
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159	30-03-2025	Interlocutory Application (I.B.C)	710102026542025	COMPANY PETITION IB (IBC)/2721(ND)2019	MS UMESH SHAH VS JAYPEE INFRATECH LTD	Sec 60(5)	27-04-2025	Technical issue Defects are not visible	SAURABH
								Humbly Request you contact help desk 011-24363846 we will Help you	
160	21-03-2025	Interlocutory Application (I.B.C)	710102024072025	COMPANY PETITION IB (IBC)/31(PB)2025	SANJAY KUMAR AGGARWAL VS JAYPEE INFRATECH LTD	Rule 11 of NCLT, 2016	20-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SANJAY
161	04-04-2025	Company Appeal (IBC)	710102028112025	COMPANY PETITION IB (IBC)/418(ND)2018	REGIONAL PROVIDENT FUND COMMISSIONER EMPLOYEES PROVIDENT FUND ORGANISATION VS SH. KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LTD		07-04-2025	No of objections 1.Book marking missed with pagination acording to the index 2.pagination missed in index 3.list of date events brief synopsis missed 4.Pg-64,65 not clear	Kaushik Kumar Dey
162	04-04-2025	Interlocutory Application (I.B.C)	710102028302025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANISH CHOPRA VS SH. KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LTD	Sections 60(5)/Regulation 13	11-04-2025	1. volume 1 and 2 separately index missing. 2. bookmarking wrong. 3. fill all details in online portal. 4. need every page sign in application. 5. page no. 20 to 54,258 to 262 are not clear. 6. page no. 30 to 49 are cut pages. 7. pagination not showing properly. 8. remove double pagination. 9. need every page sign and true copy in annexure. 10. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.	
163	04-04-2025	Interlocutory Application (I.B.C)	710102028362025	COMPANY PETITION IB (IBC)/2721(ND)2019	VIPIN SETIA VS SH. KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LTD	Sections 60(5)/Regulation 13	09-04-2025	volume 1 and 2 separately index missing. 2. remove double pagination. bookmarking numbering wrong. 4. fill all details in online portal. 5. need every page sign in application. 6. pagination not showing properly. 7. page no. 20 to 39,44,45 are not clear. 8. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. need every page sign and true copy in annexure.	

164	04-04-2025	Interlocutory Application (I.B.C)	710102028122025	COMPANY PETITION IB (IBC)/2721(ND)2019	SANJAY KAUL VS SH. KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LTD	Sections 60(5)/Regulation 13	11-04-2025	volume 1 and 2 separately index missing. 2. remove double pagination. bookmarking numbering wrong. 4. fill all details in online portal. 5. need every page sign in application. 6. pagination not showing properly. 7. page no. 16,71,73,74,75,249 to 258 are not clear. SzRs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. need every page sign and true copy in annexure.	Rajat Dabas
165	04-04-2025	Interlocutory Application (I.B.C)	710102028402025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAJENDRA CHOPRA VS SH. KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LTD	Sections 60(5)/Regulation 13	08-04-2025	fill all details in online portal. 2. volume 1 and 2 separately index missing. 3. need every page sign in application. 4. page no. 139,141 wrong in adjust. 5. need every page sign and true copy in annexure. 6. mention bookmarking according your index with page numbering. 7. 25Rs welfare fee and 3Rs court fee and date missing. 8. remove double pagination.	Rajat Dabas
166	04-04-2025	Interlocutory Application (I.B.C)	710102028272025	COMPANY PETITION IB (IBC)/2721(ND)2019	VARUN JUNEJA VS SH. KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LTD	Sections 60(5)/Regulation 13	11-04-2025	1. volume 1 and 2 separately index missing. 2. remove double pagination. 3. bookmarking numbering wrong. 4. fill all details in online portal. 5. need every page sign in application. 6. pagination not showing properly. 7. page no. 16,17,23 to 27,29,31,33 to 37,39,40,44,45,80,260 are not clear. 8. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. need every page sign and true copy in annexure.	Rajat Dabas
167	04-04-2025	Interlocutory Application (I.B.C)	710102028142025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANISH GUPTA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	08-04-2025	volume 1 and 2 separately index missing. 2. remove double pagination. bookmarking numbering wrong. 4. fill all details in online portal. 5. need every page sign in application. 6. pagination not showing properly. 7. page no. 270 are not clear. 8. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. need every page sign and true copy in annexure.	Rajat Dabas

168		Interlocutory Application (I.B.C)	710102028482025	COMPANY PETITION IB (IBC)/848(ND)2024	KNIGHT FRANK(INDIA) PRIVATE LIMITED VS SKOOTR FINSAVE PRIVATE LIMITED	Sec 60(5)	08-04-2025	memo of parties missing. 2. need every page sign in application. 3. vakalatnama compulsory.	ARPAN
169	04-04-2025	Interlocutory Application (I.B.C)	710102028392025	COMPANY PETITION IB (IBC)/2721(ND)2019	SUPRIYA SHARMA VS M/S THREE C SHELTERS PVT. LTD	Sections 60(5)/Regulation 13	08-04-2025	volume 1 and 2 separately index missing. 2. remove double pagination. bookmarking numbering wrong. 4. fill all details in online portal. 5. need every page sign in application. 6. pagination not showing properly. 7. main case numbering incomplete in page no. 3. 8. 3Rs court fee and date missing in vakalatnama. 9. need every page sign and true copy in annexure.	Rajat Dabas
170	04-04-2025	Interlocutory Application (I.B.C)	710102028242025	COMPANY PETITION IB (IBC)/2721(ND)2019	BALRAM ANAND VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	08-04-2025	volume 1 and 2 separately index missing. 2. remove double pagination. bookmarking incomplete. 4. need every page sign in application. 5. pagination not showing properly. 6. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 7. need every page sign and true copy in annexure.	Rajat Dabas
171	04-04-2025	Interlocutory Application (I.B.C)	710102028382025	COMPANY PETITION IB (IBC)/2721(ND)2019	KAMAL SINGH CHOPRA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-04-2025	volume 1 and 2 separately index missing. 2. remove double pagination. bookmarking numbering wrong. 4. fill all details in online portal. 5. need every page sign in application. 6. page no. 19,46,47 are wrong adjust. 7. page no. 76 are not clear. 8. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 9. need every page sign and true copy in annexure.	Rajat Dabas
172	11-04-2025	Interlocutory Application (I.B.C)	710102030232025	COMPANY PETITION IB (IBC)/2721(ND)2019	MOHIT GUPTA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	15-04-2025	fill all details in online portal. 2. volume 1 and 2 separately index. 3. need every page sign in application. 4. pagination wrong in volume 2. 5. remove double pagination. 6. bookmarking incomplete. 7. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 8. page no. 150 are wrong adjust.	Rajat Dabas

173	07-04-2025	Interlocutory Application (I.B.C)	710102029022025	COMPANY PETITION IB (IBC)/3173(ND)2019	M/S EMKAY AUTOMOBILE INDUSTRIES LTD. VS HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION (HSIIDC)	Sec 60(5)	09-04-2025	1. page no.44 to 50 not clear pages Ravi Kumar
174	04-04-2025	Interlocutory Application (I.B.C)	710102028132025	COMPANY PETITION IB (IBC)/2721(ND)2019	HITESH GERA VS HARYANA STATE INDUSTRIAL & INFRASTRUCTURE DEVELOPMENT CORPORATION (HSIIDC)	Sections 60(5)/Regulation 13	11-04-2025	1. volume 1 and 2 separately index missing. 2. remove double pagination. 3. bookmarking numbering wrong. 4. fill all details in online portal. 5. need every page sign in application. 6. pagination not showing properly. 7. page no. 30,35 to 45,263 are not clear. 8. 25Rs. welfare fee and 3Rs court fee and date missing in vakalatnama. 9. need every page sign and true copy in annexure.
175	09-04-2025	Interlocutory Application (I.B.C)	710102029782025	COMPANY PETITION IB (IBC)/1058(ND)2018	RED APPLE BUYERS WELFARE ASSOCIATION (RABWA) SRA OF MANJU J HOMES INDIA LTD VS AMIT TYAGI & 4 ORS	Section 60(5)/Rule 11	11-04-2025	nio. of objection 1. true copy sign missing in annexure page 2. page no.36 not clear page 3.page 37,39,41,43,50, hindi
176	08-04-2025	Interlocutory Application (I.B.C)	710102029042025	COMPANY PETITION IB (IBC)/272(PB)2017	CENTRAL BANK OF INDIA VS MOSER BAER SOLAR LIMITED	Rule 11 of NCLT, 2016	11-04-2025	Mistha Gupta your online portal. 2. remove intervenor word in application. 3. need every page sign in application. 4. vakalatnama compulsory. 5. need every page sign and true copy in annexure. 6. mention bookmarking with page numbering. 7. fill all details in online portal.
177	05-04-2025	Interlocutory Application (I.B.C)	710102028472025	COMPANY PETITION IB (IBC)/111(ND)2023	RAMBO ENTERPRISES PRIVATE LIMITED VS MR. ADITYA WADHAWAN	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
178	06-04-2025	Interlocutory Application (I.B.C)	710102028662025	COMPANY PETITION IB (IBC)/1718(ND)2019	MR. GOURI KUMAR PACHANI VS M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA	Application under any other provisions- IBC	24-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you
179	07-04-2025	Miscellaneous Application (IBC)	710102029012025	COMPANY PETITION IB (IBC)/232(ND)2024	DUKHBHANJAN SINGH SOLE PROPRITOR M/S MOBILE TECHNOLOGY COMPANY VS IWORLD DIGITAL SOLUTIONS PRIVATE LIMITED	Section 60(5)	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you

180	04-04-2025	Interlocutory Application	710102028342025	COMPANY PETITION IB	MUNISH MAHAJAN VS M/S THREE C	Sections	08-04-2025	1. volume 1 and 2 separately index Rajat Dabas
		(I.B.C)		(IBC)/2721(ND)2019	SHELTERS PVT. LTD.	60(5)/Regulation 13		missing. 2. remove double pagination. 3. bookmarking numbering wrong. 4. fill all details in online portal. 5. need every page sign in application. 6. pagination not showing properly. 7. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 8. need every page sign and true copy in annexure.
181	08-04-2025	Interlocutory Application (I.B.C)	710102029272025	COMPANY PETITION IB (IBC)/2721(ND)2019	DEEPA SAXENA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-04-2025	1. fill all details in online portal. 2. need every page sign in application. 3. remove double pagination. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 5. volume 1 and 2 separately index missing. 6. page no. 19,46 are not clear. 7. page no. 49 are wrong adjust. 8. bookmarking incomplete. 9. need every page sign and true copy in annexure.
182	07-04-2025	Interlocutory Application (I.B.C)	710102028972025	COMPANY PETITION IB (IBC)/67(ND)2022	ARVIND MITTAL VS M/S THREE C SHELTERS PVT. LTD.	Sec 60(2)	09-04-2025	need every page sign and true copy in annexure. 2. remove double pdf. 3. mention bookmarking with page numbering. duita singh indicates the company of
183	08-04-2025	Interlocutory Application (I.B.C)	710102029322025	COMPANY PETITION IB (IBC)/783(ND)2022	SUNIL KUMAR AGRAWAL VS M/S THREE C SHELTERS PVT. LTD.	Application under any other provisions- IBC	09-04-2025	no. of objection 1. bookmarking missed with pagination as per in index 2. section not mention in index
184	08-04-2025	Interlocutory Application (I.B.C)	710102029332025	COMPANY PETITION IB (IBC)/2721(ND)2019	MONISHA GOSWAMI VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	09-04-2025	fill all details in online portal. 2. need every page sign in application. 3. remove double pagination. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama.
185	09-04-2025	Interlocutory Application (I.B.C)	710102029602025	COMPANY PETITION IB (IBC)/2721(ND)2019	ANJALI BHATT VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-04-2025	no. of objection 1. volume wise index missed vol1 vol-II 2. need to every page sign and true copy in annexure page 3. page no.18 4. page no. missed after 19 5. double page no. after 170 page 6. welfare and court fee date missing in vakalatnama 7 bookmarking missed with page numbering 8. Anjali Bhatt detail incomplete on online portal

186	08-04-2025	Interlocutory Application (I.B.C)	710102029192025	COMPANY PETITION IB (IBC)/2721(ND)2019	JYOTI JINDAL VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-04-2025	1. fill all details in online portal. 2. need every page sign in application. 3. remove double pagination. 4. 3Rs court fee and date missing in vakalatnama. 5. volume 1 and 2 separately index missing. 6. page no. 17 to 51,254 to 270 are not clear. 7. page no. 48,51,258,267 are wrong adjust. 8. bookmarking page numbering wrong. 9. need every page sign and true copy in annexure.	
187	08-04-2025	Interlocutory Application (I.B.C)	710102029212025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAHUL BHARDWAJ VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-04-2025	1. fill all details in online portal. 2. need every page sign in application. 3. remove double pagination. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 5. volume 1 and 2 separately index missing. 6. page no. 17 to 51,254 to 270 are not clear. 7. page no. 112,113,222,223 are wrong adjust. 8. bookmarking incomplete. 9. need every page sign and true copy in annexure. 10. main case incomplete in page no. 3.	
188	08-04-2025	Interlocutory Application (I.B.C)	710102029352025	COMPANY PETITION IB (IBC)/2721(ND)2019	GUNDEEP SACHDEVA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-04-2025	1. fill all details in online portal. 2. need every page sign in application. 3. remove double pagination. 4. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 5. volume 1 and 2 separately index missing. 6. page no. 16,17,30 to 39,42,72,75,76,77 are not clear. 7. page no. 46 are wrong adjust. 8. bookmarking incomplete. 9. need every page sign and true copy in annexure.	
189	09-04-2025	Interlocutory Application (I.B.C)	710102029622025	COMPANY PETITION IB (IBC)/2721(ND)2019	PUJA KESWANI VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	11-04-2025	no. of objection 1.applicant detail not fill on online portal 2. page no.17-44 not clear page 3. double page number 4. need to every page sign and true copy in annexure page 5. volume wise index missed vol-1 vol-II 6.welfare and court fee missed in vakalatnama	
190	04-04-2025	Interlocutory Application (I.B.C)	710102028202025	COMPANY PETITION IB (IBC)/2721(ND)2019	DINESH KAPOOR VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	08-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	
191	04-04-2025	Interlocutory Application (I.B.C)	710102028412025	COMPANY PETITION IB (IBC)/2721(ND)2019	TARUN ARORA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	08-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	

192	07-04-2025	Interlocutory Application (I.B.C)	710102028952025	COMPANY PETITION IB (IBC)/317(ND)2022	ARORA AUTO CENTRE PARTNERSHIP FIRM VS ANDES TOWN PLANNERS PRIVATE LIMITED	Application under any other provisions- IBC	15-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHWETANK
193	09-04-2025	Company Application(Companies Act)	710102029532025	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	TARUN BATRA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Application under any other provisions	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SP Singh
194	09-04-2025	Interlocutory Application (I.B.C)	710102029692025	COMPANY PETITION IB (IBC)/44(ND)2024	BUSYBEES LOGISTICS SOLUTIONS PRIVATE LIMITED VS SIMBA LOGISTICS PRIVATE LIMITED	Sec 60(5)	11-04-2025	no. of objection 1.page no. 7 missing 2.applicant and respondent detail incomplete memo party pdf	MD. JAHANNAWAZ ALAM
195	09-04-2025	Interlocutory Application (I.B.C)	710102029702025	COMPANY PETITION IB (IBC)/44(ND)2024	BUSYBEES LOGISTICS SOLUTIONS PRIVATE LIMITED VS SIMBA LOGISTICS PRIVATE LIMITED	Rule 11 of NCLT, 2016	11-04-2025	no. of objection 1. sign missed in application page 2. vakaltnama missed 3. applicant and respondent detail incomplete in memo party pdf 4. page no. missed in application page	MD. JAHANNAWAZ ALAM
196	10-04-2025	Interlocutory Application (I.B.C)	710102029902025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANU MALHOTRA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	15-04-2025	1. fill all details in online portal. 2. volume 1 and 2 separately index. 3. need every page sign in application. 4. page no. 19 to 36 are not clear. 5. remove double pagination. 6. bookmarking incomplete. 7. 25Rs welfare fee and 3Rs and date missing in vakalatnama. 8. page no. 43 are wrong adjust.	Rajat Dabas
197	10-04-2025	Interlocutory Application (I.B.C)	710102030022025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANISH RAWAT VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	15-04-2025	1. fill all details in online portal. 2. volume 1 and 2 separately index. 3. need every page sign in application. 4. page no. 17 to 23,27 to 40 are not clear. 5. remove double pagination. 6. bookmarking incomplete. 7. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 8. need every page sign and true copy in annexure. 9. counsel sign in memo of parties page.	Rajat Dabas
198	10-04-2025	Interlocutory Application (I.B.C)	710102029872025	COMPANY PETITION IB (IBC)/923(ND)2020	GAGAN GULATI VS M/S THREE C SHELTERS PVT. LTD.	Sec 60(5)	15-04-2025	1. pdf not upload.	Harish
199	10-04-2025	Interlocutory Application (I.B.C)	710102030032025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAKESH KUMAR SHARMA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	15-04-2025	1. fill all details in online portal. 2. volume 1 and 2 separately index. 3. need every page sign in application. 4. page no. 17 to 24,80,253 to 260 are not clear. 5. remove double pagination. 6. bookmarking incomplete. 7. 25Rs welfare fee and 3Rs and date missing in vakalatnama. 8. page no. 144,146 are wrong adjust.	Rajat Dabas

200	11-04-2025	Interlocutory Application (I.B.C)	710102030332025	COMPANY PETITION IB (IBC)/2721(ND)2019	CHAITANYA YADAV VS M/S THREE C SHELTERS PVT. LTD	Sections 60(5)/Regulation 13	15-04-2025	1. fill all details in online portal. 2. volume 1 and 2 separately index. 3. need every page sign in application. 4. pagination wrong in volume 2. 5. remove double pagination. 6. bookmarking incomplete. 7. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 8. page no. 137 are wrong adjust.	Rajat Dabas
201	11-04-2025	Interlocutory Application (I.B.C)	710102030222025	COMPANY PETITION IB (IBC)/2721(ND)2019	SHAVINDER KUMAR VS M/S THREE C SHELTERS PVT. LTD	Sections 60(5)/Regulation 13	15-04-2025	1. fill all details in online portal. 2. volume 1 and 2 separately index. 3. need every page sign in application. 4. remove double pagination. 5. bookmarking incomplete. 6. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 7. page no. 147,148,149 are wrong adjust.	Rajat Dabas
202	11-04-2025	Interlocutory Application (I.B.C)	710102030212025	COMPANY PETITION IB (IBC)/2721(ND)2019	NEETI KATARIA VS M/S THREE C SHELTERS PVT. LTD	Sections 60(5)/Regulation 13	15-04-2025	1. fill all details in online portal. 2. volume 1 and 2 separately index. 3. need every page sign in application. 4. page no. 19 to 48 are not clear. 5. remove double pagination. 6. bookmarking incomplete. 7. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 8. page no. 26,36,48,142 are wrong adjust.	Rajat Dabas
203	11-04-2025	Interlocutory Application (I.B.C)	710102030322025	COMPANY PETITION IB (IBC)/2721(ND)2019	SAROJ KUNDRA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	16-04-2025	pagination incomplete. 2. volume 2 are not clear. 3. OCR missing.	RISHI
204	12-04-2025	Interlocutory Application (I.B.C)	710102030692025	COMPANY PETITION IB (IBC)/536(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED	Application under any other provisions- IBC	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SUKHDEV MADNANI
205	11-04-2025	Interlocutory Application (I.B.C)	710102030302025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAHUL NANGIA VS PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	15-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RISHI
206	09-04-2025	Interlocutory Application (I.B.C)	710102029712025	COMPANY PETITION IB (IBC)/3173(ND)2019	STATE BANK OF INDIA VS HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILES LTD.	Rule 11 of NCLT, 2016	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KUNAL TANDON

207	10-04-2025	Interlocutory Application (I.B.C)	710102029892025	COMPANY PETITION IB (IBC)/2721(ND)2019	PRADEEP SHARMA VS HEMANT SETH RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILES LTD.	Sections 60(5)/Regulation 13	15-04-2025	1. fill all details in online portal. 2. volume 1 and 2 separately index. 3. need every page sign in application. 4. page no. 19 to 28 are cut pages. 5. remove double pagination. 6. bookmarking incomplete. 7. 25Rs welfare fee and 3Rs and date missing in vakalatnama. 8. need every page sign and true copy in annexure.	Rajat Dabas
208	14-04-2025	Interlocutory Application (I.B.C)	710102031222025	COMPANY PETITION IB (IBC)/2721(ND)2019	VIPIN GARG VS HEMANT SETHI RESOLUTION PROFESSIONAL OF EMKAY AUTOMOBILES LTD.	Sections 60(5)/Regulation 13	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajat Dabas
209	14-04-2025	Interlocutory Application (I.B.C)	710102031192025	COMPANY PETITION IB (IBC)/2721(ND)2019	PUNEET GUPTA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajat Dabas
210	14-04-2025	Interlocutory Application (I.B.C)	710102031152025	COMPANY PETITION IB (IBC)/95(ND)2025	MR. RAM KUMAR VS M/S THREE C SHELTERS PVT. LTD.	Section 60(5)	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mohana Nijhawan
211	14-04-2025	Interlocutory Application (I.B.C)	710102031052025	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS NA	Rule 11 of NCLT, 2016	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	кк
212	13-04-2025	Interlocutory Application (I.B.C)	710102030832025	COMPANY PETITION IB (IBC)/495(ND)2023	DEEPAK CHATURVEDI S/O SHRI SUKHDEV PRASAD CHATURVEDI VS MR. HARISH TANEJA RP OF BCC INFRASTRUCTURES PVT. LTD	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	21-04-2025	mention bookmarking according your index with page numbering. 2. remove double pagination. 3. page no. 51 are cut pages. 4. 3 Rs court fee and date missing in vakalatnama.	Jitendra
213	13-04-2025	Interlocutory Application (I.B.C)	710102030822025	COMPANY PETITION IB (IBC)/334(ND)2018	M/S RANJIT DAS VS M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	23-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Dr. Satish Chandra
214	13-04-2025	Interlocutory Application (I.B.C)	710102030952025	COMPANY PETITION IB (IBC)/923(ND)2019	AMIT KATYAL VS PUNJAB NATIONAL BANK FORMERLY KNOWN AS ORIENTAL BANK OF COMMERCE	Section 74	21-04-2025	fill all details in online portal. 2. 1Rs court fee short and date missing in vakalatnama. 3. index not mention in bookmarking.	Dhruv Pande
215	14-04-2025	Interlocutory Application (I.B.C)	710102031232025	COMPANY PETITION IB (IBC)/2721(ND)2019	RAJESH SHAMRAO NANDANWAR VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajat Dabas
216	14-04-2025	Interlocutory Application (I.B.C)	710102031252025	COMPANY PETITION IB (IBC)/2721(ND)2019	PRINCE GULATI VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajat Dabas
217	24-04-2025	Company Appeal (IBC)	710102034572025	COMPANY PETITION IB (IBC)/272(PB)2017	JFC FINANCE INDIA LTD VS ARVIND GARG AND ANR	Rule 11 of NCLT, 2016	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Nistha Gupta

218	24-04-2025	Interlocutory Application (I.B.C)	710102034562025	COMPANY PETITION IB (IBC)/446(PB)2021	KANTI MOHAN RUSTAGI VS ARVIND GARG AND ANR	Rule 11 of NCLT, 2016	28-04-2025	affidavit/Application can not be mentioned as annexure, Pg- 8 to 16 mentioned affidavit after application	KANTI MOHAN
219	15-04-2025	Interlocutory Application (I.B.C)	710102032022025	COMPANY PETITION IB (IBC)/1095(ND)2019	MAYA GUPTA VS ARVIND GARG AND ANR	Rule 11 of NCLT, 2016	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Maya Gupta
220	24-04-2025	Interlocutory Application (I.B.C)	710102035172025	COMPANY PETITION IB (IBC)/72(ND)2022	PRITI RAWAT PANDEY & ORS VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED		26-04-2025	remove main case parties in online portal. 2. need to translate all hindi pages. 3. list of date or events missing. case type wrong.	Bhrigu
221	11-04-2025	Interlocutory Application (I.B.C)	710102030472025	COMPANY PETITION IB (IBC)/24(PB)2018	KESHRI KUMAR VS RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED	Application under any other provisions- IBC	16-04-2025	1. remove double pdf. 2. need every page sign and true copy in annexure. 3. OCR missing.	Nilotpal Shyam
222	16-04-2025	Interlocutory Application (I.B.C)	710102032922025	COMPANY PETITION IB (IBC)/2721(ND)2019	MANAV MATHUR VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajat Dabas
223	16-04-2025	Interlocutory Application (I.B.C)	710102032602025	COMPANY PETITION IB (IBC)/293(ND)2023	ADITYA BIRLA FINANCE LIMITED VS GURPREET KAUR ATWAL	Rule 11 of NCLT, 2016	16-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sandhya Chawla
224	16-04-2025	Interlocutory Application (I.B.C)	710102032742025	COMPANY PETITION IB (IBC)/293(ND)2023	SUMIT SHUKLA RESOLUTION PROFESSIONAL VS GURPREET KAUR ATWAL		21-04-2025	1. wrong jurisdiction.	Maneesh Kumar
225	16-04-2025	Interlocutory Application (I.B.C)	710102032612025	COMPANY PETITION IB (IBC)/260(ND)2017	ABHISHEK ANAND VS GURPREET KAUR ATWAL	Reg. 15 of IBBI (Liq.) Regulation 2016	21-04-2025	1. case type wrong.	Abhishek
226	13-04-2025	Interlocutory Application (I.B.C)	710102030852025	COMPANY PETITION IB (IBC)/334(ND)2018	M/S RANJIT DAS VS M/S MSX MALL PVT LTD	Rule 11 of NCLT, 2016	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Dr. Satish Chandra
227	16-04-2025	Interlocutory Application (I.B.C)	710102032982025	COMPANY PETITION IB (IBC)/622(ND)2023	ANIL KUMAR SHARMA RESOLUTION PROFESSIONAL VS M/S MSX MALL PVT LTD	Section 12(2)	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	akash chatterjee
228	16-04-2025	Interlocutory Application (I.B.C)	710102032532025	COMPANY PETITION IB (IBC)/67(ND)2022	RASHMI KESARWANI VS CASA ITALIA SOCIAL WELFARE ASSOCIATION	Sec 60(5),Sec 60(5)	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Aanchal Jain
229	16-04-2025	Interlocutory Application (I.B.C)	710102032912025	COMPANY PETITION IB (IBC)/897(ND)2022	STATE BANK OF INDIA VS SMT RANJIT KAUR	Section 121(1)	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SIDDHARTH SANGAL
230	16-04-2025	Restoration Application (IBC)	710102032622025	COMPANY PETITION IB (IBC)/944(ND)2020	DEVINDER KUMAR VS SHAKEEL AHMAD	Rule 11 of NCLT, 2016	20-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	YASHU GUPTA
231	16-04-2025	Interlocutory Application (I.B.C)	710102032642025	COMPANY PETITION IB (IBC)/2721(ND)2019	SIDHARTHA MEHRA VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajat Dabas

232	16-04-2025	Company Application(Companies Act)	710102032522025	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	PURNIMA COLONISERS PVT LTD AND ORS VS VEENA GUPTA	Rule 11 of NCLT	22-04-2025	1. counsel details incomplete in index and memo of parties and prayer. 2. need every page sign in application. 3. 07-04-2025 NCLT order missing. 4. page no. 34 to 53 are blur pages. 5. need every page sign and true copy in annexure. 7. vakalatnama compulsory. 8. bookmarking incomplete. 9. OCR missing.	Muskan Puri
233	16-04-2025	Interlocutory Application (I.B.C)	710102032692025	COMPANY PETITION IB (IBC)/292(ND)2023	ADITYA BIRLA FINANCE LIMITED VS SURINDER SINGH ATWAL	Rule 11 of NCLT, 2016	16-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sandhya Chawla
234	16-04-2025	Interlocutory Application (I.B.C)	710102032592025	COMPANY PETITION IB (IBC)/289(ND)2023	ADITYA BIRLA FINANCE LIMITED VS RANJIT SINGH ATWAL	Rule 11 of NCLT, 2016	16-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sandhya Chawla
235	16-04-2025	Interlocutory Application (I.B.C)	710102032892025	COMPANY PETITION IB (IBC)/896(ND)2022	STATE BANK OF INDIA VS PARVINDER SINGH	Section 121(1)	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SIDDHARTH SANGAL
236	16-04-2025	Interlocutory Application (I.B.C)	710102032962025	COMPANY PETITION IB (IBC)/2721(ND)2019	SANTOSH RANI VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajat Dabas
237	16-04-2025	Interlocutory Application (I.B.C)	710102032672025	COMPANY PETITION IB (IBC)/278(ND)2023	ADITYA BIRLA FINANCE LIMITED VS KARANVEER SINGH ATWAL	Rule 11 of NCLT, 2016	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sandhya Chawla
238	17-04-2025	Interlocutory Application (I.B.C)	710102033202025	COMPANY PETITION IB (IBC)/751(ND)2023	ANAMIKA KATARIA VS KAUTILYA FINANCE BV	Rule 11 of NCLT, 2016	22-04-2025	1. vakalatnama compulsory.	Karan
239	18-04-2025	Interlocutory Application (I.B.C)	710102033272025	COMPANY PETITION IB (IBC)/223(ND)2020	MOHIT KUMAR GUPTA VS KAUTILYA FINANCE BV	Application under any other provisions- IBC	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajiv Malik
240	17-04-2025	Interlocutory Application (I.B.C)	710102033122025	COMPANY PETITION IB (IBC)/483(ND)2022	NEELIMA WIG VS STATE BANK OF INDIA	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	22-04-2025	mention bookmarking according your index with page numbering. 2. add all respondent in online portal. 3. need every page sign in application. 4. vakalatnama compulsory.	Tushar
241	17-04-2025	Company Application(Companies Act)	710102033182025	COMPANY PETITION (COMPANIES ACT)/15(ND)2025	JAY KUMAR VS SUDHAKARA INFRATECH PRIVATE LIMITED	Application under any other provisions	17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHITAL KHATRI
242	21-04-2025	Restoration Application (IBC)	710102033732025	COMPANY PETITION IB (IBC)/235(ND)2024	MIRCHI ARTS PRIVATE LIMITED VS SUDHAKARA INFRATECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Arun Gupta
243	19-04-2025	Interlocutory Application (I.B.C)	710102033332025	COMPANY PETITION IB (IBC)/462(ND)2023	UMESH SINGHAL VS SUDHAKARA INFRATECH PRIVATE LIMITED	Sec 60(5)	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Umesh

244	24-04-2025	Restoration Application (IBC)	710102034802025	COMPANY PETITION IB (IBC)/506(ND)2024	K ASHAR CO. VS NUBARG ENGINEERING LTD	Sec 60(5)	28-04-2025	section wrong. 2. need every page sign in application. 3. vakalatnama compulsory. 4. remove double pdf. 5. memo of parties missing. 6. mention bookmarking with page numbering. 7. need every page sign and true copy in annexure.	K ASHAR CO.
245	24-04-2025	Interlocutory Application (I.B.C)	710102034762025	COMPANY PETITION IB (IBC)/2432(PB)2019	B.A CHANDRASHEKARA SETTY VS INTEC INDIA LIMITED	Rule 11 of NCLT, 2016	26-04-2025	memo of parties missing. 2. pagination missing. 3. vakalatnama compulsory. 4. bookmarking compulsory with page numbering. 5. counsel sign in index. 6. proof of service missing. 7. need every page sign in application. 8. need to be affidavit for all applicant. 9. OCR missing. 10. annexure missing. 11. file incomplete.	R. ARUNADHRI IYER
246	08-04-2025	Interlocutory Application (I.B.C)	710102029162025	COMPANY PETITION IB (IBC)/397(ND)2024	CONSOLIDATED ENGINEERING THROUGH ITS PARTNER MANOHAR TOLARAM THAKUR VS BHOOPESH GUPTA	Section 60(5)/Rule 11	23-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ashish
247	21-04-2025	Company Application(Companies Act)	710102033422025	TRANSFER PETITION(COMPANIES ACT)/3(PB)2023	SANDEEP RATHI AND OTHERS VS KANAK KRISHI IMPLEMENTS LIMITED	Rule 11 of NCLT	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sakshi Kejriwal
248	22-04-2025	Interlocutory Application (I.B.C)	710102033972025	COMPANY PETITION IB (IBC)/244(ND)2017	UMESH GARG RESOLUTION PROFESSIONAL VS KANAK KRISHI IMPLEMENTS LIMITED	Sec 60(5)	24-04-2025	1. fill all details in online portal. 2. need every page sign and true copy in annexure. 3. pagination incomplete in index. 4. page no. 50 to 53 are missing in pdf.	Sujoy
249	22-04-2025	Interlocutory Application (I.B.C)	710102034022025	COMPANY PETITION IB (IBC)/864(ND)2024	R. S. PRINT SOLUTIONS PRIVATE LIMITED VS SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED		17-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Advocate Monica
250	24-04-2025	Interlocutory Application (I.B.C)	710102034792025	COMPANY PETITION IB (IBC)/292(ND)2021	RAVINDER KUMAR GOEL CHAIRMAN OF MONITORING COMMITTEE VS SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED	Sec 60(5)	28-04-2025	1. memo of parties missing.	ISWAR
251	24-04-2025	Interlocutory Application (I.B.C)	710102034122025	COMPANY PETITION IB (IBC)/531(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS REALTECH PROPERTY SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	26-04-2025	section not mention in index. 2. vakalatnama compulsory.	Gollamudi Sri Harsha Datta

252	21-04-2025	Miscellaneous Application (IBC)	710102033752025		DEV DATT SHARMA VS M/S AJNARA INDIA LIMITED	Sec 60(5)	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SUNIL
253	21-04-2025	Interlocutory Application (I.B.C)	710102033922025	COMPANY PETITION IB (IBC)/107(ND)2023	UMESH GUPTA IRP OF VIHAAN EXIMS PRIVATE LIMITED VS M/S AJNARA INDIA LIMITED	Section 12(2)	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Vishal
254	16-04-2025	Interlocutory Application (I.B.C)	710102032652025	COMPANY PETITION IB (IBC)/2721(ND)2019	SHWETA GURTOO VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	21-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajat Dabas
255	21-04-2025	Company Application(Companies Act)	710102033482025	COMPANY PETITION (COMPANIES ACT)/43(ND)2025	M.G. BUILDMART PVT LTD AND ORS. VS MOHIT GUPTA	Rule 11 of NCLT	16-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Muskan Puri
256	24-04-2025	Interlocutory Application (I.B.C)	710102034352025	COMPANY PETITION IB (IBC)/446(ND)2023	MIS. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. VS BIJENDER JAIN & ORS DIRECTOR (POWERS SUSPENDED) DSS INFRASTRUCTURES PRIVATE LIMITED	Sec 25(j)	26-04-2025	bookmarking incomplete. 2. need every page sign and true copy in annexure.	Abhirup
257	24-04-2025	Interlocutory Application (I.B.C)	710102034512025	COMPANY PETITION IB (IBC)/1397(PB)2019	AJAY KUMAR JAIN AND ANR. VS SH. NARENDER KUMAR SHARMA	Sections 60(5)/Regulation 13	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	LAKSH YADAV
258	24-04-2025	Interlocutory Application (I.B.C)	710102035262025	COMPANY PETITION IB (IBC)/107(ND)2023	COMMITTE OF CREDITORS OF VIHAAN EXIMS COMPANY PRIVATE LIMITED VS UMESH GUPTA IRP OF CORPORATE DEBTOR	Section 22	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRANATI BHATNAGAR
259	24-04-2025	Interlocutory Application (I.B.C)	710102034382025	COMPANY PETITION IB (IBC)/292(ND)2021	MR. D. KONDA VS STATE BANK OF INDIA & ORS	Sec 60(5)	26-04-2025	need every page sign in application. vakalatnama compulsory. 3. pagination incomplete.	Rajat Sinha
260	24-04-2025	Interlocutory Application (I.B.C)	710102035092025	COMPANY PETITION IB (IBC)/106(ND)2023	SURAKSHA ASSET RECONSTRUCTION LIMITED VS RAJIV GOYAL	Rule 11 of NCLT, 2016	28-04-2025	vakalatnama compulsory. 2. mention bookmarking with page numbering.	ARVIND
261	25-04-2025	Miscellaneous Application(Companies Act)	710102035442025	COMPANY PETITION (COMPANIES ACT)/119(ND)2012	MR ATUL NATH VS M/S ASHOK MANUFACTURING COMPANY	Rule 11 of NCLT	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Nistha Gupta
262	24-04-2025	Interlocutory Application (I.B.C)	710102035162025	COMPANY PETITION IB (IBC)/375(PB)2018	HARISH TANEJA VS ALCHEMIST ASSET RECONSTRUCTION COMPANY		27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish
263	25-04-2025	Interlocutory Application (I.B.C)	710102035362025	COMPANY PETITION IB (IBC)/806(PB)2019	MR. DEEPAK GROVER VS MR. DEEPAK AGGARWAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	28-04-2025	No of objections 1.case type wrong 2.Pg-53,57,58,59 not clear	Manish
264	24-04-2025	Company Application(Companies Act)	710102034982025	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	VASU CROP SCIENCE PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mohit

265	25-04-2025	Interlocutory Application (I.B.C)	710102035602025	COMPANY PETITION IB (IBC)/1367(PB)2018	SYED IFTEKHAR MEHDI VS C &C CONSTRUCTION LIMITED	Section 60(5)	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHYAM
266	25-04-2025	Interlocutory Application (I.B.C)	710102035592025	COMPANY PETITION IB (IBC)/2721(ND)2019	VARINDER PAL SINGH VS M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	22-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rajat Dabas
267	25-04-2025	Interlocutory Application (I.B.C)	710102035672025	COMPANY PETITION IB (IBC)/67(ND)2022	DEEPAK KESARWANI VS CASA ITALIA SOCIAL WELFARE ASSOCIATION	Sec 60(5),Sec 60(5)	29-04-2025	bookmarking compulsory with page numbering. 2. need every page sign true copy in annexure. 3. volume 1 and 2 separately index missing. 4. page no. 41 to 64,89 to 93 are not clear. 5. OCR missing.	Aanchal Jain
268	26-04-2025	Interlocutory Application (I.B.C)	710102035802025	COMPANY PETITION IB (IBC)/45(PB)2018	SANJAY GUPTA RP OF UNNATI FORTUNE HOLDINGS LIMITED VS CASA ITALIA SOCIAL WELFARE ASSOCIATION	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	29-04-2025	1. file incomplete.	Dhananjaya Sud
269	25-04-2025	Interlocutory Application (I.B.C)	710102035482025	COMPANY PETITION IB (IBC)/850(ND)2022	SANJIV NARULA VS CASA ITALIA SOCIAL WELFARE ASSOCIATION	Sec 60(5)	28-04-2025	No of objections 1.service missed 2.case type wrong 3.list of date events and briesf synosis missed 4.need to sign o every page of applications 5.	NIMISH CHIB
270	26-04-2025	Interlocutory Application (I.B.C)	710102035902025	COMPANY PETITION IB (IBC)/495(ND)2023	NARESH KUMAR VS HARISH TANEJA RESOLUTION PROFESSIONAL	Section 60(5)	29-04-2025	page no. 27,28,29,67 are not clear. 2. 3Rs court fee missing in vakalatnama. need every page sign and true copy in annexure.	ARSH BHALLA
271	25-04-2025	Interlocutory Application (I.B.C)	710102035642025	COMPANY PETITION IB (IBC)/201(ND)2025	CHANCHAL DUA RESOLUTION PROFESSIONAL VS NA	Application under any other provisions- IBC	29-04-2025	section wrong. 2. every page sign and true copy in annexure. 3. page no. 125 are not clear.	Prakul
272	25-04-2025	Interlocutory Application (I.B.C)	710102035682025	COMPANY PETITION IB (IBC)/622(ND)2018	SUDHIR KALRA VS NA	Application under any other provisions- IBC	29-04-2025	pagination wrong in index. 2. pagination incomplete in index. 3. notary missing. 4. mention bookmarking according your index with page numbering. 5. counsel details missing in prayer. 6. need every page true copy in annexure. 7. remove blank page in pdf.	VINOD KUMAR
273	25-04-2025	Interlocutory Application (I.B.C)	710102035662025	COMPANY PETITION IB (IBC)/694(PB)2018	HARISH TANEJA VS NA	Section 21	29-04-2025	memo of parties missing. 2. section wrong. 3. need every page sign in application. 4. mention bookmarking with page numbering.	Harish
274	25-04-2025	Interlocutory Application (I.B.C)	710102035582025	COMPANY PETITION IB (IBC)/745(PB)2021	GAGAN GULATI VS NA	Application under any other provisions- IBC	29-04-2025	1. pdf not upload.	Mr. Nitin Kumar
275	26-04-2025	Interlocutory Application (I.B.C)	710102035812025	COMPANY PETITION IB (IBC)/256(ND)2024	PAWAN KUMAR GOYAL VS NA	Section 60(5)	27-04-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ABHINAV

276	26-04-2025	Interlocutory Application (I.B.C)	710102035932025	COMPANY PETITION IB (IBC)/919(ND)2020	AJAY RAJ KARAN VS MASCOT SAHO HOMES PVT LTD	Sec 60(5)	29-04-2025	1. fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. need every page sign in application. 4. page no. 23 to 30,37 to 41 are not clear. 5. need every page sign and true copy in annexure. 6. 3Rs court fee missing in vakalatnama.	Mohit Kumar Auluck
277	26-04-2025	Interlocutory Application (I.B.C)	710102035752025	COMPANY PETITION IB (IBC)/111(ND)2023	RAMBO ENTERPRISES PRIVATE LIMITED VS ADITYA WADHAWAN	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A,Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	29-04-2025	1. due payment section 45.	Siddharth Jain
278	28-04-2025	Interlocutory Application (I.B.C)	710102036232025	COMPANY PETITION IB (IBC)/622(ND)2018	SUDHIR KALRA VS ADITYA WADHAWAN	Application under any other provisions- IBC	30-04-2025	bookmarking compulsory with page numbering. 2. pagination missing in pdf. 3. need every page true copy in annexure.	VINOD KUMAR
279	28-04-2025	Restoration Application (IBC)	710102036302025	COMPANY PETITION IB (IBC)/1528(PB)2018	SMT SARITA VS M/S KASHYAP MOTOR INDIA PVT. LTD	Rule 11 of NCLT, 2016	30-04-2025	remove double pdf. 2. mention bookmarking with page numbering. 3. memo of parties missing. 4. section wrong. 5. counsel details incomplete in index and prayer. 6. vakalatnama compulsory.	Ashiwan mishra
280	27-04-2025	Interlocutory Application (I.B.C)	710102036072025	COMPANY PETITION IB (IBC)/731(ND)2023	BIMAL KUMAR SHARMA VS M/S KASHYAP MOTOR INDIA PVT. LTD	Section 21/Regulation 17 (1)	29-04-2025	section wrong	ANURAG
281	27-04-2025	Interlocutory Application (I.B.C)	710102036032025	COMPANY PETITION IB (IBC)/796(ND)2024	SANJAY KUMAR MISHRA VS M/S KASHYAP MOTOR INDIA PVT. LTD	Section 21/Regulation 17 (1)	29-04-2025	no. of objection 1. rp detail incomplete on online portal 2. court fee rs.3 and welfare rs. 25 missed 3. section wrong	EQUILEX
282	29-04-2025	Interlocutory Application (I.B.C)	710102036442025	COMPANY PETITION IB (IBC)/617(ND)2022	POOJA BAHRY VS M/S KASHYAP MOTOR INDIA PVT. LTD	Sec 60(5)	30-04-2025	memo of parties missing. 2. section wrong. 3. need true copy and sign in annexure. 3. mention bookmarking with page numbering.	Pooja Bahry
283	29-04-2025	Interlocutory Application (I.B.C)	710102036592025	COMPANY PETITION IB (IBC)/967(PB)2018	SUNDEEP GUPTA VS ACREAGE PROPERTIES PRIVATE LIMITED	Rule 11 of NCLT, 2016	01-05-2025	fill all details in online portal. 2. memo of parties mismatch according your online portal. 3. 1Rs court fee short in vakalatnama.	Dhruv Pande
284	29-04-2025	Interlocutory Application (I.B.C)	710102036512025	COMPANY PETITION IB (IBC)/1397(PB)2019	RAM KISHAN SARAF & ORS. VS NARENDER KUMAR SHARMA	Sec 60(5)	05-05-2025	1. case type wrong. 2. section wrong.	RAJEEV
285		Interlocutory Application (I.B.C)	710102036572025	COMPANY PETITION IB (IBC)/122(ND)2024	RAHUL JINDAL- INTERIM RESOLUTION PROFESSIONAL FOR PAVNI (MP) SOLAR PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Section 22	01-05-2025	1. page no. 65,66 are not clear.	KARAN

286	29-04-2025	Restoration Application (IBC)	710102036412025	COMPANY PETITION IB (IBC)/1528(PB)2018	SHRI FELIX METHEW VS M/S KASHYAP MOTOR INDIA PVT. LTD	Rule 11 of NCLT, 2016	01-05-2025	Machiwan mishra Ashiwan mishra Wirong. 3. vakalatnama compulsory. 4. counsel details incomplete in index and prayer. 5. mention bookmarking with page numbering. 6. fill all details in online portal.
287	29-04-2025	Interlocutory Application (I.B.C)	710102036532025	COMPANY PETITION IB (IBC)/806(PB)2019	SNEH BANSAL VS RABINDRA KUMAR MINTRI RP	Sec 60(5)	02-05-2025	need to affidavit for all applicant. Khushboo
288	29-04-2025	Interlocutory Application (I.B.C)	710102036732025	COMPANY PETITION IB (IBC)/185(ND)2022	DINESH CHANDER BAJAJ VS RABINDRA KUMAR MINTRI RP	Section 105,112, 113	30-04-2025	section wrong. 2. need to translate all hindi pages.
289	29-04-2025	Interlocutory Application (I.B.C)	710102036652025	COMPANY PETITION IB (IBC)/238(ND)2024	MR. SARVESH KASHYAP VS RABINDRA KUMAR MINTRI RP	Sec. 45 (1)	01-05-2025	RAKESH KUMAR vakalatnama compulsory. 3. notary missing. 4. counsel sign missing in index and memo of parties and prayer. 5. need every page sign in application. 6. add respondent in online portal. 7. bookmarking compulsory with page numbering. 8. need every page sign and true copy in annexure.
290	01-05-2025	Interlocutory Application (I.B.C)	710102037382025	COMPANY PETITION IB (IBC)/1941(ND)2019	MK JIAN VS DEVVRAT RANA	Sec 60(5)	05-05-2025	1. fill all details in online portal. 2. need every page sign in application. 3. notary missing. 4. page no. 31 are not clear. 5. remove double pagination. 6. need every page sign and true copy in annexure. 7. 25Rs court fee and 3Rs court fee missing in vakalatnama.
291	29-04-2025	Interlocutory Application (I.B.C)	710102036772025	COMPANY PETITION IB (IBC)/510(ND)2021	STATE BANK OF INDIA VS SAURABH RATHI	Section 123	01-05-2025	prayer missing. 2. page no. 27 to 89 AMRENDRA are not clear. 3. proof of service missing.
292	29-04-2025	Interlocutory Application (I.B.C)	710102036722025	COMPANY PETITION IB (IBC)/184(ND)2022	DINESH CHANDER BAJAJ VS SAURABH RATHI	Section 105,112, 113	30-04-2025	section wrong. 2. need to translate all Akshay hindi pages.
293	29-04-2025	Interlocutory Application (I.B.C)	710102036712025	COMPANY PETITION IB (IBC)/204(ND)2021	COL MANU BHALLA VS HITESH GOEL	Sec 60(5)	01-05-2025	volume 1 and 2 separately index missing. 2. memo parties mismatch according your online portal. Additya
294	30-04-2025	Interlocutory Application (I.B.C)	710102037052025	COMPANY PETITION IB (IBC)/2371(ND)2019	ANOOP PRAKASH AWASTHI VS HITESH GOEL	Application under any other provisions- IBC	02-05-2025	1. section wrong in page no. 4. 2. need true copy in annexure.
295	30-04-2025	Interlocutory Application (I.B.C)	710102036812025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS HITESH GOEL	Rule 11 of NCLT, 2016	05-05-2025	PRADEEP 1. bookmarking compulsory with page numbering. 2. remove extra pdf. 3. counsel details missing in index and memo of parties and prayer. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing. 7. pagination missing in index. 8. section wrong.

296	29-04-2025	Restoration Application (IBC)	COMPANY PETITION IB (IBC)/36(ND)2024	KKSPUN INDIA LIMITED VS YES BANK LIMITED	Application under any other provisions- IBC	01-05-2025	case type wrong. 2. section wrong. 3. proof of service missing. 4. NCLT order missing. 5. vakalatnama compulsory.	S.
297	29-04-2025	Restoration Application (IBC)	COMPANY PETITION IB (IBC)/326(ND)2024	KKSPUN INDIA LIMITED VS STATE BANK OF INDIA	Application under any other provisions- IBC	01-05-2025	case type wrong. 5. section wrong. 3. vakalatnama compulsory. 4. proof of service missing. 5. NCLT order missing.	S.
298	30-04-2025	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/751(ND)2023	IPE MIS. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH- MR. JALESH KUMAR GROVER VS TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) AND ORS	19(2)	02-05-2025	1. add all respondent in online portal.	Abhirup
299	30-04-2025	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/478(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) AND ORS	Application under any other provisions- IBC	02-05-2025	bookmarking compulsory with page numbering. 2. remove extra pdf. 3. counsel details missing in index and memo of parties and prayer. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing.	PRADEEP
300	30-04-2025	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/541(ND)2023	RAJIV BAJAJ VS TUSHAR GOEL DIRECTOR (POWERS SUSPENDED) AND ORS	Section 60(5)	05-05-2025	section wrong. 2. counsel sign in missing in index and memo of parties and prayer.	Harish
301	30-04-2025	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/541(ND)2023	GAGAN GULATI VS RAJIV BAJAJ	Section 22, 27	05-05-2025	1. due payment section 60(5).	Kumar Mihir
302	30-04-2025	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/3042(ND)2019	VIVEK PARTI VS RAJIV BAJAJ	Regulation 44(2), Liquidation process Regulation, 2016	02-05-2025	1. page no. 41,42,43 are missing.	KARAN
303	30-04-2025	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/527(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS RAJIV BAJAJ	Application under any other provisions- IBC	02-05-2025	bookmarking compulsory with page numbering. 2. remove extra pdf. 3. counsel details missing in index and memo of parties and prayer. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing.	PRADEEP
304	30-04-2025	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/806(PB)2019	NIKHIL POPLI VS RAJIV BAJAJ	Sec 60(5)	05-05-2025	bookmarking compulsory with page numbering. 2. volume 1 and 2 separately index missing. 3. need to translate all hindi pages. 4. need every page sign and true copy in annexure. 5. vakalatnama compulsory.	udita singh

305	30-04-2025	Interlocutory Application (I.B.C)	710102036822025	COMPANY PETITION IB (IBC)/469(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS RAJIV BAJAJ	Application under any other provisions- IBC	02-05-2025	1. bookmarking compulsory with page numbering. 2. remove extra pdf. 3. counsel details missing in index and memo of parties and prayer. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing. 7. pagination missing in index.	PRADEEP
306	30-04-2025	Miscellaneous Application (IBC)	710102037332025	COMPANY PETITION IB (IBC)/704(ND)2023	PRADEEP KUMAR KAUSHIK VS PRADEEP KUMAR KAUSHIK	Sec 60(5)	05-05-2025	1. case type wrong. 2. mention bookmarking according your index with page numbering. 3. PRADEEP KUMAR KAUSHIK remove respondent corner. 4. section not mention in index.	PARMOD
307		Interlocutory Application (I.B.C)	710102036832025	COMPANY PETITION IB (IBC)/477(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS PRADEEP KUMAR KAUSHIK	Application under any other provisions- IBC	05-05-2025	bookmarking compulsory with page numbering. 2. remove extra pdf. 3. counsel details missing in index and memo of parties and prayer. 4. need every page sign and true copy in annexure. 5. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 6. OCR missing.	PRADEEP
308	30-04-2025	Interlocutory Application (I.B.C)	710102037312025	COMPANY PETITION IB (IBC)/135(ND)2025	GREEN SPACE INFRAHEIGHTS PRIVATE LIMITED VS MEENAKSHI	Rule 11 of NCLT, 2016	05-05-2025	1. memo of parties missing.	KNM & Partners
309	30-04-2025	Interlocutory Application (I.B.C)	710102037002025	COMPANY PETITION IB (IBC)/86(ND)2025	GRACE ELECTRICAL & CONTRACTORS PRIVATE LIMITED VS GRACE ELECTRICAL & CONTRACTORS PRIVATE LIMITED	Section 60(5)	05-05-2025	1. parties entry wrong in online portal. 2. add all respondent in online portal. 3. need to translate all Hindi pages. 4. page no. 54 to 64 are not clear.	Ashish Verma
310	30-04-2025	Interlocutory Application (I.B.C)	710102037192025	COMPANY PETITION IB (IBC)/541(ND)2023	RAJIV BAJAJ INTERIM RESOLUTION PROFESSIONAL M/S ASCOT PROJECTS PRIVATE LIMITED VS INTELLICITY BUSINESS PARK PRIVATE LIMITED THROUGH RESOLUTION PROFESSIONAL MR. MANOJ KULSHRESTHA	Rule 11 of NCLT, 2016	05-05-2025	case type wrong. 2. section wrong. 3. 1Rs court fee short in vakalatnama.	ISWAR

311	30-04-2025	Interlocutory Application (I.B.C)	710102037282025	COMPANY PETITION IB (IBC)/820(PB)2022	VIKRAM CHAUDHARY VS DEEPAK MANI	Sec 60(5)	05-05-2025	fill all details in online portal. 2. pagination incomplete. 3. bookmarking compulsory with page numbering. 4. pagination missing in pdf. 5. need every page sign and true copy in annexure. 6. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 7. need to be affidavit for all applicant. 8. OCR missing.	Gaurav Joshi
312	02-05-2025	Interlocutory Application (I.B.C)	710102037742025	COMPANY PETITION IB (IBC)/435(PB)2021	NITA PURI VS SAPAN MOHAN GARG	Rule 11 of NCLT, 2016	05-05-2025	fill all details in online portal. 2. section wrong.	VARSHA
313	02-05-2025	Interlocutory Application (I.B.C)	710102037792025	COMPANY PETITION IB (IBC)/1367(PB)2018	MANOJ KUMAR MANDAL VS C&C CONSTRUCTION LTD.	Sec 60(5)	05-05-2025	1. page no. 222 to 267,281 to 285,305,306,533,537,541,545,555,557 are not clear.	Shagun Saproo
314		0710102020932025(No.of Docs 2)	0710102020932025/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 30	15-04-2025	no of objection 1. index page missed in pdf	lohiarajat
315		0710102019212023(No.of Docs 2)	0710102019212023/10	INTERLOCUTORY APPLICATION (I.B.C)/1359(ND)2023	GANGA RAM AGARWAL IRP FOR MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS. MR. PRAVEEN KUMAR	19(2)	15-04-2025	no of objection 1. vakalatnama is compulsory in reply	adityaguha907
316		0710102012092021(No.of Docs 1)	0710102012092021/5	INTERLOCUTORY APPLICATION (I.B.C)/1014(PB)2021	TWENTY FIRST CENTURY WIRE RODS LIMITED VS. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE	Sec 60(5)	15-04-2025	no of objection 1. book marking mandatory as per index with pagination	kaustubhrai6885
317		0710102015472022(No.of Docs 2)	0710102015472022/3	INTERLOCUTORY APPLICATION (I.B.C)/921(PB)2022	CENTRAL BANK OF INDIA LTD. VS. MARGRA INDUSTRIES LIMITED	Sec 60(5)	15-04-2025	no of objection 1. reply need vakalatnama compulsory	Reema Mishra
318		0710102048162024(No.of Docs 2)	0710102048162024/1	INTERLOCUTORY APPLICATION (I.B.C)/2984(ND)2024	UPENDRA KUMAR RAI VS. RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED DELOITTE INDIA INSOLVENCY PROFESSIONALS LLP	Sec 60(5)	15-04-2025	kindly file IA 2. Contact to registry 3 phone no 24363846 reminder 1 this file refilled again without cure defect	utkarsh356

319		0710102048162024(No.of Docs 2)	0710102048162024/1	INTERLOCUTORY APPLICATION (I.B.C)/2984(ND)2024	UPENDRA KUMAR RAI VS. RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED DELOITTE INDIA INSOLVENCY PROFESSIONALS LLP	Sec 60(5)	15-04-2025 1. kindly file IA 2. Contact to registry 3 phone no 24363846 reminder 1 this file refilled again without cure defect
320		0710102014032024(No.of Docs 5)	0710102014032024/22	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	15-04-2025 no of objection 1. this is petition- file as advatul additional document or need compliance order
321		0710102019752025(No.of Docs 0)	0710102019752025/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/7(ND)2025	AMIT OJHA VS. ROHIT GIDWANI & ANR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	15-04-2025 no of objection 1. COMPLIANCE OF ORDER DATED 12.03.2025, which mention in index missed
322		0710102048162024(No.of Docs 2)	0710102048162024/1	INTERLOCUTORY APPLICATION (I.B.C)/2984(ND)2024	UPENDRA KUMAR RAI VS. RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED DELOITTE INDIA INSOLVENCY PROFESSIONALS LLP	Sec 60(5)	15-04-2025 1. kindly file IA 2. Contact to registry 3 phone no 24363846 reminder 1 this file refilled again without cure defect
323		0710102020412024(No.of Docs 1)	0710102020412024/7	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/24(ND)2024	ELATION IMPEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-04-2025 no of objection 1. page no 12 to 23 not add in book marking and index 2. annexures pages missed sign with true copy
324		0710102048162024(No.of Docs 2)	0710102048162024/1	INTERLOCUTORY APPLICATION (I.B.C)/2984(ND)2024	UPENDRA KUMAR RAI VS. RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED DELOITTE INDIA INSOLVENCY PROFESSIONALS LLP	Sec 60(5)	15-04-2025 1. kindly file IA 2. Contact to registry 3 phone no 24363846 reminder 1 this file refilled again without cure defect
325		0710102020292022(No.of Docs 1)	0710102020292022/3	INTERLOCUTORY APPLICATION (I.B.C)/2111(PB)2022	CGST & CENTRAL EXCISE VSTWENTY FIRST CENTURY WIRE ROOS LTD .	Sec 60(5)	15-04-2025 no of objection 1. book marking kaustubhrai6885 mandatory as per index with pagination
326		0710102054242024(No.of Docs 2)	0710102054242024/6	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)2024	MUKESH CHAND JAIN VS. SHIB DASS METALS PRIVATE LIMITED	Sec 60(5)	15-04-2025 no of objection 1. need last page of written submission missed sign
327		0710102026372023(No.of Docs 2)	0710102026372023/4	COMPANY PETITION IB (IBC)/293(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. GURPREET KAUR ATWAL	Section 95(1)	15-04-2025 no of objection 1. this is application sandhya@123 wrong file
328		0710102037812024(No.of Docs 3)	0710102037812024/8	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-04-2025 no of objection 1. missed sign of every pages of both volume reminder this file is refilled again with cure previous defect
329		0710102037812024(No.of Docs 3)	0710102037812024/8	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-04-2025 no of objection 1. missed sign of every pages of both volume reminder this file is refilled again with cure previous defect
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330	21-04-2025	0710102037812024(No.of Docs 3)	0710102037812024/8	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-04-2025	no of objection 1. missed sign of every pages of both volume reminder this file is refilled again with cure previous defect
331	21-04-2025	0710102037812024(No.of Docs 3)	0710102037812024/8	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	14-04-2025	no of objection 1. missed sign of every pages of both volume reminder this file is refilled again with cure previous defect
332	07-04-2025	0710102025992025(No.of Docs 2)	0710102025992025/12	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	09-04-2025	no of objection 1. pagination missed in book marking as per index 2. reply need vakalatnama compulsory 3. annexures pages missed sign with true copy 4 double pagination 5 page no 8 to 20 missed ocr
333	07-04-2025	0710102025992025(No.of Docs 1)	0710102025992025/14	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	09-04-2025	no of objection 1. index page missed in pdf with sign 2. book marking mandatory as per index with pagination
334	07-04-2025	0710102016392025(No.of Docs 1)	0710102016392025/1	COMPANY PETITION IB (IBC)/167(ND)2025	ATHARVA SYSPRO GLOBAL PRIVATE LIMITED VS. ENGINEER.AI INDIA PRIVATE LIMITED	IBC Under Sec 9	09-04-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination
335	07-04-2025	0710102019252025(No.of Docs 2)	0710102019252025/1	INTERLOCUTORY APPLICATION (I.B.C)/1229(ND)2025	AJIT GYANCHAND JAIN VS. COMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED	Rule 11 of NCLT, 2016	09-04-2025	no of objection 1. compliance of the order dated 13.03.2025. missed which mention in index
336	02-04-2025	0710102108382023(No.of Docs 2)	0710102108382023/11	COMPANY PETITION IB (IBC)/83(ND)2024	JV HOLDING PRIVATE LIMITED VS. KRANTI INFRA POWER PRIVATE LIMITED	IBC under Sec 7	09-04-2025	no of objection 1. page no 6 to 106 hammurabi.solomon missed ocr of judgements
337	27-12-2024	0710102108682024(No.of Docs 0)	0710102108682024/2	INTERLOCUTORY APPLICATION (I.B.C)/6290(ND)2024	ASHISH SINGH RESOLUTION PROFESSIONAL VS. AXIS TRUSTEE SERVICES LTD.	Sec 60(5)	09-04-2025	no of objection 1. reply need every page sign
338	29-03-2025	0710102107082024(No.of Docs 1)	0710102107082024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/97(ND)2024	TRISTAR HYDRO POWER PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	09-04-2025	no of objection 1 page no 7 to 12 Deepaliadvocate missed sign
339	05-04-2025	0710102151952019(No.of Docs 2)	0710102151952019/10	COMPANY PETITION IB (IBC)/355(ND)2020	INTEC CAPITAL LIMITED VS. MAC ROOF INDIA PRIVATE LIMITED	IBC under Sec 7	09-04-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. date missed in vakalatnama
340	06-04-2025	0710102025992025(No.of Docs 1)	0710102025992025/6	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	09-04-2025	no of objection 1. 3 rs court fee and 25 re welfare fee missed on vakalatnama

341	0710102035832024(No.of Docs 1)	0710102035832024/5	COMPANY APPEAL(COMPANIES ACT)/95(ND)2024	MRS USHA SURI VS. REGISTAR OF COMPANIES	Sec 252 (3),Sec 252 (3)	08-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. double pagination 4 page no 9 is not readable 5 ocr missed in pdf 9 proof of service missed	csshankarjha
342	0710102104722024(No.of Docs 7)	0710102104722024/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/99(ND)2024	GLOBUS STEEL & POWER PRIVATE LIMITED	Sec. 230-232 - Second Motion	08-04-2025 no of objection 1 amended memo parties and prayer missed in petition 2. pagination missed in pdf	S.das@luthra.com
343	0710102017522025(No.of Docs 2)	0710102017522025/1	INTERLOCUTORY APPLICATION (I.B.C)/1206(ND)2025	DEVINDER KUMAR VS. HOMI	Application under any other provisions- IBC	08-04-2025 no of objection 1. both affidavit filed separately in different slash number	YASH1979
344	0710102023132025(No.of Docs 1)	0710102023132025/1	INTERLOCUTORY APPLICATION (I.B.C)/1332(ND)2025	MANOJ KUMAR ANAND	Regulation 44(2), Liquidation process Regulation, 2016	08-04-2025 no of objection 1. affidavit of compliance order dated 21.03.2025 missed which mention index	sksharma
345	0710102012832024(No.of Docs 1)	0710102012832024/6	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	08-04-2025 no of objection 1.index page missed sign 2. paste ticket on blank side of vakalatnama. 3. date and year missed on vakalatnama.	Amitsinha516
346	0710102012832024(No.of Docs 1)	0710102012832024/7	COMPANY PETITION (COMPANIES ACT)/37(ND)2024	ALOK KUMAR GUPTA VS. SANRACHNA INFRATECH PRIVATE LIMITED	Sec. 241(1)	08-04-2025 no of objection 1. index page missed in book marking and pdf 2. paste ticket on blank side of vakalatnama 3. book marking mandatory as per index with pagination	Amitsinha516
347	0710102004872025(No.of Docs 1)	0710102004872025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/3(ND)2025	SHYAM ARORA	Sec 30	08-04-2025 no of objection 1. book marking mandatory as per index with pagination	shyam1968
348	0710102025992025(No.of Docs 2)	0710102025992025/10	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	08-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need vakalatnama compulsory 3. incomplete counsel detail on index page 4 page no 14 to 20 missed ocr 5 annexure pages missed sign with true copy page no 21 to 104 6 double pagination in pdf	advmuskanpuri
349	0710102048062023(No.of Docs 4)	0710102048062023/30	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	07-04-2025 no of objection 1 index page missed in pdf 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 affidavit missed in reply 5 reply need vakalatnama compulsory 6 proof of service need as gmail form	shreeyash.lalit

350	0710102048062023(No.of Docs 4)	0710102048062023/30	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	07-04-2025 no of objection 1 index page missed in pdf 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 affidavit missed in reply 5 reply need vakalatnama compulsory 6 proof of service need as gmail form	shreeyash.lalit
351	0710102048062023(No.of Docs 4)	0710102048062023/30	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	07-04-2025 no of objection 1 index page missed in pdf 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 affidavit missed in reply 5 reply need vakalatnama compulsory 6 proof of service need as gmail form	shreeyash.lalit
352	0710102019402025(No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	07-04-2025 no of objection 1. book marking mandatory as per index with pagination	adityagoel
353	0710102114992019(No.of Docs 2)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	07-04-2025 no of objection 1. pagination missed in book marking as per index 2 25 rs welfare and 3 rs court fee missed on vakalatnama	adv_sksingh
354	0710102079472023(No.of Docs 2)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	07-04-2025 1.bookmarking manadatory.	jaisairam
355	0710102079472023(No.of Docs 2)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	07-04-2025 1.bookmarking manadatory.	jaisairam
356	0710102079472023(No.of Docs 2)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	07-04-2025 1.bookmarking manadatory.	jaisairam
357	0710102079472023(No.of Docs 2)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	07-04-2025 1.bookmarking manadatory.	jaisairam
358	0710102079472023(No.of Docs 2)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	07-04-2025 1.bookmarking manadatory.	jaisairam

359	11-03-2025	0710102079472023(No.of Docs 2)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	07-04-2025	1.bookmarking manadatory.	jaisairam
360	11-03-2025	0710102079472023(No.of Docs 2)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	07-04-2025	1.bookmarking manadatory.	jaisairam
361	11-03-2025	0710102079472023(No.of Docs 2)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	07-04-2025	1.bookmarking manadatory.	jaisairam
362	11-03-2025	0710102079472023(No.of Docs 2)	0710102079472023/3	COMPANY PETITION (COMPANIES ACT)/189(ND)2023	PRAKASH INSCRIPT INNOVATIONS PRIVATELIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441	07-04-2025	1.bookmarking manadatory.	jaisairam
363	09-03-2025	0710102019402025(No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123		no of objection 1. book marking mandatory as per index with pagination	adityagoel
364	01-04-2025	0710102114992019(No.of Docs 2)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7		no of objection 1. pagination missed in book marking as per index 2 25 rs welfare and 3 rs court fee missed on vakalatnama	adv_sksingh
365	01-04-2025	0710102114992019(No.of Docs 2)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7		no of objection 1. pagination missed in book marking as per index 2 25 rs welfare and 3 rs court fee missed on vakalatnama	adv_sksingh
366	01-04-2025	0710102114992019(No.of Docs 2)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7		no of objection 1. pagination missed in book marking as per index 2 25 rs welfare and 3 rs court fee missed on vakalatnama	adv_sksingh
367	01-04-2025	0710102114992019(No.of Docs 2)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7		no of objection 1. pagination missed in book marking as per index 2 25 rs welfare and 3 rs court fee missed on vakalatnama	adv_sksingh
368	01-04-2025	0710102114992019(No.of Docs 2)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7		no of objection 1. pagination missed in book marking as per index 2 25 rs welfare and 3 rs court fee missed on vakalatnama	adv_sksingh
369	01-04-2025	0710102114992019(No.of Docs 2)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7		no of objection 1. pagination missed in book marking as per index 2 25 rs welfare and 3 rs court fee missed on vakalatnama	adv_sksingh

370	0710102114992019(No.of Docs 2)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	07-04-2025 no of objection 1. pagination missed in book marking as per index 2 25 rs welfare and 3 rs court fee missed on vakalatnama
371	0710102100832023(No.of Docs 2)	0710102100832023/8	TRANSFER PETITION(COMPANIES ACT)/40(PB)2023	AIDEM VENTURES PVT LTD VS. B A G INFOTAINMENT PVT LTD	Sec 433(e)/433(f) of CA 1956	07-04-2025 no of objection 1. page no 25 not readable 2. need every pages sign 3 pagination do as like index
372	0710102019402025(No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	07-04-2025 no of objection 1. book marking mandatory as per index with pagination adityagoel
373	0710102108842024(No.of Docs 3)	0710102108842024/3	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	07-04-2025 no of objection 1.volume 1 and 2 pdf is not clear. 2.date missing in vakalatnama.
374	0710102108842024(No.of Docs 3)	0710102108842024/3	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	07-04-2025 no of objection 1.volume 1 and 2 pdf is not clear. 2.date missing in vakalatnama.
375	0710102108842024(No.of Docs 3)	0710102108842024/3	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	07-04-2025 no of objection 1.volume 1 and 2 pdf is not clear. 2.date missing in vakalatnama.
376	0710102028602024(No.of Docs 0)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	07-04-2025 1.court fee missing in vakalatnama
377	0710102028602024(No.of Docs 0)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	07-04-2025 1.court fee missing in vakalatnama
378	0710102028602024(No.of Docs 0)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	07-04-2025 1.court fee missing in vakalatnama
379	0710102028602024(No.of Docs 0)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	07-04-2025 1.court fee missing in vakalatnama
380	0710102028602024(No.of Docs 0)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	07-04-2025 1.court fee missing in vakalatnama
381	0710102028602024(No.of Docs 0)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	07-04-2025 1.court fee missing in vakalatnama
382	0710102028602024(No.of Docs 0)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	07-04-2025 1.court fee missing in vakalatnama

383	05-04-2024	0710102028602024(No.of Docs 0)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	07-04-2025	1.court fee missing in vakalatnama
384	05-04-2024	0710102028602024(No.of Docs 0)	0710102028602024/5	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDHI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	07-04-2025	1.court fee missing in vakalatnama
385	02-04-2025	0710102108842024(No.of Docs 3)	0710102108842024/3	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	07-04-2025	no of objection 1.volume 1 and 2 pdf is not clear. 2.date missing in vakalatnama.
386	31-03-2025	0710102045882021(No.of Docs 7)	0710102045882021/7	COMPANY PETITION IB (IBC)/433(PB)2021	STATE BANK OF INDIA VS. VIKAS AGGARWAL	Section 95(1)		no of objection 1. in volume 1 missed ocr page no 1 to 54 2 page no 152 to 154 missed ocr 3 page no 155 to 255 missed ocr 4 page no 256 to 300 missed ocr 5. page no 314 to 508 missed ocr in volume 3 6 page no 680 to 753 missed ocr in volume 5 7. annexures pages missed sign with true cop
387	31-03-2025	0710102045882021(No.of Docs 7)	0710102045882021/7	COMPANY PETITION IB (IBC)/433(PB)2021	STATE BANK OF INDIA VS. VIKAS AGGARWAL	Section 95(1)	07-04-2025	no of objection 1. in volume 1 missed ocr page no 1 to 54 2 page no 152 to 154 missed ocr 3 page no 155 to 255 missed ocr 4 page no 256 to 300 missed ocr 5. page no 314 to 508 missed ocr in volume 3 6 page no 680 to 753 missed ocr in volume 5 7. annexures pages missed sign with true cop
388	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)		no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
389	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
390	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)		no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
391	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)		no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination

392	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
393	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
394	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
395	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
396	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
397	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
398	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
399	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
400	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
401	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175

402	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
403	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
404	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
405	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
406	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
407	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
408	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
409	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
410	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
411	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
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412	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
413	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
414	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
415	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
416	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
417	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
418	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
419	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
420	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175
421	07-04-2025	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025	no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination	YAMINI175

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422 07	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
423 07	0710102065202024(No.of Docs 1)	0710102065202024/1	COMPANY APPEAL (COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	07-04-2025 no of objection 1. index page missed in pdf 2. incomplete file uploaded 3 book marking mandatory as per index with pagination
424 31	0710102045882021(No.of Docs 7)	0710102045882021/7	COMPANY PETITION IB (IBC)/433(PB)2021	STATE BANK OF INDIA VS. VIKAS AGGARWAL	Section 95(1)	07-04-2025 no of objection 1. in volume 1 missed ocr page no 1 to 54 2 page no 152 to 154 missed ocr 3 page no 155 to 255 missed ocr 4 page no 256 to 300 missed ocr 5. page no 314 to 508 missed ocr in volume 3 6 page no 680 to 753 missed ocr in volume 5 7. annexures pages missed sign with true cop
425 31	0710102045882021(No.of Docs 7)	0710102045882021/7	COMPANY PETITION IB (IBC)/433(PB)2021	STATE BANK OF INDIA VS. VIKAS AGGARWAL	Section 95(1)	07-04-2025 no of objection 1. in volume 1 missed or page no 1 to 54 2 page no 152 to 154 missed ocr 3 page no 155 to 255 missed ocr 4 page no 256 to 300 missed ocr 5. page no 314 to 508 missed ocr in volume 3 6 page no 680 to 753 missed ocr in volume 5 7. annexures pages missed sign with true cop
426 01	0710102114992019(No.of Docs 2)	0710102114992019/21	COMPANY PETITION IB (IBC)/2026(ND)2019	RAJAN ARORA VS. M/S MMR SAHA INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	07-04-2025 no of objection 1. pagination missed in book marking as per index 2 25 rs welfare and 3 rs court fee missed on vakalatnama
427 02	0710102108842024(No.of Docs 3)	0710102108842024/3	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	07-04-2025 no of objection 1.volume 1 and 2 pdf is not clear. 2.date missing in vakalatnama.
428 02	0710102108842024(No.of Docs 3)	0710102108842024/3	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	07-04-2025 no of objection 1.volume 1 and 2 pdf is not clear. 2.date missing in vakalatnama.
429 02	0710102108842024(No.of Docs 3)	0710102108842024/3	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	07-04-2025 no of objection 1.volume 1 and 2 pdf is not clear. 2.date missing in vakalatnama.
430 02	0710102108842024(No.of Docs 3)	0710102108842024/3	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	07-04-2025 no of objection 1.volume 1 and 2 pdf is not clear. 2.date missing in vakalatnama.
431 02	0710102108842024(No.of Docs 3)	0710102108842024/3	INTERLOCUTORY APPLICATION	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/	07-04-2025 no of objection 1.volume 1 and 2 pdf is not clear. 2.date missing in

432	0710102100442024(No.of Docs 1)	0710102100442024/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2025	KAMAL RENU CREDIT & INVEST PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	07-04-2025 no of objection 1. 1 rs court fee missed on vakalatanama 2. need to write & properties with amp; amp; quot; at the place of & properties wamp; amp; quot; affidavit & properties wamp; amp; quot; affidavit & properties wamp; amp; quot; in dms portal of document type
433	0710102100442024(No.of Docs 1)	0710102100442024/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2025	KAMAL RENU CREDIT & INVEST PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	07-04-2025 no of objection 1. 1 rs court fee missed on vakalatanama 2. need to write " reply cum affidavit " at the place of "affidavit " in dms portal of document type
434	0710102100442024(No.of Docs 1)	0710102100442024/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2025	KAMAL RENU CREDIT & INVEST PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	07-04-2025 no of objection 1. 1 rs court fee missed on vakalatanama 2. need to write & amp;amp;quot; reply cum affidavit & amp;amp;quot; at the place of & amp;amp;quot; affidavit & amp;amp;quot; in dms portal of document type
435	0710102100442024(No.of Docs 1)	0710102100442024/3	COMPANY PETITION (COMPANIES ACT)/2(ND)2025	KAMAL RENU CREDIT & INVEST PRIVATE LIMITED	Sub-Section (1) 0f Section 66.	07-04-2025 no of objection 1. 1 rs court fee missed on vakalatanama 2. need to write & amp;amp;quot; reply cum affidavit & amp;amp;quot; at the place of & amp;amp;quot; affidavit & amp;amp;quot; in dms portal of document type
436	0710102102292024(No.of Docs 2)	0710102102292024/1	INTERLOCUTORY APPLICATION (I.B.C)/5915(ND)2024	ANIL KOHLI RESOLUTION PROFESSIONAL FOR VERINDER KUMAR CHHABRA VS. MR. VERINDER KUMAR CHHABRA	Application under any other provisions- IBC	07-04-2025 no of objection 1. page no 38 to 52 missed sign with true copy
437	0710102102312024(No.of Docs 2)	0710102102312024/1	INTERLOCUTORY APPLICATION (I.B.C)/5923(ND)2024	ANIL KOHLI RESOLUTION PROFESSIONAL FOR SUSHANT CHHABRA VS. MR. SUSHANT CHHABRA	Application under any other provisions- IBC	07-04-2025 no of objection 1. page no 38 to 52 missed sign with true copy of annexures pages
438	0710102020502025(No.of Docs 2)	0710102020502025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2025	CA ASHISH SAOJI RESOLUTION PROFESSIONAL MIS INTERDRIL ASIA LIMITED	Sec 30	07-04-2025 no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. annexure page missed sign with true copy
439	0710102019402025(No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	07-04-2025 no of objection 1. book marking adityagoel mandatory as per index with pagination
440	0710102019402025(No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	07-04-2025 no of objection 1. book marking adityagoel mandatory as per index with pagination

441	0710102019402025(No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	07-04-2025 no of objection 1. book marking mandatory as per index with pagination	adityagoel
442	0710102019402025(No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	07-04-2025 no of objection 1. book marking mandatory as per index with pagination	adityagoel
443	0710102019402025(No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	07-04-2025 no of objection 1. book marking mandatory as per index with pagination	adityagoel
444	0710102019402025(No.of Docs 2)	0710102019402025/1	INTERLOCUTORY APPLICATION (I.B.C)/1128(PB)2025	IDBI BANK LTD. VS. VISHAL GOEL	Section 123	07-04-2025 no of objection 1. book marking mandatory as per index with pagination	adityagoel
445	0710102035942023(No.of Docs 2)	0710102035942023/4	COMPANY PETITION IB (IBC)/319(ND)2023	KARTIK MEDIA VS. DEVIKA UNIVERSAL LANDS PRIVATE LIMITED	IBC Under Sec 9	07-04-2025 1. compliance order missing in pdf.	rachitmit
446	0710102035942023(No.of Docs 2)	0710102035942023/4	COMPANY PETITION IB (IBC)/319(ND)2023	KARTIK MEDIA VS. DEVIKA UNIVERSAL LANDS PRIVATE LIMITED	IBC Under Sec 9	07-04-2025 1. compliance order missing in pdf.	rachitmit
447	0710102035942023(No.of Docs 2)	0710102035942023/4	COMPANY PETITION IB (IBC)/319(ND)2023	KARTIK MEDIA VS. DEVIKA UNIVERSAL LANDS PRIVATE LIMITED	IBC Under Sec 9	07-04-2025 1. compliance order missing in pdf.	rachitmit
448	0710102035942023(No.of Docs 2)	0710102035942023/4	COMPANY PETITION IB (IBC)/319(ND)2023	KARTIK MEDIA VS. DEVIKA UNIVERSAL LANDS PRIVATE LIMITED	IBC Under Sec 9	07-04-2025 1. compliance order missing in pdf.	rachitmit
449	0710102048062023(No.of Docs 4)	0710102048062023/30	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	07-04-2025 no of objection 1 index page missed in pdf 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 affidavit missed in reply 5 reply need vakalatnama compulsory 6 proof of service need as gmail form	shreeyash.lalit
450	0710102048062023(No.of Docs 4)	0710102048062023/30	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	07-04-2025 no of objection 1 index page missed in pdf 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 affidavit missed in reply 5 reply need vakalatnama compulsory 6 proof of service need as gmail form	shreeyash.lalit
451	0710102048062023(No.of Docs 4)	0710102048062023/30	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	07-04-2025 no of objection 1 index page missed in pdf 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 affidavit missed in reply 5 reply need vakalatnama compulsory 6 proof of service need as gmail form	shreeyash.lalit

452	08-04-2024	0710102048062023(No.of Docs 4)	0710102048062023/30	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	07-04-2025	no of objection 1 index page missed in pdf 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 affidavit missed in reply 5 reply need vakalatnama compulsory 6 proof of service need as gmail form
453	08-04-2024	0710102048062023(No.of Docs 4)	0710102048062023/30	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	07-04-2025	no of objection 1 index page missed in pdf 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 affidavit missed in reply 5 reply need vakalatnama compulsory 6 proof of service need as gmail form
454	08-04-2024	0710102048062023(No.of Docs 4)	0710102048062023/30	COMPANY PETITION IB (IBC)/427(ND)2023	STATE BANK OF INDIA VS. WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	07-04-2025	no of objection 1 index page missed in pdf 2. book marking mandatory as per index with pagination 3. reply need every pages sign 4 affidavit missed in reply 5 reply need vakalatnama compulsory 6 proof of service need as gmail form
455	07-02-2019	0710200411202017(No.of Docs 11)	0710200411202017/3	COMPANY PETITION (COMPANIES ACT)/110(ND)2017	AMAR SINGH BHADAURIA VS M/S SKY BLUE PROPERTIES PRIVATE LIMITED & ORS		04-04-2025	no of objection 1. Joint Application and petition not file as additional document 2. (wrong file) all document file separately and petition and application not file as additional document
456	03-04-2025	0710102059452021(No.of Docs 2)	0710102059452021/16	COMPANY PETITION IB (IBC)/21(ND)2022	YES BANK LIMITED VS. MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD.	IBC under Sec 7	04-04-2025	no of objection 1. COMPLIANCE OF ORDER DATED 26.03.2025 missed which mention in index
457	31-03-2025	0710102059232023(No.of Docs 2)	0710102059232023/5	COMPANY APPEAL(COMPANIES ACT)/176(ND)2023	ASSISTANT COMMISSIONER OF INCOME TAX VS. REGISTRAR OF COMPANIES (SONALI CONSTRUCTIONS PVT LTD)	Sec 252 (1) - By Government Body	04-04-2025	no of objection 1. book marking mandatory as per index with pagination
458	20-03-2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)		no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.
459	20-03-2025	0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)		no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.

461 20 462 20 463 20	20-03-2025	0710102092832023(No.of Docs 2) 0710102092832023(No.of Docs 2) 0710102092832023(No.of Docs 2) 0710102092832023(No.of Docs 2)	0710102092832023/2 0710102092832023/2 0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023 COMPANY PETITION (COMPANIES ACT)/209(ND)2023 COMPANY PETITION (COMPANIES ACT)/209(ND)2023	SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4) Sec. 241(1),Sec. 242(4) Sec. 241(1),Sec. 242(4)	04-04-2025 no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure. 04-04-2025 no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure. 04-04-2025 no of objection 1.main case missing in somit.halder
462 20 463 20	20-03-2025	Docs 2) 0710102092832023(No.of Docs 2) 0710102092832023(No.of	0710102092832023/2	(COMPANIES ACT)/209(ND)2023 COMPANY PETITION (COMPANIES	SPECIALTY CHEMICALS PRIVATELIMITED MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS	242(4) Sec. 241(1),Sec.	pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure. 04-04-2025 no of objection 1.main case missing in somit.halder
463 20	20-03-2025	Docs 2) 0710102092832023(No.of		(COMPANIES	SPECIALTY CHEMICALS		
			0740402002022022/2				pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.
464 20			0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04-04-2025 no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.
		0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04-04-2025 no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.
465 20		0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04-04-2025 no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.
466 20		0710102092832023(No.of Docs 2)	0710102092832023/2	COMPANY PETITION (COMPANIES ACT)/209(ND)2023	MD. SAIFUDDIN SIDDIQUI VS. JINDUS SPECIALTY CHEMICALS PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	04-04-2025 no of objection 1.main case missing in pdf. 2.some pages is not clear in pdf. 3.court fee 1rs missing in vakalatnama. 4.need every pages sign and true copy in annexure.
467 08		0710102106912023(No.of Docs 2)	0710102106912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6648(ND)2023	KOTAK MAHINDRA BANK VS. MR. RABINDRA KUMAR MINTRI	Sec 60(5)	04-04-2025 1.need every pages sign and true copy in Annexure.
468 08		0710102106912023(No.of Docs 2)	0710102106912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6648(ND)2023	KOTAK MAHINDRA BANK VS. MR. RABINDRA KUMAR MINTRI	Sec 60(5)	04-04-2025 1.need every pages sign and true copy in Annexure.
469 08		0710102106912023(No.of Docs 2)	0710102106912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6648(ND)2023	KOTAK MAHINDRA BANK VS. MR. RABINDRA KUMAR MINTRI	Sec 60(5)	04-04-2025 1.need every pages sign and true copy in Annexure.
470 08		0710102106912023(No.of Docs 2)	0710102106912023/1	INTERLOCUTORY APPLICATION (I.B.C)/6648(ND)2023	KOTAK MAHINDRA BANK VS. MR. RABINDRA KUMAR MINTRI	Sec 60(5)	04-04-2025 1.need every pages sign and true copy in Annexure. counselgulshan@gmail

471	31-03-2025	0710102056032024(No.of Docs 2)	0710102056032024/7	COMPANY PETITION (COMPANIES ACT)/127(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	04-04-2025	no of objection 1. vakalatnama is compulsory in reply	satyalawchambers
472	31-03-2025	0710102056032024(No.of Docs 2)	0710102056032024/6	COMPANY PETITION (COMPANIES ACT)/127(ND)2024	RAJAT BHANDARI VS. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Sec. 241(1),Sec. 244(1)	04-04-2025	no of objection 1. vakalatnama is compulsory in reply	sahil@sgclegal.in
473	21-03-2025	0710102069392024(No.of Docs 1)	0710102069392024/4	COMPANY PETITION (COMPANIES ACT)/158(ND)2024	VINOD KUMAR SHARMA VS. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04-04-2025	1.need every pages sign and true copy in Annexure.	raifanish
474	21-03-2025	0710102069392024(No.of Docs 1)	0710102069392024/4	COMPANY PETITION (COMPANIES ACT)/158(ND)2024	VINOD KUMAR SHARMA VS. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04-04-2025	1.need every pages sign and true copy in Annexure.	raifanish
475	21-03-2025	0710102069392024(No.of Docs 1)	0710102069392024/4	COMPANY PETITION (COMPANIES ACT)/158(ND)2024	VINOD KUMAR SHARMA VS. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04-04-2025	1.need every pages sign and true copy in Annexure.	raifanish
476	21-03-2025	0710102069392024(No.of Docs 1)	0710102069392024/4	COMPANY PETITION (COMPANIES ACT)/158(ND)2024	VINOD KUMAR SHARMA VS. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	04-04-2025	1.need every pages sign and true copy in Annexure.	raifanish
477	03-04-2025	0710102054002024(No.of Docs 2)	0710102054002024/4	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	04-04-2025	no of objection 1. reply need vakalatnama compulsory	varshabanerjee
478	26-03-2025	0710102097922024(No.of Docs 1)	0710102097922024/1	COMPANY PETITION IB (IBC)/778(ND)2024	CANARA BANK VS. ARSHAD IMAM	Sec 60(2),Section 95(1)	04-04-2025	1.order missing.	hiteshsachar
479	26-03-2025	0710102097922024(No.of Docs 1)	0710102097922024/1	COMPANY PETITION IB (IBC)/778(ND)2024	CANARA BANK VS. ARSHAD IMAM	Sec 60(2),Section 95(1)	04-04-2025	1.order missing.	hiteshsachar
480	26-03-2025	0710102097922024(No.of Docs 1)	0710102097922024/1	COMPANY PETITION IB (IBC)/778(ND)2024	CANARA BANK VS. ARSHAD IMAM	Sec 60(2),Section 95(1)	04-04-2025	1.order missing.	hiteshsachar
481	26-03-2025	0710102097922024(No.of Docs 1)	0710102097922024/1	COMPANY PETITION IB (IBC)/778(ND)2024	CANARA BANK VS. ARSHAD IMAM	Sec 60(2),Section 95(1)	04-04-2025	1.order missing.	hiteshsachar
482	12-03-2025	0710102107612024(No.of Docs 1)	0710102107612024/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	04-04-2025	1.order missing.	MANISHARAWAT1507

483	12-03-2025	0710102107612024(No.of Docs 1)	0710102107612024/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	04-04-2025 1.order missing.	MANISHARAWAT1507
484	12-03-2025	0710102107612024(No.of Docs 1)	0710102107612024/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	04-04-2025 1.order missing.	MANISHARAWAT1507
485	12-03-2025	0710102107612024(No.of Docs 1)	0710102107612024/2	COMPANY PETITION (COMPANIES ACT)/12(ND)2025	STAR IMAGING AND PATH LAB LIMITED VS. MINISTRY OF CORPORATE AFFAIRS THROUGH REGIONAL DIRECTOR NEW DELHI	Sec. 131(1)	04-04-2025 1.order missing.	MANISHARAWAT1507
486	02-04-2025	0710102019582025(No.of Docs 1)	0710102019582025/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04-04-2025 1.index content missing in pdf.	adeel.parkar
487	02-04-2025	0710102019582025(No.of Docs 1)	0710102019582025/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04-04-2025 1.index content missing in pdf.	adeel.parkar
488	02-04-2025	0710102019582025(No.of Docs 1)	0710102019582025/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04-04-2025 1.index content missing in pdf.	adeel.parkar

489	0710102019582025(No.of Docs 1)	0710102019582025/2	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04-04-2025 1.index content missing in pdf.	deel.parkar
490	0710102019582025(No.of Docs 1)	0710102019582025/1	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04-04-2025 1.index content missing in pdf.	ideel.parkar
491	0710102019582025(No.of Docs 1)	0710102019582025/1	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04-04-2025 1.index content missing in pdf.	ideel.parkar
492	0710102019582025(No.of Docs 1)	0710102019582025/1	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04-04-2025 1.index content missing in pdf.	ideel.parkar
493	0710102019582025(No.of Docs 1)	0710102019582025/1	INTERLOCUTORY APPLICATION (I.B.C)/1152(ND)2025	BRIJESH KUMAR TAMBER RESOLUTION PROFESSIONAL MOBONAIR WIRELESS PVT. LTD. VS. SANDESH KUMAR PANDEY (DIRECTOR OF SUSPENDED BOARD) & ANR.	Section 19(2) / Regulation 30	04-04-2025 1.index content missing in pdf.	ideel.parkar
494	0710102020522025(No.of Docs 1)	0710102020522025/2	COMPANY PETITION (COMPANIES ACT)/44(ND)2025	MR. NAVAL KISHORE VS. M/S IMPERIL FASTNERS PVT. LTD.	Sec. 241(1),Sec. 242(4)	04-04-2025 no of objection 1. pagination missed in book marking as per index 2. page no 3 to 12 missed sign with true copy	SHRIYA
495	0710102025992025(No.of Docs 1)	0710102025992025/2	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	04-04-2025 no of objection 1. index page missed in book marking as per index	dvmuskanpuri

496	25-03-2025	0710200400732013(No.of Docs 2)	0710200400732013/12	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	04-04-2025 no of objection 1. book marking ralegalcounsellors mandatory as per index with pagination
497	25-03-2025	0710200400732013(No.of Docs 2)	0710200400732013/12	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	04-04-2025 no of objection 1. book marking ralegalcounsellors mandatory as per index with pagination
498	25-03-2025	0710200400732013(No.of Docs 2)	0710200400732013/12	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	04-04-2025 no of objection 1. book marking mandatory as per index with pagination
499	25-03-2025	0710200400732013(No.of Docs 2)	0710200400732013/12	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	04-04-2025 no of objection 1. book marking ralegalcounsellors mandatory as per index with pagination
500	15-03-2025	0710200400732013(No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	03-04-2025 1.kindly file IA. ralegalcounsellors
501	02-04-2025	0710102013762025(No.of Docs 2)	0710102013762025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/56(ND)2025	JAY KUMAR VS. SUDHAKARA INFRATECH PRIVATE LIMITED	Rule 11 of NCLT	03-04-2025 no of objection 1. reply need every pages sign 2. reply need vakalatnama compulsory
502	31-05-2022	0710102044082022(No.of Docs 0)	0710102044082022/25	COMPANY PETITION IB (IBC)/513(ND)2022	IDBI TRUSTEESHIP SERVICES LIMITED VS. SHIPRA ESTATE LIMITED	IBC under Sec 7	03-04-2025 no of objection 1. book marking mandatory as per index with pagination
503	27-03-2025	0710102081342024(No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	03-04-2025 no of objection 1.47,57,hindi pages sajal1612 2.vakalatnama compulsory in reply
504	28-03-2025	0710102037682024(No.of Docs 3)	0710102037682024/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	03-04-2025 no of objection 1. wrong file petition file ridhimabansal1803 as additional document. missing compliance order
505	02-04-2025	0710102016962025(No.of Docs 2)	0710102016962025/2	CONTEMPT PETITION(COMPANIES ACT)/2(ND)2025	MRS. PRATIBHA JHAVERI WD/O. LATE CHANDRA MOHAN JHAVERI VS. SHRI PAWAN MUNJAL CHAIRMAN AND MANAGING DIRECTOR M/S HERO MOTOCORP LIMITED	Sec 425	03-04-2025 no of objection 1. mismatched document 2. internal show RESPONSE TO THE AFFIDAVIT and rejoinder missed
506	27-03-2025	0710102081342024(No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	03-04-2025 no of objection 1.47,57,hindi pages sajal1612 2.vakalatnama compulsory in reply
507	27-03-2025	0710102081342024(No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	03-04-2025 no of objection 1.47,57,hindi pages sajal1612 2.vakalatnama compulsory in reply
508	27-03-2025	0710102081342024(No.of Docs 2)	0710102081342024/2	INTERLOCUTORY APPLICATION (I.B.C)/5420(ND)2024	AKHIL AHUJA VS. VEENA BATRA	Sec 66(1)	03-04-2025 no of objection 1.47,57,hindi pages sajal1612 2.vakalatnama compulsory in reply
509	02-04-2025	0710102042312024(No.of Docs 2)	0710102042312024/3	COMPANY PETITION IB (IBC)/313(ND)2024	MOHD. ALTAMASH VS. ALM INDUSTRIES LIMITED	IBC Under Sec 9	03-04-2025 No of objection 1. book marking agarwalclc mandatory as per index with pagination
510	01-04-2025	0710102046442024(No.of Docs 2)	0710102046442024/3	INTERLOCUTORY APPLICATION (I.B.C)/2859(PB)2024	DANIELI CO. LTD. VS. BHUSHAN POWER AND STEEL LIMITED	Sec 60(5)	03-04-2025 no of objection 1. vakalatnama is compulsory in reply

511	28-03-2025	0710102037682024(No.of Docs 3)	0710102037682024/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	03-04-2025 no of objection 1. wrong file petition file ridhimabansal1803 as additional document.
512	28-03-2025	0710102037682024(No.of Docs 3)	0710102037682024/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	03-04-2025 no of objection 1. wrong file petition file as additional document. missing compliance order
513	01-04-2025	0710102022302025(No.of Docs 2)	0710102022302025/1	TRANSFER APPLICATION (IBC)/12(PB)2025	EMTA COAL LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016,Rule16(d),NCL T Rules,2016 IBC	03-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. index page missed sign 3. ocr missed in pdf
514	28-03-2025	0710102037682024(No.of Docs 3)	0710102037682024/5	COMPANY PETITION (COMPANIES ACT)/110(ND)2024	SANJAY AGARWAL VS. UMESH GUPTA	Sec. 241(1),Sec. 242(4)	03-04-2025 no of objection 1. wrong file petition file ridhimabansal1803 as additional document.
515	15-03-2025	0710200400732013(No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	03-04-2025 1.kindly file IA. ralegalcounsellors
516	15-03-2025	0710200400732013(No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	03-04-2025 1.kindly file IA. ralegalcounsellors
517	15-03-2025	0710200400732013(No.of Docs 3)	0710200400732013/11	COMPANY PETITION (COMPANIES ACT)/136(ND)2013	SANTOSH KUMAR BAGLA VS M/S ANGHALIA HOUSING PVT LTD	Application under any other provisions	03-04-2025 1.kindly file IA. ralegalcounsellors
518	27-03-2025	0710102008882025(No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	02-04-2025 no of objection 1. counsel detail missed vivekraj in index page with sign
519	31-03-2025	0710102052042023(No.of Docs 4)	0710102052042023/5	COMPANY PETITION IB (IBC)/365(PB)2023	WELLNEX GLOBAL SERVICES INDIA LLP VS. M/S PACER SECURE SERVICE PVT. LTD.	IBC Under Sec 9	02-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. missed sign on index page at the place counsel detail 3. all reply file separately in different slash number 4. pagination missed in pdf 5 need every pages sign of reply 6 not verified the affidavit all reply 5 every reply need separately proof of service
520	27-03-2025	0710102008882025(No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	02-04-2025 no of objection 1. counsel detail missed in index page with sign
521	01-04-2025	0710102011622025(No.of Docs 1)	0710102011622025/1	INTERLOCUTORY APPLICATION (I.B.C)/775(ND)2025	HARVINDER SINGH RP	Application under any other provisions- IBC	02-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. missed compliance order which mention in index 17.02.2025
522	01-04-2025	0710102019582024(No.of Docs 2)	0710102019582024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/110(ND)2024	PRATHAM BUILDCON PRIVATE LIMITED VS. PREM KUMAR GOEL	Rule 11 of NCLT	02-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. reply need vakalatnama compulsory
523	26-03-2025	0710102066832024(No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	02-04-2025 no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply
524	26-03-2025	0710102066832024(No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	02-04-2025 no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply
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525	0710102066832024(No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	02-04-2025 no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal
526	0710120012642018(No.of Docs 3)	0710120012642018/6	COMPANY PETITION (COMPANIES ACT)/384(PB)2018	JACOB MATHEW VS. MR A V GEORGE	Sec. 245	02-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. missed counsel detail on index pages with sign	admin
527	0710102008882025(No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	02-04-2025 no of objection 1. counsel detail missed in index page with sign	vivekraj
528	0710102008882025(No.of Docs 1)	0710102008882025/1	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	02-04-2025 no of objection 1. counsel detail missed in index page with sign	vivekraj
529	0710102066832024(No.of Docs 4)	0710102066832024/5	INTERLOCUTORY APPLICATION (I.B.C)/4251(ND)2024	HARISH TANEJA VS. LAVINA DEVI	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	02-04-2025 no of objection 1. both reply filed separately in different slash number 2. affidavit missed in reply	mhvlegal
530	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01-04-2025 no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
531	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01-04-2025 no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
532	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01-04-2025 no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
533	0710102003302021(No.of Docs 0)	0710102003302021/2	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2021	AJAT SHATRU VS. SOHO INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	01-04-2025 1.need every pages sign.	
534	0710102003302021(No.of Docs 0)	0710102003302021/2	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2021	AJAT SHATRU VS. SOHO INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	01-04-2025 1.need every pages sign.	
535	0710102003302021(No.of Docs 0)	0710102003302021/2	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2021	AJAT SHATRU VS. SOHO INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	01-04-2025 1.need every pages sign.	
536	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01-04-2025 no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
537	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01-04-2025 no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911

538	21-03-2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	01-04-2025 1.need every pages sign and true copy in Annexure.	CSAVNISH
539	21-03-2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	01-04-2025 1.need every pages sign and true copy in Annexure.	CSAVNISH
540	21-03-2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	01-04-2025 1.need every pages sign and true copy in Annexure.	CSAVNISH
541	21-03-2025	0710102057122024(No.of Docs 1)	0710102057122024/3	COMPANY APPEAL(COMPANIES ACT)/206(ND)2024	G CREW MEDIA PRIVATE LIMITED VS. REGISTRAR OF COMPANY DELHI	Sec 252 (1)	01-04-2025 1.need every pages sign and true copy in Annexure.	CSAVNISH
542		0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01-04-2025 no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
543	14-01-2021	0710102003302021(No.of Docs 0)	0710102003302021/2	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2021	AJAT SHATRU VS. SOHO INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	01-04-2025 1.need every pages sign.	
544	31-03-2025	0710102033062022(No.of Docs 2)	0710102033062022/11	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2022	AWSUM PROTEINS LIMITED VSMANOJ KUMAR YADAV	Application under any other provisions- IBC	01-04-2025 no of objection 1. this is wrong file its a application not file as additional document	jaspreet\$29
545	19-03-2025	0710102002742025(No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	01-04-2025 no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
546	19-03-2025	0710102002742025(No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	01-04-2025 no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
547	19-03-2025	0710102002742025(No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	01-04-2025 no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
548	19-03-2025	0710102002742025(No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	01-04-2025 no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
549	19-03-2025	0710102002742025(No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	01-04-2025 no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
550	19-03-2025	0710102002742025(No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	01-04-2025 no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123
551	19-03-2025	0710102002742025(No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	01-04-2025 no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.	sujoy123

552		0710102002742025(No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	01-04-2025 no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.
553		0710102002742025(No.of Docs 2)	0710102002742025/3	COMPANY PETITION (COMPANIES ACT)/13(ND)2025	SABI SABHARWAL VS. BHAI SUNDER DAS AND SONS CO PVT LTD	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1),Section 246	01-04-2025 no of objection 1.counsel details sign missing in index. 2.this pages is not clear 98,103,133,134,135.
554		0710102006832025(No.of Docs 0)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		01-04-2025 no of objection 1. book marking mandatory as per index with pagination.
555		0710102006832025(No.of Docs 0)	0710102006832025/1	COMPANY PETITION IB (IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		01-04-2025 no of objection 1. book marking mandatory as per index with pagination.
556		0710102006832025(No.of Docs 0)	0710102006832025/1	(IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		01-04-2025 no of objection 1. book marking mandatory as per index with pagination.
557		0710102006832025(No.of Docs 0)	0710102006832025/1	(IBC)/74(ND)2025	TANUK PHARMA (INDIA) LIMITED		01-04-2025 no of objection 1. book marking mandatory as per index with pagination.
558		0710102007862025(No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	01-04-2025 no of objection 1. only proof of service uploaded 2. file not uploaded
559		0710102007862025(No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	01-04-2025 no of objection 1. only proof of service uploaded 2. file not uploaded
560		0710102007862025(No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	01-04-2025 no of objection 1. only proof of service uploaded 2. file not uploaded
561		0710102007862025(No.of Docs 0)	0710102007862025/2	COMPANY PETITION (COMPANIES ACT)/17(ND)2025	JIWAN LAL KHOSLA VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	01-04-2025 no of objection 1. only proof of service uploaded 2. file not uploaded
562		0710102008712025(No.of Docs 2)	0710102008712025/2	INTERLOCUTORY APPLICATION (I.B.C)/462(ND)2025	EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. VS. MR. NIRAJ KUMAR LIQUIDATOR OF M/S NET 4 INDIA LIMITED	Sec 60(5)	01-04-2025 no of objection 1. vakalatnama is compulsory in reply in pdf
563	29-03-2025	0710102008762025(No.of Docs 2)	0710102008762025/1	COMPANY PETITION IB (IBC)/113(ND)2025	HINDUSTAN BUILDCON PRIVATE LIMITED VS. CHANAKYA ACADEMY FOR EDUCATION AND TRAINING PRIVATE LIMITED	IBC under Sec 7	01-04-2025 no of objection 1. pagination missed in book marking as per index 2. ocr missed in pdf 3. need every page sign of pdf
564		0710102017692025(No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	01-04-2025 no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.

18-03-2025	0710102017692025(No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	01-04-2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
18-03-2025	0710102017692025(No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	01-04-2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
18-03-2025	0710102017692025(No.of Docs 2)	0710102017692025/2	INTERLOCUTORY APPLICATION (I.B.C)/1014(ND)2025	RAM PHAL BHARDWAJ RESOLUTION PROFESSIONAL VS. MR. AJAY	Rule 11 of NCLT, 2016	01-04-2025	no of objection 1.some pages is not clear in pdf. 2.vakalatnama compulsory in reply.	lovkesh121
31-03-2025	0710102028512024(No.of Docs 2)	0710102028512024/8	COMPANY PETITION IB (IBC)/218(ND)2024	CANARA BANK VS. VS REALTECH PRIVATE LIMITED	IBC under Sec 7	01-04-2025	no of objection 1. index page missed in pdf 2. need every pages sign of written submission	advprateekgautam
31-03-2025	0710102018342024(No.of Docs 2)	0710102018342024/12	COMPANY PETITION (COMPANIES ACT)/50(ND)2024	MANISH KUMAR VS. EAZYAPP TECH PRIVATE LIMITED	Sec. 59		no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign	paritosh
25-03-2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01-04-2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
25-03-2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9		no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
25-03-2025	0710102027432023(No.of Docs 2)	0710102027432023/31	COMPANY PETITION IB (IBC)/310(ND)2023	SQUARE YARDS CONSULTING PRIVATE LIMITED VS. AMB INFRAVENTURES PRIVATE LIMITED	IBC Under Sec 9	01-04-2025	no of objection 1. wrong file 2. application file as additional 3.pagination missing in bookmarking	Heament9911
16-04-2025	0710102080712022(No.of Docs 2)	0710102080712022/3	COMPANY PETITION IB (IBC)/716(ND)2022	MONTAGE ENTERPRISES PRIVATE LIMITED VS. MONTAGE FLEXIPACK SALES PRIVATE LIMITED	IBC Under Sec 9	25-04-2025	no of objection 1. this is wrong file as additional document 2. its a 8 th progress report 3. kindly file In the form of & mp; amp; quot; IA & amp; amp; quot;	D33902022
29-03-2025	0710102062722024(No.of Docs 1)	0710102062722024/3	INTERLOCUTORY APPLICATION (I.B.C)/5100(ND)2024	VANEET BHATIA RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS. NARENDRA JINDAL PROMOTER & MANAGING DIRECTOR OF THE SUSPENDED BOARD OF DIRECTORS OF THE CORPORATE DEBTOR BOARD OF DIRECTORS OF THE CORPORATE DEBTOR	Sec 66(1)	25-04-2025	no of objection 1. main pdf not uploaded 2. only proof of service uploaded	kkrd402
	18-03-2025 18-03-2025 31-03-2025 25-03-2025 25-03-2025 16-04-2025	Docs 2	18-03-2025 0710102017692025(No.of Docs 2) 0710102017692025/2 18-03-2025 0710102017692025(No.of Docs 2) 0710102017692025/2 0710102028512024(No.of Docs 2) 0710102028512024/8 0710102028512024/8 0710102018342024/12 0710102018342024/12 0710102027432023(No.of Docs 2) 0710102027432023/31	Docs 2 APPLICATION (I.B.C)/1014(ND)2025	Docs 2 APPLICATION (I.B.C)/1014(NID)2025 PROFESSIONAL VS. MR. AJAY (I.B.G)/1014(NID)2025 PROFESSIONAL VS. MR. AJAY (I.B.G)/1014(NID)2024 PROFESSIONAL VS. MR. AJAY (I.B.G)/1014(NID)2025 PROFESSIONAL VS. MR. AJAY (I.B.G)/1014(NID)2025	Docs 2 APPLICATION CIB.CJ/1014(NI))2025 PROFESSIONAL VS. MR. AJAY 2016	APPLICATION (B. C.)/1014(HQD)2225 APPLICATION (B. C.)/1014(HQD)2225 ROFESSIONAL VS. MR. AJAY (2016 18-03-2025 0710102017692025(No.of Docs 2) 0710102017692025/2 APPLICATION (B. C.)/1014(HQD)2025 18-03-2025 0710102017692025(No.of Docs 2) 0710102017692025/2 APPLICATION (B. C.)/1014(HQD)2025 0710102017692025/No.of Docs 2) 0710102017692025/2 APPLICATION (B. C.)/1014(HQD)2025 071010202765/2024(No.of Docs 2) 0710102028512024(No.of Docs 2) 0710102028512024(No.of Docs 2) 0710102028512024(No.of Docs 2) 0710102027432023(No.of Docs 2) 0710102008712022(No.of Do	APPLICATION (B.C., Direction 1, B.C., Direction 1

575	16-04-2025	0710102080682022(No.of Docs 2)	0710102080682022/2	COMPANY PETITION IB (IBC)/721(ND)2022	MONTAGE ENTERPRISES PRIVATE LIMITED VS. MONTAGE PRINTPACK SALES PRIVATE LIMITED	IBC Under Sec 9	25-04-2025	no of objection 1. wrong file this is 8th progress report not file as additional document 2. proof of service of blank page 3. blank page not allowed in pdf	D33902022
576	16-04-2025	0710102080722022(No.of Docs 2)	0710102080722022/2	COMPANY PETITION IB (IBC)/720(ND)2022	MONTAGE ENTERPRISES PRIVATE LIMITED VS. MONTAGE MARINO SALES PRIVATE LIMITED	IBC Under Sec 9	25-04-2025	no of objection 1. this is wrong file 2. its is 8th progress report 3. kindly file in the form of "IA"	D33902022
577	16-04-2025	0710102080702022(No.of Docs 2)	0710102080702022/4	COMPANY PETITION IB (IBC)/719(ND)2022	MONTAGE ENTERPRISES PRIVATE LIMITED VS. MONTAGE PACKAGING SALES PRIVATE LIMITED	IBC Under Sec 9	25-04-2025	no of objection 1. this is wrong file as additional document 2. this is 8th progress report 3 kindly file in " IA "	D33902022
578	08-04-2025	0710102054262023(No.of Docs 2)	0710102054262023/8	COMPANY PETITION IB (IBC)/422(ND)2023	INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS. CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	24-04-2025	no of objection 1. compliance of order dated 04.04.2025 which mention in index 2. book marking mandatory as per index with pagination	sdhrubajit
579	15-04-2025	0710102027982020(No.of Docs 8)	0710102027982020/7	INTERLOCUTORY APPLICATION (I.B.C)/1801(ND)2020	MOHAN LAL JAIN VS. VIVEK SHUKLA	Sec 43(1) r/w Sec 44 (1)	24-04-2025	no of objection 1. in volume 5 808 and 809 pages not readable 2. vakalatnama compulsory in reply	nikitamanu
580	02-04-2025	0710102073012021(No.of Docs 3)	0710102073012021/18	INTERLOCUTORY APPLICATION (I.B.C)/4995(ND)2021	MS. MAYA GUPTA VSGIRISH BHATIA	Application under any other provisions- IBC	24-04-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need vakalatnama is compulsory 3. index page missed in pdf	
581	23-04-2025	0710102012822022(No.of Docs 1)	0710102012822022/196	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	24-04-2025	pagination missed in book marking as per index 2. counsel detail missed in index page with sign	RDNRMCA
582	04-04-2025	0710102072202022(No.of Docs 2)	0710102072202022/14	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	24-04-2025	no of objection 1. reply need vakalatnama compulsory 2. annexures page missed sign with true copy page no 43 to 53 3.page no 22 to 41 annexures pages missed true copy	praphull2698@gmail.c
583	03-04-2025	0710102072202022(No.of Docs 2)	0710102072202022/13	COMPANY PETITION (COMPANIES ACT)/149(ND)2022	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATELIMITED	Sec. 241(1),Sec. 242(4)	24-04-2025	no of objection 1. reply need ocr 2. do again pagination in book marking as per index 3. page no 30 to 49 missed sign with true copy 4 reply need vakalatnama compulsory	praphull2698@gmail.c
584	02-04-2025	0710102080062022(No.of Docs 2)	0710102080062022/11	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	24-04-2025	no of objection 1. book marking do as like index 2. reply need vakalatnama is compulsory 3 ocr missed in pdf	NSK_KOCHHARNITIN

585	10-04-2025	0710102035942023(No.of	0710102035942023/9	COMPANY PETITION IB	KARTIK MEDIA VS DEVIKA	IBC Under Sec 9	24-04-2025 no of objection 1 compliance order reshitmit
383		0/10102035942023(No.of Docs 2)	U7 1U1UZU3594ZUZ3/9	(IBC)/319(ND)2023	KARTIK MEDIA VS. DEVIKA UNIVERSAL LANDS PRIVATE LIMITED	IDC Under Sec 9	24-04-2025 no of objection 1. compliance order missed 07.03.2025 which mention in index
586		0710102039852023(No.of Docs 0)	0710102039852023/8	INTERLOCUTORY APPLICATION (I.B.C)/2488(ND)2023	VIJENDER SHARMA VS. ADITYA BIRLA SUN LIFE INSURANCE CO. LTD.	Application under any other provisions- IBC	24-04-2025 no of objection 1. 1 rs court fee missed on vakalatnama.
587		0710102025632024(No.of Docs 1)	0710102025632024/2	COMPANY PETITION IB (IBC)/738(ND)2024	SHRI SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	IBC under Sec 7	24-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. annexures pages missed sign with true copy
588		0710102028262024(No.of Docs 2)		COMPANY PETITION (COMPANIES ACT)/84(ND)2024	JITENDER KUMAR KHARBANDA VS. NEW METAL VISION PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	24-04-2025 1.wrong file D2131A2004
589		0710102035422024(No.of Docs 2)	0710102035422024/4	INTERLOCUTORY APPLICATION (I.B.C)/2194(ND)2024	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VS. SUNIJ KUMAR JUNEJA MEMBER OF BOARD DIRECTORS OF SCHON ULTRAWARES PRIVATE LIMITED	Sec 66(1)	24-04-2025 1. page no 117 and 120 hindi page need english translate copy 2. proof service missed
590		0710102035422024(No.of Docs 2)		INTERLOCUTORY APPLICATION (I.B.C)/2194(ND)2024	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL VS. SUNIJ KUMAR JUNEJA MEMBER OF BOARD DIRECTORS OF SCHON ULTRAWARES PRIVATE LIMITED	Sec 66(1)	24-04-2025 no of objection 1. page no 117 120 hindi page to english copy 2. reply need vakalatnama compulsory
591		0710102035432024(No.of Docs 2)		INTERLOCUTORY APPLICATION (I.B.C)/2203(ND)2024	SANDEEP MAHAJAN RESOLUTION PROFESSIONAL FOR M/S SCHON ULTRA WARES PVT. LTD. VS. SUNIL KUMAR JUNEJA MEMBER OF BOARD OF DIRECTORS OF M/S SCHON ULTRA WARES PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	24-04-2025 no of objection 1. reply need vakatatnama compulsory apoorvkhator
592		0710102035832024(No.of Docs 1)	0710102035832024/7	COMPANY APPEAL(COMPANIES ACT)/95(ND)2024	MRS USHA SURI VS. REGISTAR OF COMPANIES	Sec 252 (3),Sec 252 (3)	24-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. pagination missed in pdf on pages 3. page no 4 to 11 missed in pdf clinical ant diagnostic test report
593		0710102048382024(No.of Docs 1)	0710102048382024/4	COMPANY APPEAL(COMPANIES ACT)/100(ND)2024	BALI IMPEX PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	24-04-2025 no of objection 1. book marking mandatory as per index with pagination SINGH.ANIRUDDH

594		0710102062702024(No.of Docs 1)	0710102062702024/2	INTERLOCUTORY APPLICATION (I.B.C)/5101(ND)2024	VANEET BHATIA RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS. NARENDRA JINDAL PROMOTER & MANAGING DIRECTOR OF THE SUSPENDED BOARD OF DIRECTORS OF THE CORPORATE DEBTOR BOARD OF DIRECTORS OF THE CORPORATE DEBTOR	Sec 43(1) r/w Sec 44 (1)	24-04-2025 no of objection 1. main pdf not uploaded	kkrd402
595		0710102062722024(No.of Docs 1)	0710102062722024/2	INTERLOCUTORY APPLICATION (I.B.C)/5100(ND)2024	VANEET BHATIA RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS. NARENDRA JINDAL PROMOTER & MANAGING DIRECTOR OF THE SUSPENDED BOARD OF DIRECTORS OF THE CORPORATE DEBTOR BOARD OF DIRECTORS OF THE CORPORATE DEBTOR	Sec 66(1)	24-04-2025 no of objection 1. main pdf not uploaded	kkrd402
596		0710102065372024(No.of Docs 6)	0710102065372024/4	INTERLOCUTORY APPLICATION (I.B.C)/3919(ND)2024	POONAM BISHT VS. SIDHARTH CHAUHAN & ORS.	Sec 60(5)	24-04-2025 no of objection 1. all rejoinder file separately in different slash number	ashukansal@gmail.co m
597	17-04-2025	0710102071312024(No.of Docs 2)	0710102071312024/3	INTERLOCUTORY APPLICATION (I.B.C)/4232(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRATECH PRIVATE LIMITED VS. CK CONSTRUCTIONS	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	24-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. 25 welfare and 3 rs court fee missed on vakalatnama.	SIDSHARMA
598		0710102071292024(No.of Docs 2)	0710102071292024/3	INTERLOCUTORY APPLICATION (I.B.C)/4331(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRATECH PRIVATE LIMITED VS. CK DECORS PRIVATE LIMITED	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	24-04-2025 No of objection 1. book marking mandatory as per index with pagination 2. 25 rs welfare and 3 rs court fee missed on vakalatnama.	SIDSHARMA
599		0710102073002024(No.of Docs 2)	0710102073002024/2	COMPANY PETITION IB (IBC)/757(ND)2024	M/S SHUBH CONSTRUCTION VS. GOLD COAST DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	24-04-2025 no of objection 1. reply need vakalatnama compulsory 2. incomplete pagination in book marking as per index	Ambareen@1234

600	0710102073112024(No.of Docs 2)	0710102073112024/20	COMPANY PETITION IB (IBC)/563(ND)2024	COSMOS INFRA ENGINEERING (INDIA) PRIVATE LIMITED VS. TIRUPATI BUILDINGS AND OFFICES PRIVATE LIMITED	IBC Under Sec 9	24-04-2025 no of objection 1. page no 7 to 167 missed sign	vijay @123
601	0710102073252024(No.of Docs 1)	0710102073252024/3	COMPANY PETITION (COMPANIES ACT)/179(ND)2024	IKEDA LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec. 131(1)	24-04-2025 No of objection 1. notary mismatched of affidavit	fcs_vandana
602	0710102075852024(No.of Docs 2)	0710102075852024/5	INTERLOCUTORY APPLICATION (I.B.C)/4754(ND)2024	ARORA AUTO CENTRE PARTNERSHIP FIRM VS. PIRAMAL CAPITAL & HOUSING FINANCE LIMITED	Sec 60(5)	24-04-2025 no of objection 1. wrong file this is application not file as additional document	Shwetank@2008
603	0710102077652024(No.of Docs 2)	0710102077652024/2	INTERLOCUTORY APPLICATION (I.B.C)/4615(ND)2024	RAJENDER KUMAR JAIN VS. AHUJA SALES	Sec 60(5)	24-04-2025 no of objection 1. index page missed in pdf 2 index page also missed in book marking 3. pagination missed in book marking as per index	kushalbansal
604	0710102077392024(No.of Docs 2)	0710102077392024/6	COMPANY PETITION IB (IBC)/597(ND)2024	RADO REXINE CO. LIMITED VS. RAKSHA SUPREME CAMOUFLAGE PRIVATE LIMITED	IBC Under Sec 9	24-04-2025 no of objection 1. file not uploaded	archerjurists
605	0710102077392024(No.of Docs 1)	0710102077392024/5	COMPANY PETITION IB (IBC)/597(ND)2024	RADO REXINE CO. LIMITED VS. RAKSHA SUPREME CAMOUFLAGE PRIVATE LIMITED	IBC Under Sec 9	24-04-2025 no of objection 1. 1 rs court fee missed on vakalatnama	archerjurists
606	0710102089842024(No.of Docs 2)	0710102089842024/3	INTERLOCUTORY APPLICATION (I.B.C)/5433(ND)2024	SHIV JATAN KUMAR VS. MANOHAR LAL VIJ RP	Sec 60(5)	24-04-2025 no of objection 1. book marking mandatory as per index with pagination	shyam2023
607	0710102094692024(No.of Docs 4)	0710102094692024/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/64(ND)2024	HARISH TANEJA (U/S30) VS. INCOME TAX DEPARTMENT	Sec 30	24-04-2025 no of objection 1. missed counsel detail in index page with sign both index and volume wise index in every volume 2. ocr missed in pdf in every volume 3. reply need every pages sign 4 annexures pages missed sign with true copy 5 index page missed in book marking	advocatevinod
608	0710102020662025(No.of Docs 2)	0710102020662025/1	COMPANY PETITION IB (IBC)/184(ND)2025	FLASH MERCHANDISE PRIVATE LIMITED VS. MARKEX BRANDING SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	24-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. missed verification of affidavit 3. compliance affidavit need nclt compliance order 4. index page missed in pdf 5 need to delete same copy uploaded in proof of service 6 incomplete file uploaded	ujjvalgpt

609	23-04-2025	0710102022372025(No.of Docs 2)	0710102022372025/2	INTERLOCUTORY APPLICATION (I.B.C)/1313(ND)2025	M/S SHREE RUBBER TECH THROUGH ITS PROPRIETOR MR. RAHUL JEJANI VS. MR. ARVIND MITTAL RESOLUTION PROFESSIONAL OF APS INFRA ENGINEERS PVT. LTD.	Section 60(5)	24-04-2025 no of objection 1 index page missed in book marking 2. incomplete counsel detail in index page 3. reply need vakalatnama compulsory	CSGAURAVJOSHI
610	06-04-2025	0710102025992025(No.of Docs 3)	0710102025992025/8	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	24-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. need every page sign 3. ocr missed in pdf	advmuskanpuri
611	07-04-2025	0710102025992025(No.of Docs 2)	0710102025992025/9	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	24-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need vakalatnama compulsory 3. annexure pages missed sign with true copy 4 incomplete counsel detail on index pages 5 reply need every pages sign 6 double pagination 7 page no 12 to 20 missed ocr	advmuskanpuri
612	19-04-2025	0710102028742025(No.of Docs 1)	0710102028742025/2	INTERLOCUTORY APPLICATION (I.B.C)/1603(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS. COMMITTEE OF CREDITORS MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED THROUGH AMANDEEP SINGH BAJAJ JC FLOWERS ARC	Section 12(2)	24-04-2025 no of objection 1. only proof of service uploaded 2. main pdf missed	shalyaagarwal
613	15-04-2025	0710102029832025(No.of Docs 3)	0710102029832025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/115(ND)2025	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Rule 11 of NCLT	24-04-2025 no of objection 1. master index missed in pdf 2. page no 137 to 145 161 163 not readable 3. double pagination in volume 2 4 blank page not allowed 5 missed proof of service	sidhant123
614	09-04-2025	0710102025992025(No.of Docs 2)	0710102025992025/15	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	23-04-2025 no of objection 1. book marking mandatory as per index with pagination	advmuskanpuri
615	04-12-2024	0710102102842024(No.of Docs 0)	0710102102842024/7	COMPANY PETITION IB (IBC)/864(ND)2024	SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED VS. R. S. PRINT SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	23-04-2025 no of objection 1. wrong file this is application not file as additional document	
616	06-04-2025	0710102025992025(No.of Docs 1)	0710102025992025/7	COMPANY PETITION (COMPANIES ACT)/53(ND)2025	VEENA GUPTA VS. PURNIMA COLONISERS PVT LTD AND ORS	Sec. 241(1),Sec. 242(4)	23-04-2025 no of objection 1. 25 rs welfare and 3. rs court fee missed on vakalatnama	akshaygupta

617	15-04-2025	0710102102842024(No.of Docs 2)	0710102102842024/9	COMPANY PETITION IB (IBC)/864(ND)2024	SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED VS. R. S. PRINT SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	23-04-2025	no of objection 1. wrong file this is application not as additional document	Advocate Monica
618	15-04-2025	0710102102842024(No.of Docs 2)	0710102102842024/6	COMPANY PETITION IB (IBC)/864(ND)2024	SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED VS. R. S. PRINT SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	23-04-2025	no of objection 1. wrong file this is application file not as additional document	Advocate Monica
619	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	23-04-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed on vakalatnama. reminder 1 one defect has cure and other has not been cure.	Shivanijaiswal
620	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	23-04-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed on vakalatnama. reminder 1 one defect has cure and other has not been cure.	Shivanijaiswal
621	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	23-04-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed on vakalatnama. reminder 1 one defect has cure and other has not been cure.	Shivanijaiswal
622	01-04-2025	0710102091912024(No.of Docs 2)	0710102091912024/2	CONTEMPT PETITION (IBC)/34(ND)2024	MS. PRIYANKA YADAV VS. ANURAG NIRBHAYA RESOLUTION PROFESSIONAL	Rule 11 of NCLT, 2016	23-04-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed on vakalatnama. reminder 1 one defect has cure and other has not been cure.	Shivanijaiswal
623	04-04-2025	0710102026392023(No.of Docs 2)	0710102026392023/4	COMPANY PETITION IB (IBC)/289(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. RANJIT SINGH ATWAL	Section 95(1)	23-04-2025	no of objection 1. this is wrong file as additional document reminder 1 this file is refilled again without cure previous defect	sandhya@123
624	04-04-2025	0710102026392023(No.of Docs 2)	0710102026392023/4	COMPANY PETITION IB (IBC)/289(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. RANJIT SINGH ATWAL	Section 95(1)	23-04-2025	no of objection 1. this is wrong file as additional document reminder 1 this file is refilled again without cure previous defect	sandhya@123
625	18-04-2025	0710102131612019(No.of Docs 2)	0710102131612019/4	INTERLOCATORY APPLICATION (IBC)/709(ND)2019	SHREE BALAJI REFRACTORIES CO. VS. M/S RGTL INDUSTRIES LIMITED	Sec 12(2)	23-04-2025	no of objection 1. this is application wrong file as additional document	kapoorandcompany
626	21-04-2025	0710102013522025(No.of Docs 4)	0710102013522025/4	COMPANY PETITION (COMPANIES ACT)/43(ND)2025	MOHIT GUPTA VS. M.G. BUILDMART PVT LTD AND ORS.	Sec. 241(1),Sec. 242(4)	23-04-2025	no of objection 1. vakalatnama is compulsory in reply	advmuskanpuri
627	09-04-2025	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025	1.wrong file	gthirupal@gmail.com
628	04-04-2025	0710102098942022(No.of Docs 1)	0710102098942022/6	COMPANY PETITION (COMPANIES ACT)/220(ND)2022	DR. AMIT CHAUDHARY VS. M/S NESTIVA MEDICARE PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	23-04-2025	no of objection 1. compliance of the order dated 14.12.2024 passed by this Hon\\\'ble Tribunal which mention in index reminder this file is refilled again without cure previous defect	D81952018

629	09-04-2025	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025	1.wrong file	gthirupal@gmail.com
630	09-04-2025	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025	1.wrong file	gthirupal@gmail.com
631	19-04-2025	0710102009362024(No.of Docs 2)	0710102009362024/3	COMPANY PETITION (COMPANIES ACT)/29(ND)2024	ANU AGGARWAL VS. M P N FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025	No of objection 1. book marking mandatory as per index with pagination reminder 1 this file is refilled again without cure previous defect	Adityamadaan
632	19-04-2025	0710102009362024(No.of Docs 2)	0710102009362024/3	COMPANY PETITION (COMPANIES ACT)/29(ND)2024	ANU AGGARWAL VS. M P N FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025	No of objection 1. book marking mandatory as per index with pagination reminder 1 this file is refilled again without cure previous defect	Adityamadaan
633	19-04-2025	0710102009362024(No.of Docs 2)	0710102009362024/3	COMPANY PETITION (COMPANIES ACT)/29(ND)2024	ANU AGGARWAL VS. M P N FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025	No of objection 1. book marking mandatory as per index with pagination reminder 1 this file is refilled again without cure previous defect	Adityamadaan
634	19-04-2025	0710102009362024(No.of Docs 2)	0710102009362024/3	COMPANY PETITION (COMPANIES ACT)/29(ND)2024	ANU AGGARWAL VS. M P N FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025	No of objection 1. book marking mandatory as per index with pagination reminder 1 this file is refilled again without cure previous defect	Adityamadaan
635	20-04-2025	0710102011192024(No.of Docs 3)	0710102011192024/1	COMPANY PETITION (COMPANIES ACT)/35(ND)2024	MR. SANJAY AGGARWAL DIRECTOR AND SHAREHOLDER OF MPN FINCAP PRIVATE LIMITED) VS. MPN FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025	no of objection 1reply need vakalatnama compulsory	saxena&saxena
636	20-04-2025	0710102011192024(No.of Docs 3)	0710102011192024/1	COMPANY PETITION (COMPANIES ACT)/35(ND)2024	MR. SANJAY AGGARWAL DIRECTOR AND SHAREHOLDER OF MPN FINCAP PRIVATE LIMITED) VS. MPN FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025	no of objection 1reply need vakalatnama compulsory	saxena&saxena
637	20-04-2025	0710102011192024(No.of Docs 3)	0710102011192024/1	COMPANY PETITION (COMPANIES ACT)/35(ND)2024	MR. SANJAY AGGARWAL DIRECTOR AND SHAREHOLDER OF MPN FINCAP PRIVATE LIMITED) VS. MPN FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025	no of objection 1reply need vakalatnama compulsory	saxena&saxena
638	20-04-2025	0710102011192024(No.of Docs 3)	0710102011192024/1	COMPANY PETITION (COMPANIES ACT)/35(ND)2024	MR. SANJAY AGGARWAL DIRECTOR AND SHAREHOLDER OF MPN FINCAP PRIVATE LIMITED) VS. MPN FINCAP PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025	no of objection 1reply need vakalatnama compulsory	saxena&saxena

639	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
640	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
641	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
642	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
643	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
644	0710102098942022(No.of Docs 1)	0710102098942022/6	COMPANY PETITION (COMPANIES ACT)/220(ND)2022	DR. AMIT CHAUDHARY VS. M/S NESTIVA MEDICARE PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	23-04-2025 no of objection 1. compliance of the order dated 14.12.2024 passed by this Hon\\'ble Tribunal which mention in index reminder this file is refilled again without cure previous defect	D81952018
645	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
646	0710102098942022(No.of Docs 1)	0710102098942022/6	COMPANY PETITION (COMPANIES ACT)/220(ND)2022	DR. AMIT CHAUDHARY VS. M/S NESTIVA MEDICARE PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	23-04-2025 no of objection 1. compliance of the order dated 14.12.2024 passed by this Hon\\\'ble Tribunal which mention in index reminder this file is refilled again without cure previous defect	D81952018
647	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
648	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. wrong file this is application not file as additional reminder 1 this file is refilled again	Priamvada Surolia
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649	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-04-2025 no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. wrong file this is application not file as additional reminder 1 this file is refilled again	Priamvada Surolia
650	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-04-2025 no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. wrong file this is application not file as additional reminder 1 this file is refilled again	Priamvada Surolia
651	0710102025882024(No.of Docs 3)	0710102025882024/25	TRANSFER PETITION(COMPANIES ACT)/17(PB)2024	JAGTAR SINGH & SONS HYDRAULICS PVT. LTD VS. HERCULES CRANES P LTD	Sec 433(e)/433(f) of CA 1956	23-04-2025 no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. wrong file this is application not file as additional reminder 1 this file is refilled again	Priamvada Surolia
652	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
653	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
654	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
655	0710102098942022(No.of Docs 1)	0710102098942022/6	COMPANY PETITION (COMPANIES ACT)/220(ND)2022	DR. AMIT CHAUDHARY VS. M/S NESTIVA MEDICARE PVT. LTD. & ORS.	Sec. 241(1),Sec. 242(4)	23-04-2025 no of objection 1. compliance of the order dated 14.12.2024 passed by this Hon\\\'ble Tribunal which mention in index reminder this file is refilled again without cure previous defect	D81952018
656	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
657	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
658	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com

659	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
660	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
661	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
662	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
663	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
664	0710102015242025(No.of Docs 1)	0710102015242025/3	CONTEMPT PETITION (IBC)/9(ND)2025	SHYAM BABA DEVELOPERS & BUILDERS PRIVATE LIMITED VS. M/S UTTARAKHAND POWER CORPORATION LTD. & ANR.	Rule 11 of NCLT, 2016	23-04-2025 no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	anand.sonam21@gma il.
665	0710102050702024(No.of Docs 3)	0710102050702024/2	COMPANY PETITION (COMPANIES ACT)/121(PB)2024	LIFE LINE BIOTECH LIMITED VS. LEXUS INDIA LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. page no 44 to 47 not readable page 4 double pagination	Lalitmhn00
666	0710102050702024(No.of Docs 3)	0710102050702024/2	COMPANY PETITION (COMPANIES ACT)/121(PB)2024	LIFE LINE BIOTECH LIMITED VS. LEXUS INDIA LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. page no 44 to 47 not readable page 4 double pagination	Lalitmhn00
667	0710102050702024(No.of Docs 3)	0710102050702024/2	COMPANY PETITION (COMPANIES ACT)/121(PB)2024	LIFE LINE BIOTECH LIMITED VS. LEXUS INDIA LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. page no 44 to 47 not readable page 4 double pagination	Lalitmhn00
668	0710102050702024(No.of Docs 3)	0710102050702024/2	COMPANY PETITION (COMPANIES ACT)/121(PB)2024	LIFE LINE BIOTECH LIMITED VS. LEXUS INDIA LIMITED	Sec. 241(1),Sec. 242(4)	23-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. page no 44 to 47 not readable page 4 double pagination	Lalitmhn00
669	0710102107722020(No.of Docs 1)	0710102107722020/5	INTERLOCUTORY APPLICATION (I.B.C)/5006(ND)2020	RAJAT MITRA VS. PERFACT COLOR DIGITAL PRINTS PVT. LTD.	Application under any other provisions- IBC	23-04-2025 no of objection 1. wrong file this is application	fcsharish1

670	18-03-2025	0710102051952024(No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	23-04-2025 no of objection 1. sir kindly file in PETITION NOT FILE AS ADDITIONAL DOCUMENT.	advatul
671	18-03-2025	0710102051952024(No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	23-04-2025 no of objection 1. sir kindly file in PETITION NOT FILE AS ADDITIONAL DOCUMENT .	advatul
672	18-03-2025	0710102051952024(No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	23-04-2025 no of objection 1. sir kindly file in PETITION NOT FILE AS ADDITIONAL DOCUMENT .	advatul
673	18-03-2025	0710102051952024(No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	23-04-2025 no of objection 1. sir kindly file in PETITION NOT FILE AS ADDITIONAL DOCUMENT .	advatul
674		0710102051952024(No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	23-04-2025 no of objection 1. sir kindly file in PETITION NOT FILE AS ADDITIONAL DOCUMENT .	advatul
675	18-03-2025	0710102051952024(No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	23-04-2025 no of objection 1. sir kindly file in PETITION NOT FILE AS ADDITIONAL DOCUMENT .	advatul
676	18-03-2025	0710102051952024(No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	23-04-2025 no of objection 1. sir kindly file in PETITION NOT FILE AS ADDITIONAL DOCUMENT .	advatul
677	18-03-2025	0710102051952024(No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	23-04-2025 no of objection 1. sir kindly file in PETITION NOT FILE AS ADDITIONAL DOCUMENT .	advatul
678	18-03-2025	0710102051952024(No.of Docs 5)	0710102051952024/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/244(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 434	23-04-2025 no of objection 1. sir kindly file in PETITION NOT FILE AS ADDITIONAL DOCUMENT .	advatul
679	09-04-2025	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
680	09-04-2025	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
681	09-04-2025	0710102108202024(No.of Docs 3)	0710102108202024/1	COMPANY PETITION IB (IBC)/130(ND)2025	ALWAYSBLUE LABS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NEW DELHI	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com
	09-04-2025	0710102108202024(No.of	0710102108202024/1	COMPANY PETITION IB	ALWAYSBLUE LABS PRIVATE	IBC Section 59	23-04-2025 1.wrong file	gthirupal@gmail.com

683	0710102026392023(No.of Docs 2)	0710102026392023/4	COMPANY PETITION IB (IBC)/289(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. RANJIT SINGH ATWAL	Section 95(1)	23-04-2025 no of objection 1. this is wrong file as additional document reminder 1 this file is refilled again without cure previous
684	0710102098952024(No.of Docs 2)	0710102098952024/4	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	defect 23-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. hindi pages need english translate copy page no 10 to 15 and 101 and 102 4
685	0710102098952024(No.of Docs 2)	0710102098952024/4	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	23-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. hindi pages need english translate copy page no 10 to 15 and 101 and 102 4
686	0710102098952024(No.of Docs 2)	0710102098952024/4	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	23-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. hindi pages need english translate copy page no 10 to 15 and 101 and 102 4
687	0710102068192024(No.of Docs 1)	0710102068192024/8	COMPANY PETITION IB (IBC)/564(ND)2024	CENTRAL BANK OF INDIA VS. PCI LIMITED	IBC under Sec 7	23-04-2025 no of objection 1. book marking prachijohri mandatory as per index with pagination
688	0710102098952024(No.of Docs 2)	0710102098952024/4	COMPANY PETITION IB (IBC)/858(ND)2024	VIMSAR PRODUCTS PRIVATE LIMITED VS. BRANCLEY IMPEX PRIVATE LIMITED	IBC Under Sec 9	23-04-2025 no of objection 1. pagination missed in book marking as per index 2. reply need every pages sign 3. hindi pages need english translate copy page no 10 to 15 and 101 and 102 4
689	0710102026392023(No.of Docs 2)	0710102026392023/4	COMPANY PETITION IB (IBC)/289(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. RANJIT SINGH ATWAL	Section 95(1)	23-04-2025 no of objection 1. this is wrong file as additional document reminder 1 this file is refilled again without cure previous defect
690	0710102106312024(No.of Docs 1)	0710102106312024/2	INTERLOCUTORY APPLICATION (I.B.C)/6251(ND)2024	SANDEEP KANSAL VS. KOHINOOR SEED FIELDS INDIA PRIVATE LIMITED	Application under any other provisions- IBC	23-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. annexures page missed sign with true copy
691	0710102020502025(No.of Docs 0)	0710102020502025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/13(ND)2025	CA ASHISH SAOJI RESOLUTION PROFESSIONAL MIS INTERDRIL ASIA LIMITED	Sec 30	23-04-2025 no of objection 1. annexures pages missed sign with true copy page no 8 to 63 2. page no 64 72 to 83 missed sign with true copy of annexures pages
692	0710102104052024(No.of Docs 3)	0710102104052024/2	COMPANY PETITION IB (IBC)/16(ND)2025	CORNERSTONE SECURITIES LIMITED VS. REGISTRAR OF COMPANIES DELHI	IBC Section 59	23-04-2025 no of objection 1. index page missed in pdf 2. both file separately in different slash number 3. book marking mandatory as per index with pagination
693	0710102102842024(No.of Docs 3)	0710102102842024/5	COMPANY PETITION IB (IBC)/864(ND)2024	SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED VS. R. S. PRINT SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	23-04-2025 no of objection 1. wrong file this is application not file as additional document

694	0710102102842024(No.of Docs 2)	0710102102842024/8	COMPANY PETITION IB (IBC)/864(ND)2024	SAMMAN LAL SHER SINGH PAPERS PRIVATE LIMITED VS. R. S. PRINT SOLUTIONS PRIVATE LIMITED	IBC Under Sec 9	23-04-2025 no of objection 1. wrong file this is application not as additional document
695	0710102016882025(No.of Docs 2)	0710102016882025/3	INTERLOCUTORY APPLICATION (I.B.C)/1153(ND)2025	IPE -M/S DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED ACTING THROUGH ITS DIRECTOR MR JALESH KUMAR GROVER RESOLUTION PROFESSIONAL FOR SHREE VARDHMAN BUILDPROP PRIVATE LIMITED VS. TUSHAR GOEL	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A	22-04-2025 no of objection 1. vakalatnama is knmnclt compulsory in reply
696	0710102103332023(No.of Docs 2)	0710102103332023/7	COMPANY PETITION IB (IBC)/43(ND)2024	SREI EQUIPMENT FINANCE LIMITED VS. NURIT PROPERTIES PRIVATE LIMITED	IBC under Sec 7	22-04-2025 no of objection 1. pagination missed in index pdf 2. pagination also missed in pdf 3. book marking mandatory as per index with pagination 4 missed sign on index at the place of counsel detail 5. missed sign on the last page of written submission
697	0710102020172024(No.of Docs 2)	0710102020172024/5	RESTORATION APPLICATION (IBC)/29(ND)2024	PARVINDER SINGLA PROPRIETOR OF GANPATI METALS VSRNT METALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-04-2025 no of objection 1. reply need bhalla vakalatnama compulsory
698	0710102021022024(No.of Docs 0)	0710102021022024/2	INTERLOCUTORY APPLICATION (I.B.C)/1369(ND)2024	DEEPA INCOME TAX OFFICER VS. ANJU AGARWAL RESOLUTION PROFESSIONAL MS JASSUM PROPCON PROJECTS LTD	Sec 60(5)	no of objection 1. book marking mandatory as per index with pagination 2. need every pages sign
699	0710102016752025(No.of Docs 1)	0710102016752025/1	INTERLOCUTORY APPLICATION (I.B.C)/1221(ND)2025	AK SINGH VS. M/S GENIUS EXPORTS PRIVATE LIMITED	Section 12(A) /Regulation 30A	22-04-2025 no of objection 1. affidavit of compliance of need nclt last compliance order missed
700	0710102018602025(No.of Docs 3)	0710102018602025/1	INTERLOCUTORY APPLICATION (I.B.C)/1197(ND)2025	M/S RIVIERKRISHNA DEVELOPERS LLP VS. VIJENDER SHARMA & ANR.	Sec 60(5)	22-04-2025 no of objection 1. 25 rs welfare fee and 3 rs court fee missed on vakalatnama 2. page no 70 and 71 73 not readable page 3. mention the original page no on the translated copy first page of the header
701	0710102052312024(No.of Docs 2)	0710102052312024/5	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/54(ND)2024	ANG PROJECTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	no of objection 1. index page missed in pdf 2 and affidavit missed in pdf 3. reply need vakalatnama compulsory
702	0710102022652018(No.of Docs 1)	0710102022652018/90	COMPANY PETITION IB (IBC)/1565(PB)2018	MR. MOHAN AGARWAL VS. M/S. CROWN REALTECH PRIVATE LIMITED	IBC under Sec 7	22-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. 1 rs court fee missed on vakalatnama
703	0710102016212025(No.of Docs 1)	0710102016212025/1	COMPANY PETITION (COMPANIES ACT)/41(ND)2025	PREETI AGGARWAL VS. JETAIR PRIVATE LIMITED & OTHERS	Sec. 241(1),Sec. 242(4),Sec. 244(1)	22-04-2025 no of objection 1. index page missed yugam2107 sign
704	0710102099872024(No.of Docs 3)	0710102099872024/3	COMPANY PETITION IB (IBC)/128(ND)2025	PLANETCAST MEDIA SERVICES LIMITED VS. TOTAL TELEFILMS PRIVATE LIMITED	IBC Under Sec 9	22-04-2025 no of objection 1. double pagination 2. mohit.nandwani page no 121 not readable in volume 1 3. 1 rs court fee missed on vakalatnama

705	18-04-2025	0710102105022024(No.of Docs 2)	0710102105022024/4	APPLICATION	NARENDER KUMAR SHARMA VS. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	V Sec 60(5)	22-04-2025 no of objection 1. vakalatnama is compulsory in reply	lexalliance.amrita
706	30-11-2021	0710102087472021(No.of Docs 0)	0710102087472021/10	COMPANY PETITION (COMPANIES ACT)/216(ND)2021	UNION OF INDIA VS. KUMAR AGGARWAL & ASSOCIATES	Sec. 140(5)	22-04-2025 no of objection 1. counsel detail missed in index page with sign 2. reply need every pages sign 3. ocr missed in annexure pages 4 double pagination in all volume 5 unit wise index missed in every volume 6 delay order 7 page no 192 193 to 195 204 227 228 229 327 to 364 are paper cutting 8 page no 192 to 204 annexures pages missed sign with true copy 9 annexures pages missed sign with true copy in every volume 10 page no 215 216 not readable 11 vakalatnama is compulsory in reply	
707	30-11-2021	0710102087472021(No.of Docs 0)	0710102087472021/10	COMPANY PETITION (COMPANIES ACT)/216(ND)2021	UNION OF INDIA VS. KUMAR AGGARWAL & ASSOCIATES	Sec. 140(5)	22-04-2025 no of objection 1. counsel detail missed in index page with sign 2. reply need every pages sign 3. ocr missed in annexure pages 4 double pagination in all volume 5 unit wise index missed in every volume 6 delay order 7 page no 192 193 to 195 204 227 228 229 327 to 364 are paper cutting 8 page no 192 to 204 annexures pages missed sign with true copy 9 annexures pages missed sign with true copy in every volume 10 page no 215 216 not readable 11 vakalatnama is compulsory in reply	
708	30-11-2021	0710102087472021(No.of Docs 0)	0710102087472021/10	COMPANY PETITION (COMPANIES ACT)/216(ND)2021	UNION OF INDIA VS. KUMAR AGGARWAL & ASSOCIATES	Sec. 140(5)	22-04-2025 no of objection 1. counsel detail missed in index page with sign 2. reply need every pages sign 3. ocr missed in annexure pages 4 double pagination in all volume 5 unit wise index missed in every volume 6 delay order 7 page no 192 193 to 195 204 227 228 229 327 to 364 are paper cutting 8 page no 192 to 204 annexures pages missed sign with true copy 9 annexures pages missed sign with true copy in every volume 10 page no 215 216 not readable 11 vakalatnama is compulsory in reply	

709	30-11-2021	0710102087472021(No.of Docs 0)	COMPANY PETITION (COMPANIES ACT)/216(ND)2021	UNION OF INDIA VS. KUMAR AGGARWAL & ASSOCIATES	Sec. 140(5) 22	no of objection 1. counsel detail missed in index page with sign 2. reply need every pages sign 3. ocr missed in annexure pages 4 double pagination in all volume 5 unit wise index missed in every volume 6 delay order 7 page no 192 193 to 195 204 227 228 229 327 to 364 are paper cutting 8 page no 192 to 204 annexures pages missed sign with true copy 9 annexures pages missed sign with true copy in every volume 10 page no 215 216 not readable 11 vakalatnama is compulsory in reply	
710	09-04-2025	0710102022792023(No.of Docs 1)	COMPANY APPEAL(COMPANIES ACT)/93(ND)2023	ASTRAL HOLIDAY TOURS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1) 22		ashishmiddha@rocket m
711	10-04-2025	0710102036002024(No.of Docs 2)	CONTEMPT PETITION (IBC)/15(ND)2024	AAA INSOLVENCY PROFESSIONALS LLP THROUGH MR. ANIL GOEL RESOLUTION PROFESSIONAL VSMR. PRAVEEN KUMAR AND ORS.	Rule 11 of NCLT, 21	no of objection 1. reply need vakalatnama compulsory	adityaguha907
712	27-04-2024	0710102036532024(No.of Docs 0)	COMPANY PETITION IB (IBC)/265(ND)2024	REC LIMITED VS. RATTANINDIA POWER LIMITED	IBC under Sec 7 21	no of objection 1. incomplete pagination missed in book marking as per index 2 page no 89 90 91 92 94 95 96 97 98 99 100 101 to 103 107 110 111 to 142 are paper cutting/not clear . 3. annexures pages missed sign with true copy	
713	07-04-2025	0710102042102024(No.of Docs 12)	INTERLOCUTORY APPLICATION (I.B.C)/2862(ND)2024	MS. POOJA BAHRY VSRAJIV KUMAR JAIN & ORS.	Application under any other provisions- IBC	no of objection 1. book marking mandatory as per index with pagination of all volume 2 pagination missed in pdf index page 3. index page missed sign at the place of counsel detail 4 index page missed in pdf of volume 2 to 11 with sign 5. page no 294 to 297 not readable 6 page no 339 to 342 not readable 7 page no 410 422 584 586 2112 hindi page need english translate copy 8 541 544 585 587 588 to 592 page are paper cutting 9 page no 625 to 635 are pages not readable 10 volume 7 missed in pdf 11.page no 1470 to 1474 1479 page are not readable 12. double pagination in volume 9 and volume 10 and 22 13 2133 not readable 14 reply need proof of service	Shashank@07

714		0710102091722024(No.of Docs 2)	0710102091722024/2	INTERLOCUTORY APPLICATION (I.B.C)/5658(ND)2024	M/S JAIRAJ ANCILLIARIES PRIVATE LIMITED VS. DAKSHIN HARYANA BIJLIVITRAN NOGAM	Sec 60(5)	21-04-2025 no of objection 1.COMPLIANCE WITH THE ORDER DATED 29.11.2024 missed reminder 1 this file is refilled again with cure previous this defect 2 defect has cure and one defect has yet to be cure
715		0710102091722024(No.of Docs 2)	0710102091722024/2	INTERLOCUTORY APPLICATION (I.B.C)/5658(ND)2024	M/S JAIRAJ ANCILLIARIES PRIVATE LIMITED VS. DAKSHIN HARYANA BIJLIVITRAN NOGAM	Sec 60(5)	21-04-2025 no of objection 1.COMPLIANCE WITH THE ORDER DATED 29.11.2024 missed reminder 1 this file is refilled again with cure previous this defect 2 defect has cure and one defect has yet to be cure
716	28-04-2025	0710102091722024(No.of Docs 2)	0710102091722024/2	INTERLOCUTORY APPLICATION (I.B.C)/5658(ND)2024	M/S JAIRAJ ANCILLIARIES PRIVATE LIMITED VS. DAKSHIN HARYANA BIJLIVITRAN NOGAM	Sec 60(5)	21-04-2025 no of objection 1.COMPLIANCE WITH THE ORDER DATED 29.11.2024 missed reminder 1 this file is refilled again with cure previous this defect 2 defect has cure and one defect has yet to be cure
717		0710102091722024(No.of Docs 2)	0710102091722024/2	INTERLOCUTORY APPLICATION (I.B.C)/5658(ND)2024	M/S JAIRAJ ANCILLIARIES PRIVATE LIMITED VS. DAKSHIN HARYANA BIJLIVITRAN NOGAM	Sec 60(5)	21-04-2025 no of objection 1.COMPLIANCE WITH THE ORDER DATED 29.11.2024 missed reminder 1 this file is refilled again with cure previous this defect 2 defect has cure and one defect has yet to be cure
718		0710102059022022(No.of Docs 2)	0710102059022022/10	COMPANY PETITION IB (IBC)/597(ND)2022	RELINEEUROPE GMBH VS. KKSPUN INDIA LIMITED	IBC Under Sec 9	21-04-2025 no of objection 1. book marking sanjnad mandatory as per index with pagination
719		0710102001242020(No.of Docs 1)	0710102001242020/1	COMPANY APPLICATION(IBC)/239(ND)20 20	M/S SHREE BALAJI REFRACTORIES CO. VS. RGTL INDUSTRIES LIMITED	Sec 12(2)	21-04-2025 No of objection 1. this is application filed as additional document .
720	23-01-2025	0710102008882025(No.of Docs 0)	0710102008882025/2	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	21-04-2025 no of objection 1. book marking mandatory as per index with pagination
721		0710102008882025(No.of Docs 0)	0710102008882025/2	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	21-04-2025 no of objection 1. book marking mandatory as per index with pagination
722		0710102008882025(No.of Docs 0)	0710102008882025/2	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	21-04-2025 no of objection 1. book marking mandatory as per index with pagination
723		0710102008882025(No.of Docs 0)	0710102008882025/2	INTERLOCUTORY APPLICATION (I.B.C)/932(ND)2025	PAWAN KUMAR AGRAWAL VS. RELIANCE COMMERCIAL FINANCE LIMITED	Sec 60(5)	21-04-2025 no of objection 1. book marking mandatory as per index with pagination
724		0710102002002025(No.of Docs 0)	0710102002002025/4	COMPANY PETITION IB (IBC)/18(ND)2025	YADUKA FINANCIAL SERVICES LIMITED VS. VIPUL LIMITED	IBC under Sec 7	21-04-2025 no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf 3. page no 19 to 26 not readable
725		0710200400542007(No.of Docs 20)	0710200400542007/6	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	20-04-2025 1.all document file separately nanda@deka

727 26-02-2023 071010201482023(No.of 0710102019482023/10 COMPANY PETITION (COMPANIES ACT)/59(ND)2023 BAGARIA DERIVATIVE SERVICES PRIVATELIMITED 728	RI Application under any other provisions	20-04-2025 1	1.all document file separately	nanda@deka
T29	Sub-Section (1) 0f Section 66.	k c c s f	no of objection 1. pagination missed in book marking as per index 2. compliance affidavit need nclt last compliance order 3 need to delete extra same pdf of dms portal reminder 1 this file is refilled again without removing the previous defect	
Docs 2 (COMPANIES ACT)/39(ND)2024 MOTORS PVT. LTD	D VS. Section 95(1)	a r	no of objection 1. wrong fie this is application reminder 1 this file is refilled again without cure the previous defect	sandhya@123
Docs 2 COMPANIES MOTORS PVT. LTD	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	r	no of objection 1.complined order missing 24.03.2025 2.page no 76 Hindi mention type copy in English 3.double pagination wrong in pdf	nanda@deka
Docs 2 COMPANIES MOTORS PVT. LTD	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	r	no of objection 1.complined order missing 24.03.2025 2.page no 76 Hindi mention type copy in English 3.double pagination wrong in pdf	nanda@deka
Docs 2 (COMPANIES ACT)/39(ND)2024 MOTORS PVT. LTD	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	r	no of objection 1.complined order missing 24.03.2025 2.page no 76 Hindi mention type copy in English 3.double pagination wrong in pdf	nanda@deka
Docs 1) (IBC)/104(ND)2025 VS. B9 BEVERAGES LIMITED 734 27-04-2025 0710102004572025(No.of 0710102004572025/1 COMPANY PETITION IB GEM AGROFOODS PRIVATE LIMI	Sec. 59,Sec. 241(1),Sec. 242(4),Section 56	r	no of objection 1.complined order missing 24.03.2025 2.page no 76 Hindi mention type copy in English 3.double pagination wrong in pdf	nanda@deka
	AITED IBC Under Sec 9		No of objection 1. index page missed counsel detail with sign	d.aniruddha
	AITED IBC Under Sec 9		No of objection 1. index page missed counsel detail with sign	d.aniruddha
735 27-04-2025 0710102004572025(No.of Docs 1) 0710102004572025/1 COMPANY PETITION IB (IBC)/104(ND)2025 GEM AGROFOODS PRIVATE LIMITED	IITED IBC Under Sec 9		No of objection 1. index page missed counsel detail with sign	d.aniruddha
736 27-04-2025 0710102004572025(No.of Docs 1) 0710102004572025/1 COMPANY PETITION IB (IBC)/104(ND)2025 GEM AGROFOODS PRIVATE LIMITED	IITED IBC Under Sec 9		No of objection 1. index page missed counsel detail with sign	d.aniruddha

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737	04-04-2025	0710102026382023(No.of Docs 2)	0710102026382023/4	COMPANY PETITION IB (IBC)/292(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SURINDER SINGH ATWAL	Section 95(1)	20-04-2025	no of objection 1. this is application wrong file as additional document reminder 1 this file is refilled again without see the previous document	sandhya@123
738	26-02-2023	0710102019482023(No.of Docs 0)	0710102019482023/10	COMPANY PETITION (COMPANIES ACT)/59(ND)2023	BAGARIA DERIVATIVE SERVICES PRIVATELIMITED	Sub-Section (1) 0f Section 66.	20-04-2025	no of objection 1. pagination missed in book marking as per index 2. compliance affidavit need nclt last compliance order 3 need to delete extra same pdf of dms portal reminder 1 this file is refilled again without removing the previous defect	
739	26-02-2023	0710102019482023(No.of Docs 0)	0710102019482023/10	COMPANY PETITION (COMPANIES ACT)/59(ND)2023	BAGARIA DERIVATIVE SERVICES PRIVATELIMITED	Sub-Section (1) 0f Section 66.	20-04-2025	no of objection 1. pagination missed in book marking as per index 2. compliance affidavit need nott last compliance order 3 need to delete extra same pdf of dms portal reminder 1 this file is refilled again without removing the previous defect	
740	04-04-2025	0710102026132023(No.of Docs 1)	0710102026132023/4	COMPANY PETITION IB (IBC)/278(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. KARANVEER SINGH ATWAL	Section 95(1)	20-04-2025	no of objection 1. wrong fie this is application reminder 1 this file is refilled again without cure the previous defect	sandhya@123
741	04-04-2025	0710102026132023(No.of Docs 1)	0710102026132023/4	COMPANY PETITION IB (IBC)/278(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. KARANVEER SINGH ATWAL	Section 95(1)	20-04-2025	no of objection 1. wrong fie this is application reminder 1 this file is refilled again without cure the previous defect	sandhya@123
742	04-04-2025	0710102026382023(No.of Docs 2)	0710102026382023/4	COMPANY PETITION IB (IBC)/292(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SURINDER SINGH ATWAL	Section 95(1)	20-04-2025	no of objection 1. this is application wrong file as additional document reminder 1 this file is refilled again without see the previous document	sandhya@123
743	04-04-2025	0710102026382023(No.of Docs 2)	0710102026382023/4	COMPANY PETITION IB (IBC)/292(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SURINDER SINGH ATWAL	Section 95(1)	20-04-2025	no of objection 1. this is application wrong file as additional document reminder 1 this file is refilled again without see the previous document	sandhya@123
744	04-04-2025	0710102026382023(No.of Docs 2)	0710102026382023/4	COMPANY PETITION IB (IBC)/292(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. SURINDER SINGH ATWAL	Section 95(1)	20-04-2025	no of objection 1. this is application wrong file as additional document reminder 1 this file is refilled again without see the previous document	sandhya@123
745	04-04-2025	0710102026132023(No.of Docs 1)	0710102026132023/4	COMPANY PETITION IB (IBC)/278(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. KARANVEER SINGH ATWAL	Section 95(1)	20-04-2025	no of objection 1. wrong fie this is application reminder 1 this file is refilled again without cure the previous defect	sandhya@123
746	26-04-2025	0710200400542007(No.of Docs 20)	0710200400542007/6	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	20-04-2025	1.all document file separately	nanda@deka

747	26-02-2023	0710102019482023(No.of Docs 0)	0710102019482023/10	COMPANY PETITION (COMPANIES ACT)/59(ND)2023	BAGARIA DERIVATIVE SERVICES PRIVATELIMITED	Sub-Section (1) 0f Section 66.	20-04-2025	no of objection 1. pagination missed in book marking as per index 2. compliance affidavit need nclt last compliance order 3 need to delete extra same pdf of dms portal reminder 1 this file is refilled again without removing the previous defect
748	26-04-2025	0710200400542007(No.of Docs 20)	0710200400542007/6	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	20-04-2025	1.all document file separately nanda@deka
749	16-04-2025	0710102000762024(No.of Docs 4)	0710102000762024/15	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-04-2025	No of objection 1. book marking mandatory as per index with pagination 2. ocr missed in all pdf 3. need every pages sign in all pdf 4 in volume 1 page no 74 not readable 5. volume wise index missed in all pdf 6 in volume 1 hindi pages need englsih translate copy page no 206 and 207 7 page 290 to 398 missed in pdf
750	09-04-2025	0710102019022025(No.of Docs 2)	0710102019022025/2	COMPANY PETITION IB (IBC)/180(ND)2025	BUZZ SPORTS ENTERTAINMENT PRIVATE LIMITED	IBC Section 59	17-04-2025	no of objection 1. missed compliance with the Order dated 24.03.2025 which mention in index reminder 1 this file refilled again with cure previous defect completely one previous defect has left to cure
751	15-04-2025	0710102054712024(No.of Docs 1)	0710102054712024/3	COMPANY PETITION (COMPANIES ACT)/120(ND)2024	SUNITA KUMARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	17-04-2025	no of objection 1. only proof of service uploaded adv.gaurav
752	09-04-2025	0710102019022025(No.of Docs 2)	0710102019022025/2	COMPANY PETITION IB (IBC)/180(ND)2025	BUZZ SPORTS ENTERTAINMENT PRIVATE LIMITED	IBC Section 59	17-04-2025	no of objection 1. missed compliance with the Order dated 24.03.2025 which mention in index reminder 1 this file refilled again with cure previous defect completely one previous defect has left to cure
753	16-04-2025	0710102002762024(No.of Docs 2)	0710102002762024/6	COMPANY PETITION (COMPANIES ACT)/77(ND)2024	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	17-04-2025	no of objection 1. pagination missed in book marking as per index 2. reply need vakalatnama compulsory
754	15-04-2025	0710102054712024(No.of Docs 1)	0710102054712024/1	COMPANY PETITION (COMPANIES ACT)/120(ND)2024	SUNITA KUMARI VS. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 73(4)	17-04-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination
755	09-04-2025	0710102019022025(No.of Docs 2)	0710102019022025/2	COMPANY PETITION IB (IBC)/180(ND)2025	BUZZ SPORTS ENTERTAINMENT PRIVATE LIMITED	IBC Section 59	17-04-2025	no of objection 1. missed compliance with the Order dated 24.03.2025 which mention in index reminder 1 this file refilled again with cure previous defect completely one previous defect has left to cure

756	0710102065202024(No.of Docs 1)	0710102065202024/7	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	17-04-2025 no of objection 1. order missed in pdf 2 Page should start from 1	YAMINI175
757	0710102019022025(No.of Docs 2)	0710102019022025/2	COMPANY PETITION IB (IBC)/180(ND)2025	BUZZ SPORTS ENTERTAINMENT PRIVATE LIMITED	IBC Section 59	17-04-2025 no of objection 1. missed compliance with the Order dated 24.03.2025 which mention in index reminder 1 this file refilled again with cure previous defect completely one previous defect has left to cure	rajneesh.chopra
758	0710102016022025(No.of Docs 6)	0710102016022025/2	INTERLOCUTORY APPLICATION (I.B.C)/1146(ND)2025	M/S BEETEL TELETECH LIMITED VS. MEGHA AGARWAL	Sec 60(5)	16-04-2025 1. wrong file this is application	as_lawchamber
759	0710102016022025(No.of Docs 6)	0710102016022025/2	INTERLOCUTORY APPLICATION (I.B.C)/1146(ND)2025	M/S BEETEL TELETECH LIMITED VS. MEGHA AGARWAL	Sec 60(5)	16-04-2025 1. wrong file this is application	as_lawchamber
760	0710102012412025(No.of Docs 3)	0710102012412025/3	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	16-04-2025 no of objection 1. vakalatname file in reply document pdf and also mention in index 2. paste ticket on blank side of vakalatnama	archerjurists
761	0710102121852019(No.of Docs 1)	0710102121852019/14	COMPANY PETITION IB (IBC)/2311(ND)2019	ZEP INFRATECH LIMITED VS. EARTH WATER LIMITED	IBC Under Sec 9	16-04-2025 no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	cachiragsehgal@1990
762	0710102016022025(No.of Docs 6)	0710102016022025/2	INTERLOCUTORY APPLICATION (I.B.C)/1146(ND)2025	M/S BEETEL TELETECH LIMITED VS. MEGHA AGARWAL	Sec 60(5)	16-04-2025 1. wrong file this is application	as_lawchamber
763	0710102136162019(No.of Docs 1)	0710102136162019/55	COMPANY APPLICATION(IBC)/1342(ND)2 019	RELAN BUILDWELL PVT LTD VS. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	16-04-2025 no of objection 1. book marking mandatory as per index with pagination	Mansigupta
764	0710102012412025(No.of Docs 3)	0710102012412025/3	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	16-04-2025 no of objection 1. vakalatname file in reply document pdf and also mention in index 2. paste ticket on blank side of vakalatnama	archerjurists
765	0710102012412025(No.of Docs 3)	0710102012412025/3	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	16-04-2025 no of objection 1. vakalatname file in reply document pdf and also mention in index 2. paste ticket on blank side of vakalatnama	archerjurists
766	0710102012412025(No.of Docs 3)	0710102012412025/3	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	16-04-2025 no of objection 1. vakalatname file in reply document pdf and also mention in index 2. paste ticket on blank side of vakalatnama	archerjurists
767	0710102016372025(No.of Docs 3)	0710102016372025/2	RESTORATION APPLICATION (IBC)/27(ND)2025	K.J.DIESELS PRIVATE LIMITED VS. NAVA HEALTHCARE PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	16-04-2025 1.document not upload	Harshit1998sikka

768	12-04-2025	0710102016372025(No.of Docs 3)	0710102016372025/2	RESTORATION APPLICATION (IBC)/27(ND)2025	K.J.DIESELS PRIVATE LIMITED VS. NAVA HEALTHCARE PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	16-04-2025	1.document not upload	Harshit1998sikka
769	12-04-2025	0710102016372025(No.of Docs 3)	0710102016372025/2	RESTORATION APPLICATION (IBC)/27(ND)2025	K.J.DIESELS PRIVATE LIMITED VS. NAVA HEALTHCARE PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	16-04-2025	1.document not upload	Harshit1998sikka
770	12-04-2025	0710102016372025(No.of Docs 3)	0710102016372025/2	RESTORATION APPLICATION (IBC)/27(ND)2025	K.J.DIESELS PRIVATE LIMITED VS. NAVA HEALTHCARE PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	16-04-2025	1.document not upload	Harshit1998sikka
771	17-04-2025	0710102016022025(No.of Docs 6)	0710102016022025/2	INTERLOCUTORY APPLICATION (I.B.C)/1146(ND)2025	M/S BEETEL TELETECH LIMITED VS. MEGHA AGARWAL	Sec 60(5)	16-04-2025	1. wrong file this is application	as_lawchamber
772	08-04-2025	0710102013872018(No.of Docs 1)	0710102013872018/31	COMPANY PETITION IB (IBC)/1293(ND)2018	RAJ VIJ. VS. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9	16-04-2025	no of objection 1. book marking mandatory as per index with pagination	VIDURISHIOL
773	05-04-2025	0710120012082018(No.of Docs 1)	0710120012082018/69	COMPANY PETITION IB (IBC)/1248(PB)2018	SHINOJ KOSHY VS. M/S GRANITE GATE PROPERTIES PVT LTD	IBC under Sec 7	16-04-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	sanyam65
774	08-04-2025	0710102013872018(No.of Docs 1)	0710102013872018/31	COMPANY PETITION IB (IBC)/1293(ND)2018	RAJ VIJ. VS. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9	16-04-2025	no of objection 1. book marking mandatory as per index with pagination	VIDURISHIOL
775	08-04-2025	0710102013872018(No.of Docs 1)	0710102013872018/31	COMPANY PETITION IB (IBC)/1293(ND)2018	RAJ VIJ. VS. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9	16-04-2025	no of objection 1. book marking mandatory as per index with pagination	VIDURISHIOL
776	08-04-2025	0710102013872018(No.of Docs 1)	0710102013872018/31	COMPANY PETITION IB (IBC)/1293(ND)2018	RAJ VIJ. VS. MARKETING TIMES AUTOMOBILES	IBC Under Sec 9	16-04-2025	no of objection 1. book marking mandatory as per index with pagination	VIDURISHIOL
777	08-04-2025	0710102012092021(No.of Docs 1)	0710102012092021/5	INTERLOCUTORY APPLICATION (I.B.C)/1014(PB)2021	TWENTY FIRST CENTURY WIRE RODS LIMITED VS. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE	Sec 60(5)	15-04-2025	no of objection 1. book marking mandatory as per index with pagination	kaustubhrai6885
778	15-04-2025	0710102020412024(No.of Docs 1)	0710102020412024/7	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/24(ND)2024	ELATION IMPEX PRIVATE LIMITED	Sec. 230-232 - Second Motion	15-04-2025	no of objection 1. page no 12 to 23 not add in book marking and index 2. annexures pages missed sign with true copy	manishsohal
779	04-04-2025	0710102026372023(No.of Docs 2)	0710102026372023/4	COMPANY PETITION IB (IBC)/293(ND)2023	ADITYA BIRLA FINANCE LIMITED VS. GURPREET KAUR ATWAL	Section 95(1)	15-04-2025	no of objection 1. this is application wrong file	sandhya@123

780	0710102020932025(No.of Docs 2)	0710102020932025/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/14(ND)2025	BISHWA RANJAN CHATTERJEE RESOLUTION PROFESSIONAL M/S PRATYUSH INFRASTRUCTURE PRIVATE LIMITED	Sec 30	15-04-2025 no of objection 1. index page missed in pdf	lohiarajat
781	0710102019212023(No.of Docs 2)	0710102019212023/10	INTERLOCUTORY APPLICATION (I.B.C)/1359(ND)2023	GANGA RAM AGARWAL IRP FOR MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS. MR. PRAVEEN KUMAR	19(2)	15-04-2025 no of objection 1. vakalatnama is compulsory in reply	adityaguha907
782	0710102019752025(No.of Docs 0)	0710102019752025/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/7(ND)2025	AMIT OJHA VS. ROHIT GIDWANI & ANR	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	15-04-2025 no of objection 1. COMPLIANCE OF ORDER DATED 12.03.2025, which mention in index missed	
783	0710102015472022(No.of Docs 2)	0710102015472022/3	INTERLOCUTORY APPLICATION (I.B.C)/921(PB)2022	CENTRAL BANK OF INDIA LTD. VS. MARGRA INDUSTRIES LIMITED	Sec 60(5)	15-04-2025 no of objection 1. reply need vakalatnama compulsory	Reema Mishra
784	0710102048162024(No.of Docs 2)	0710102048162024/1	INTERLOCUTORY APPLICATION (I.B.C)/2984(ND)2024	UPENDRA KUMAR RAI VS. RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED DELOITTE INDIA INSOLVENCY PROFESSIONALS LLP	Sec 60(5)	15-04-2025 1. kindly file IA 2. Contact to registry 3 phone no 24363846 reminder 1 this file refilled again without cure defect	utkarsh356
785	0710102020292022(No.of Docs 1)	0710102020292022/3	INTERLOCUTORY APPLICATION (I.B.C)/2111(PB)2022	CGST & CENTRAL EXCISE VSTWENTY FIRST CENTURY WIRE ROOS LTD .	Sec 60(5)	15-04-2025 no of objection 1. book marking mandatory as per index with pagination	kaustubhrai6885
786	0710102048162024(No.of Docs 2)	0710102048162024/1	INTERLOCUTORY APPLICATION (I.B.C)/2984(ND)2024	UPENDRA KUMAR RAI VS. RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED DELOITTE INDIA INSOLVENCY PROFESSIONALS LLP	Sec 60(5)	15-04-2025 1. kindly file IA 2. Contact to registry 3 phone no 24363846 reminder 1 this file refilled again without cure defect	utkarsh356
787	0710102048162024(No.of Docs 2)	0710102048162024/1	INTERLOCUTORY APPLICATION (I.B.C)/2984(ND)2024	UPENDRA KUMAR RAI VS. RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED DELOITTE INDIA INSOLVENCY PROFESSIONALS LLP	Sec 60(5)	15-04-2025 1. kindly file IA 2. Contact to registry 3 phone no 24363846 reminder 1 this file refilled again without cure defect	utkarsh356
788	0710102054242024(No.of Docs 2)	0710102054242024/6	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)2024	MUKESH CHAND JAIN VS. SHIB DASS METALS PRIVATE LIMITED	Sec 60(5)	15-04-2025 no of objection 1. need last page of written submission missed sign	DHRUV KAPUR

789	15-03-2025	0710102048162024(No.of	0710102048162024/1	INTERLOCUTORY	UPENDRA KUMAR RAI VS.	Sec 60(5)	15-04-2025 1. kindly file IA 2. Contact to registry 3	utkarsh356
		Docs 2)		APPLICATION (I.B.C)/2984(ND)2024	RESOLUTION PROFESSIONAL UNIBERA DEVELOPERS PRIVATE LIMITED DELOITTE INDIA INSOLVENCY PROFESSIONALS LLP		phone no 24363846 reminder 1 this file refilled again without cure defect	
790		0710102014032024(No.of Docs 5)	0710102014032024/22	TRANSFER PETITION(COMPANIES ACT)/9(PB)2024	TIMES INNOVATIVE MEDIA LTD VS. SPACE TURTLE PVT LTD	Sec 433(e)/433(f) of CA 1956	15-04-2025 no of objection 1. this is petition- file as additional document or need compliance order	advatul
791		0710102016172025(No.of Docs 0)	0710102016172025/2	COMPANY PETITION IB (IBC)/218(ND)2025	RAJIV JAIN VS. PUNJAB NATIONAL BANK	Section 94(1)	05-05-2025 1.pagination missing in bookmarking	
792		0710102006612025(No.of Docs 1)	0710102006612025/2	INTERLOCUTORY APPLICATION (I.B.C)/331(PB)2025	MR. ASHWINI MEHRA VS. RAJASTHAN RAJYA VIDYUT UTPADAN NIGAM LIMITED	Sec 60(5)	02-05-2025 1.bookmarking mandatory with page numbering	kartikseth
793		0710102158912019(No.of Docs 2)	0710102158912019/24	COMPANY PETITION (COMPANIES	PREET ANAND VS. CP WORLD LINES PVT. LTD.	Sec. 241(1)	01-05-2025 1.incomplete file	sksharma@nclt
794		0710102109342020(No.of Docs 3)	0710102109342020/9	ACTY/178(ND)2019 COMPANY PETITION IB (IBC)/1079(PB)2020	DALMIA FAMILY OFFICE TRUST VS. ALMOND INFRABUILD PRIVATE LIMITED	IBC under Sec 7	01-05-2025 1.page numbering in complete in pdf (volume 2)	wamikatrehan
795		0710102019112025(No.of Docs 2)	0710102019112025/4	RESTORED COMPANY PETITION (IBC)/3(ND)2025	M/S. INDO SPIRITS VS. CHANMEET LEASING AND FINANCE PVT. LTD.	IBC Under Sec 9	01-05-2025 1. copy of vakalatnama compulsory in reply	nagendra
796		0710200413052017(No.of Docs 2)	0710200413052017/1	COMPANY PETITION (COMPANIES ACT)/119(ND)2017	M/S. APERAM STAINLESS SERVICES AND SOLUTIONS PRECISION S.A.S VS IUP JINDAL METALS AND ALLOYS LIMITED	Sec. 241(1),Sec. 242(4)	01-05-2025 1.welfare ticket 25rs missing in vakalatnama	admin
797		0710200400542007(No.of Docs 2)	0710200400542007/19	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	01-05-2025 1.incomplete file	APA
798		0710200400542007(No.of Docs 2)	0710200400542007/8	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	01-05-2025 1.incomplete file	nanda@deka
799		0710200400542007(No.of Docs 3)	0710200400542007/9	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	01-05-2025 1.incomplete file	APA
800		0710102013852023(No.of Docs 1)	0710102013852023/5	COMPANY PETITION (COMPANIES ACT)/37(ND)2023	RAKESH KAPOOR AND ORS. VS. M/S SHREE RAVI TRADING AND MANUFACTURING PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4)	01-05-2025 1.bookmarking mandatory.	saraswatrohit
801		0710102084062023(No.of Docs 0)	0710102084062023/3	COMPANY PETITION IB (IBC)/686(ND)2023	BANK OF MAHARASHTRA VS. RAVINDER PAL SINGH	Section 95(1)	01-05-2025 no of objection 1. reply need copy of vakalatnama compulsory	
802		0710102114392019(No.of Docs 0)	0710102114392019/19	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	MANJEET SINGH BASI &ANR VS. CONTINENTAL CONSTRUCTION LTD VS	Sec. 241(1),Sec. 242(4)	01-05-2025 1.vakalatnama compulsory in reply	

803	30-03-2024 0710102026792024(No.of Docs 0)	0710102026792024/3	INTERLOCUTORY APPLICATION (I.B.C)/1902(ND)2024	AJIT GYANCHAND JAIN VSCOMMITTEE OF CREDITORS OF MABSOOT BUILDHOMES INDIA PRIVATE LIMITED PHOENIX ARC PRIVATE LIMITED TRUSTEE OF PHOENIX TRUST FY 24-5	Sec 60(5)	01-05-2025	no of objection 1.affidavit missing in pdf 2.compliance of the order dated 13.03.2025 missing in pdf	
804	28-04-2025 Docs 2)	0710102029652024/5	COMPANY PETITION IB (IBC)/232(ND)2024	DUKHBHANJAN SINGH SOLE PROPRITOR M/S MOBILE TECHNOLOGY COMPANY VS. IWORLD DIGITAL SOLUTIONS PRIVATE LIMITED	IBC under Sec 7	01-05-2025	1.kindly file IA	sknychambers
805	22-04-2025 0710102104952024(No.of Docs 3)	0710102104952024/4	TRANSFER APPLICATION/1(PB)2025	MEHOOL BHUVA VS. BHUVA HOLDINGS LIMITED	Rule16(d),NCLT Rules,2016		No of objection 1. book marking mandatory as per index with pagination 2. counsel detail missed in index page with sign 3. incomplete vakalatnama 4 25 rs welfare and 3 rs court fee missed on vakalatnama	8451827603
806	25-04-2025 0710102108842024(No.of Docs 3)	0710102108842024/4	INTERLOCUTORY APPLICATION (I.B.C)/6291(ND)2024	RAHUL JINDAL VS. MR. JEEVAGAN NARAYANA SWAMI NADAR	Section 25(2)(j), 43,45,47,50,60(5),66/ Regulation 35A		no of objection 1.pages no not clear 65,79,94,95,96,97,112,113,114,115,159,16 0,161,172,182,196,210,246,251,261,262,3 01, 305 to 323. 333 to 337. 2.date missing in vakalatnama	karanbatura
807	06-02-2025 0710102012722025(No.of Docs 0)	0710102012722025/5	COMPANY PETITION IB (IBC)/123(ND)2025	CPA GLOBAL INDIA PRIVATE LIMITED	IBC Section 59	01-05-2025	1.bookmarking mandatory with page numbering.	
808	22-04-2025 0710102104842024(No.of Docs 3)	0710102104842024/4	TRANSFER APPLICATION/2(PB)2025	MEHOOL BHUVA VS. ATUL H PATEL	Rule16(d),NCLT Rules,2016	01-05-2025	no of objection 1. book marking mandatory as per index with pagination 2. counsel detail missed in index page with sign 3. vakalatnama format not applicable in nclt 4 25 rs welfare and 3 rs court fee missed in vakalatnama.	8451827603
809	25-04-2025 0710102104972024(No.of Docs 2)	0710102104972024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/67(ND)2024	NIKHIL SACHDEVA VS. PRASHANT YADAV	Sec 30	01-05-2025	no of objection 1.bookmarking as per index 2.welfare ticket 25rs and court fee 3rs missing in vakalatnama	Sps_Thakur
810	30-04-2025 0710102013232024(No.of Docs 1)	0710102013232024/2	COMPANY PETITION (COMPANIES ACT)/205(PB)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. MEHRA GOEL & CO	Sec. 140(5)	01-05-2025	Bookmarking compulsory with oage numbering	Ravi Mohan
811	25-04-2025 0710102025242025(No.of Docs 2)	0710102025242025/1	TRANSFER APPLICATION/14(PB)2025	M/S HSB AGRO INDUSTRIES PVT. LTD. VS. MR. MALIRAM BILWAL	Rule16(d),NCLT Rules,2016	01-05-2025	1.kindly file IA.	ashishd530

812		0710102026762025(No.of Docs 2)	0710102026762025/2	INTERLOCUTORY APPLICATION (I.B.C)/1570(ND)2025	EMPLOYEES PROVIDENT FUND ORGANISATION THROUGH REGIONAL PROVIDENT FUND COMMISSIONER -I VS. PANKAJ KUMAR SINGHAL PROPOSED RESOLUTION PROFESSIONAL FOR M/S GLOBAL ENERGY TALENT PVT. LTD.	01-05-2025 1. COPY OF vakalatnama compulsory in reply	aprassociatesIIp
813		0710102025582025(No.of Docs 2)	0710102025582025/2	COMPANY PETITION IB (IBC)/223(ND)2025	DIGITAL READING FOUNDATION IBC Section 59	01-05-2025 no of objection 1.extra pdf remove submit final pdf 2. compliance order missing in pdf 3.affidavit missing in pdf	Kunwar13
814		0710102114392019(No.of Docs 0)	0710102114392019/18	COMPANY PETITION (COMPANIES ACT)/126(PB)2019	MANJEET SINGH BASI &ANR VS. CONTINENTAL CONSTRUCTION LTD VS Sec. 241(1),Sec. 242(4)	01-05-2025 1.vakalatnama compulsory in reply	
815		0710102077712024(No.of Docs 0)	0710102077712024/2	INTERLOCUTORY APPLICATION (I.B.C)/4772(ND)2024	PARUL KAPIL VS. SANDEEP GOEL Section 60(5)	01-05-2025 no of objection 1.bookmarking mandatory 2.pagination missing in index 3.pagination missing in pages 4.order dated 03.04.2025 missing	
816		0710102024452025(No.of Docs 0)	0710102024452025/1	INTERLOCUTORY APPLICATION (I.B.C)/1411(ND)2025	WEALTH CLINIC PVT. LTD. VS. AJIT GYANCHAND JAIN Section 60(5)	01-05-2025 1.copy vakalatnama compulsory in reply	
817		0710102077032024(No.of Docs 2)	0710102077032024/4	COMPANY PETITION IB (IBC)/600(ND)2024	JINDAL DIAMONDS PRIVATE LIMITED THROUGH ITS LIQUIDATOR CHANDER SHEKHAR VS. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA & ANR.	01-05-2025 1.COMPLIANCE OF ORDER DATED 02.04.2025 missing in pdf	rj92
818	26-04-2025	0710102021732025(No.of Docs 2)	0710102021732025/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/90(ND)2025	EASTERN RAMGANGA VALLEY HYDEL PROJECTS COMPANY PRIVATE LIMITED VS. ENERGY DEVELOPMENT COMPANY LIMITED	01-05-2025 no of objection 1./ CLARIFICATION OF ORDER DATED 17.02.2025 2.vakalatnama compulsory in reply	Ashutosh Gupta
819		0710102014052025(No.of Docs 3)	0710102014052025/5	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI Rule 11 of NCLT	01-05-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
820		0710102014052025(No.of Docs 3)	0710102014052025/4	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI Rule 11 of NCLT	01-05-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
821	26-04-2025	0710102014052025(No.of Docs 3)	0710102014052025/6	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI Rule 11 of NCLT	01-05-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
822		0710102084312024(No.of Docs 1)	0710102084312024/3	COMPANY PETITION (COMPANIES ACT)/184(ND)2024	VIPIN KUMAR SHARMA VS. AKONI TRAVEL PRIVATE LIMITED	01-05-2025 no of objection 1. 3 rs court fee missed on vakalatnama page	acm@legal
823		0710102084262024(No.of Docs 2)	0710102084262024/1	INTERLOCUTORY APPLICATION (I.B.C)/4979(ND)2024	EMPLOYEES PROVIDENT FUND ORGANISATION VS. MOHD. NAZIM KHAN LIQUIDATOR OF SHREE BALAJI PRINTOPACK PVT. LTD	01-05-2025 no of objection 1. copy of vakalatnama compulsory in reply 2 missed true copy of annexure pages	nazim@1234
	1						

824	0710102085212024(No.of Docs 1)	0710102085212024/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/57(ND)2024	DEEPAK KUMAR GOYAL RESOLUTION PROFESSIONAL FOR SIDHARTHA BUILDHOME PRIVATE LIMITED VS. DIRECTORATE OF TOWN & COUNTRY PLANNING HARYANA & ORS.	Sec 30	01-05-2025 no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Srslegal3150
825	0710102085712024(No.of Docs 0)	0710102085712024/6	INTERLOCUTORY APPLICATION (I.B.C)/5079(PB)2024	VINOD KUMAR CHAURASIA VS. NIRMALA INFRA DEVELOPERS LIMITED	Sec 60(5)	01-05-2025 no of objection 1.bookmarking mandatory 2.vakalatnama compulsory in reply	
826	0710102040452024(No.of Docs 0)	0710102040452024/5	INTERLOCUTORY APPLICATION (I.B.C)/2561(ND)2024	MOHIT GOYAL VS. RADIUS INFRATEL PVT. LTD.	Sec 60(5)	30-04-2025 1.vakalatnama compulsory in reply	
827	0710102046982023(No.of Docs 2)	0710102046982023/5	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2023	M/S. GILL & ASSOCIATE ENGINEERING CONSULTANTS PVT. LTD. VSALCHEMIST LIMITED	Sec 60(5)	30-04-2025 1.order dated 24.03.2025 missing	рь12922009
828	0710102087472021(No.of Docs 0)	0710102087472021/11	COMPANY PETITION (COMPANIES ACT)/216(ND)2021	UNION OF INDIA VS. KUMAR AGGARWAL & ASSOCIATES	Sec. 140(5)	30-04-2025 no of objection 1. page no 112 114 119 146 147 148 149 150 151 152 153 to 157 in volume 1 page not readable 2.187 188 189 190 463 530 461 in volume 2 and 3 page not readable	
829	0710200400542007(No.of Docs 2)	0710200400542007/42	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	29-04-2025 1.bookmarking mandatory.	APA
830	0710102067942024(No.of Docs 0)	0710102067942024/1	COMPANY PETITION IB (IBC)/565(ND)2024	HILL & SMITH INFRASTRUCTURE PRODUCTS INDIA PRIVATE LIMITED	Sec 55(2) r/w 56 (2)	29-04-2025 no of objection compliance of order dated 10.09.2024. which mention in index	
831	0710102106372024(No.of Docs 1)	0710102106372024/1	INTERLOCUTORY APPLICATION(IBC)(DIS.)/47(P B)2024	MANINDRA KUMAR TIWARI	Sec 54(1)	29-04-2025 no of objection 1.bookmarking mandatory 2.index missing in pdf	nazim@1234
832	0710102009912025(No.of Docs 3)	0710102009912025/8	COMPANY PETITION (COMPANIES ACT)/24(ND)2025	ENERGY DEVELOPMENT COMPANY LIMITED VS. EASTERN RAMGANGA VALLEY HYDEL PROJECTS COMPANY PRIVATE LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	29-04-2025 1.all document file separately	Ashutosh Gupta
833	0710102010012025(No.of Docs 8)	0710102010012025/2	COMPANY APPEAL (IBC)/3(ND)2025	SBS LOGISTICS SINGAPORE PTE. LTD.	Sec 42	29-04-2025 no of objection 1.vol 4 sign missing in pdf. 2.pages no not clear 808,809, 3.vakalatnama compulsory in reply	nikitamanu
834	0710102012412025(No.of Docs 3)	0710102012412025/9	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
835	0710102012412025(No.of Docs 3)	0710102012412025/8	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari

836	0710102012412025(No.of Docs 3)	0710102012412025/7	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
837	0710102012412025(No.of Docs 3)	0710102012412025/6	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
838	0710102012412025(No.of Docs 3)	0710102012412025/5	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
839	0710102012412025(No.of Docs 3)	0710102012412025/4	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama court fees 1 rs short	pranaymaheshwari
840	0710102012412025(No.of Docs 3)	0710102012412025/11	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
841	0710102012412025(No.of Docs 3)	0710102012412025/13	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, typed copy needed 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
842	0710102012412025(No.of Docs 3)	0710102012412025/12	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
843	0710102012412025(No.of Docs 3)	0710102012412025/10	COMPANY APPLICATION(COMPANIES ACT)/44(ND)2025	RUPAK GUPTA VS. UP HOTELS LIMITED	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
844	0710102014052025(No.of Docs 3)	0710102014052025/3	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
845	0710102014052025(No.of Docs 3)	0710102014052025/2	COMPANY APPLICATION(COMPANIES ACT)/46(ND)2025	RUPAK GUPTA VS. ANAMIKA LALBHAI	Rule 11 of NCLT	29-04-2025 no of objection 1.pages no not clear 39,40,41,42, 2. court fee 3rs missing in vakalatnama	pranaymaheshwari
846	0710200400542007(No.of Docs 3)	0710200400542007/45	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	29-04-2025 1.bookmarking mandatory.	APA
847	0710200400542007(No.of Docs 2)	0710200400542007/44	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	29-04-2025 1.bookmarking mandatory.	APA
848	0710200400542007(No.of Docs 2)	0710200400542007/43	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	29-04-2025 1.bookmarking mandatory.	APA
849	0710200400542007(No.of Docs 2)	0710200400542007/41	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	29-04-2025 1.bookmarking mandatory.	APA
850	0710200400542007(No.of Docs 2)	0710200400542007/40	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	29-04-2025 no of objection 1 bookmarking mandatory 2.need every pages sign and true copy in annexure	APA
851	0710200400542007(No.of Docs 4)	0710200400542007/39	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	29-04-2025 1.all document file separately	APA
852	0710102099942024(No.of Docs 2)	0710102099942024/2	INTERLOCUTORY APPLICATION (I.B.C)/15(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. YUVA MANAGMENT CONSULTANTS PRIVATE LIMITED	Application under any other provisions- IBC	28-04-2025 no of objection 1. proof of service missed	rajeev1124

853	13-03-2025 0710102083542024(No.of Docs 2)	0710102083542024/4	COMPANY PETITION IB (IBC)/680(PB)2024	BANK OF BARODA VS. OUR CO. INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	28-04-2025	no of objection 1.compliance of Order dated 17.02.2025 of this Hon'ble Court. missed	Arthalegal
854	23-04-2025 0710102102362024(No.of Docs 2)	0710102102362024/2	COMPANY PETITION (COMPANIES ACT)/222(ND)2024	ASHVINDER KAUR & ANR VS. M/S	Sec. 59,Sec. 241(1),Sec. 242(4)	28-04-2025	no of objection 1. mismatched document 2 dashboard show &	harishmalik
855	11-04-2025 0710102081632024(No.of Docs 2)	0710102081632024/8	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/85(ND)2024	SPOTON LOGISTICS PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-04-2025	no of objection 1. book marking mandatory as per index with pagination	9899393420
856	23-11-2024 0710102099422024(No.of Docs 0)	0710102099422024/4	COMPANY PETITION IB (IBC)/825(ND)2024	WOVEN AND KNIT AR LALIT AGGARWAL VS. PRODO TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	28-04-2025	1.bookmarking mandatory.	
857	21-04-2025 0710200400542007(No.of Docs 16)	0710200400542007/7	COMPANY PETITION (COMPANIES ACT)/30(ND)2007	SHRI T.R. ARYA VS M/S. DILAWRI MOTORS PVT. LTD. & ORS.	Application under any other provisions	28-04-2025	1.all document file separately.	APA
858	06-05-2025 0710102018062024(No.of Docs 1)	0710102018062024/13	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/32(ND)2024	KAPITAL KRAFT FINANCIAL SERVICES LIMITED	Sec. 230-232 - Second Motion	28-04-2025	no of objection 1. all affidavit file separately in different slash number ,	fcsagga1
859	25-04-2025 0710102080392024(No.of Docs 2)	0710102080392024/2	INTERLOCUTORY APPLICATION (I.B.C)/4822(PB)2024	MRS. SHIVDHARA GUTPA VS. MR. NILESH SHARMA THE INTERIM RESOLUTION PROFESSIONAL OF: M/S GAYATRI INFRA PLANNERS PRIVATE LIMITED	Sec 60(5)	28-04-2025	No of objection 1. index page missed in pdf with sign 2. book marking mandatory as per index with pagination	rakesh@12
860	24-04-2025 0710102080082024(No.of Docs 2)	0710102080082024/6	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)2024	ANKIT GOEL RP M/S FEEDBACK ENERGY DISTRIBUTION COMPANY LTD. VS. TRIPURA STATE ELECTRICITY CORPORATION LIMITED	Sec 60(5)	28-04-2025	no of objection 1.bookmarking mandatory 2.master index missing in pdf 3.vol 2 index missing 4.need every pages sign 5.need all pages ocr in pdf 6.page no not clear 254 to 263	Gautam06
861	25-04-2025 0710102099732022(No.of Docs 2)	0710102099732022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIE S ACT)/123(ND)2022	AMARYLLIS CLOTHING PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-04-2025	1.kindly file IA if filing an application	rajeshkumar@rkco.in
862	22-09-2024 0710102081452024(No.of Docs 0)	0710102081452024/4	COMPANY PETITION IB (IBC)/779(ND)2024	SONU GUPTA LIQUIDATOR OF AURANGABAD JAL CONSTRUCTIONS PRIVATE LIMITED	IBC Section 59	28-04-2025	index page missed in pdf 2. index page missed in book marking	
863	23-11-2024 0710102099602024(No.of Docs 0)	0710102099602024/5	COMPANY PETITION IB (IBC)/820(ND)2024	RELIANCE DIGITECH LIMITED VS. INDIAN AGRI SERVICES PRIVATE LIMITED	IBC under Sec 7	28-04-2025	1.extra pdf remove submit final pdf. two documents filed	

864	0710102022302025(No.of Docs 2)	0710102022302025/5	TRANSFER APPLICATION (IBC)/12(PB)2025	EMTA COAL LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016,Rule16(d),NCL T Rules,2016 IBC	28-04-2025 no of objection 1.bookmarking mandatory. 2.index missing in pdf.	SANDIPAGARWAL202
865	0710102049812024(No.of Docs 2)	0710102049812024/2	TRANSFER APPLICATION/47(PB)2024	MOHAN TOLARAM KUKREJA VS. SRI SAIBA TOWN PLANNERS PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NC LT Rules,2016	26-04-2025 1.incomplete file	gauravshrawat
866	0710102022302025(No.of Docs 2)	0710102022302025/4	TRANSFER APPLICATION (IBC)/12(PB)2025	EMTA COAL LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Rule 11 of NCLT, 2016,Rule16(d),NCL T Rules,2016 IBC	26-04-2025 1.bookmarking mandatory	SANDIPAGARWAL202
867	0710102010452025(No.of Docs 2)	0710102010452025/6	INTERLOCUTORY APPLICATION (I.B.C)/511(ND)2025	RATNAKAR SHARMA VS. HARVINDER SINGH	Section 60(5)	26-04-2025 1.welfare 25rs ticket and court fee 3rs missing in vakalatnama.	admin@chandhiok.co
868	0710102011212025(No.of Docs 0)	0710102011212025/2	INTERLOCUTORY APPLICATION (I.B.C)/655(ND)2025	SP TOWNPLANNER PRIVATE LIMITED & ANR VS. DIRECTORATE OF TOWN & COUNTRY PLANNING	Sec 60(5)	26-04-2025 no of objection 1.pages no not clear 39 to 45. 53,60,62,64,65,80,82,83,84,85,87, 99 to 104 107,109, 2.double pagination in pdf	
869	0710102081452024(No.of Docs 0)	0710102081452024/3	COMPANY PETITION IB (IBC)/779(ND)2024	SONU GUPTA LIQUIDATOR OF AURANGABAD JAL CONSTRUCTIONS PRIVATE LIMITED	IBC Section 59	26-04-2025 no of objection 1. missed index page in pdf 2. missed COMPANY PETITION (IB) NO. OF 2024 in pdf 3. this is VOLUNTARY LIQUIDATION) wrong file	
870	0710102025082025(No.of Docs 0)	0710102025082025/1	COMPANY PETITION IB (IBC)/212(ND)2025	SHAILENDRA GUPTA VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	26-04-2025 no of objection 1.need every pages sign and true copy in Annexure 2. Compliance order missing	
871	0710102056352024(No.of Docs 2)	0710102056352024/2	INTERLOCUTORY APPLICATION (I.B.C)/3435(ND)2024	ASHISH SINGH VS. VASHISHT ESTATE LIMITED	Sec 43(1) r/w Sec 44 (1)	26-04-2025 no of objection 1.need every pages sign 2.vakalatnama complusory	Eshna Kumar
872	0710102080712022(No.of Docs 2)	0710102080712022/3	COMPANY PETITION IB (IBC)/716(ND)2022	MONTAGE ENTERPRISES PRIVATE LIMITED VS. MONTAGE FLEXIPACK SALES PRIVATE LIMITED	IBC Under Sec 9	25-04-2025 no of objection 1. this is wrong file as additional document 2. its a 8 th progress report 3. kindly file In the form of & mp;amp;quot; IA & mp;amp;quot;	D33902022
873	0710102080722022(No.of Docs 2)	0710102080722022/2	COMPANY PETITION IB (IBC)/720(ND)2022	MONTAGE ENTERPRISES PRIVATE LIMITED VS. MONTAGE MARINO SALES PRIVATE LIMITED	IBC Under Sec 9	25-04-2025 no of objection 1. this is wrong file 2. its is 8th progress report 3. kindly file in the form of	D33902022
874	0710102080682022(No.of Docs 2)	0710102080682022/2	COMPANY PETITION IB (IBC)/721(ND)2022	MONTAGE ENTERPRISES PRIVATE LIMITED VS. MONTAGE PRINTPACK SALES PRIVATE LIMITED	IBC Under Sec 9	"lA" 25-04-2025 no of objection 1. wrong file this is 8th progress report not file as additional document 2. proof of service of blank page 3. blank page not allowed in pdf	D33902022
875	0710102062722024(No.of Docs 1)	0710102062722024/3	INTERLOCUTORY APPLICATION (I.B.C)/5100(ND)2024	VANEET BHATIA RESOLUTION PROFESSIONAL M/S SHARDA MA ENTERPRISES PRIVATE LIMITED VS. NARENDRA JINDAL PROMOTER & MANAGING DIRECTOR OF THE SUSPENDED BOARD OF DIRECTORS OF THE CORPORATE DEBTOR BOARD OF DIRECTORS OF THE CORPORATE DEBTOR	Sec 66(1)	25-04-2025 no of objection 1. main pdf not uploaded 2. only proof of service uploaded	kkrd402
876	0710102080702022(No.of Docs 2)	0710102080702022/4	COMPANY PETITION IB (IBC)/719(ND)2022	MONTAGE ENTERPRISES PRIVATE LIMITED VS. MONTAGE PACKAGING SALES PRIVATE LIMITED	IBC Under Sec 9	25-04-2025 no of objection 1. this is wrong file as additional document 2. this is 8th progress report 3 kindly file in " IA "	D33902022

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